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Shri M. Govinda Reddy on the 22nd September, 1955 regarding the manufacture of typewriter parts, it was stated that the Indian manufacturers other than Messrs. Godrej & Boyce had got a phased programme and that in the end they were not to require more than 10 per cent, of the parts to be imported. The correct position, however, is that they have got a phased programme of manufacture and in the end they are not to require more than 15 per cent, in the case of Remingtons and 24 per cent, in the case of Royalas of the parts to be imported. I regret the error that crept in the earlier statement.

PAPER LAID ON THE TABLE

BUDGET ESTIMATES OF THE DAMODAR VALLEY CORPORATION FOR 1956-57

THE DEPUTY MINISTER FOR IRRI-GATION AND POWER (SHRI J. S. L. HATHI): Sir, on behalf of Shri Gulzari Lai Nanda, I beg to lay on the Table, under sub-section (3) of section 44 of the Damodar Valley Corporation Act, 1948, the Budget Estimates of the Damodar Valley Corporation for the year 1956-57. [Placed in Library, see No. S-70/56.]

SHRI KISHEN CHAND (Hyderabad) : Sir, In view of the fact that the construction of the dams has been going on for so many years, will it be possible to discuss the Budget on the floor of the House?

MR. CHAIRMAN: Will it be possible to discuss the Damodar Valley Corporation Budget here? That is the question.

BUDGET (RAILWAYS), 1956-57— GENERAL DISCUSSION—continued

DR. RADHA KUMUD MOOKERJI (Nominated): Mr. Chairman, I think it is agreed on all hands that the Ministry of Railways is entitled to congratulation on their rare achievement in producing what may be called a 'prosperity Budget' against adverse economic and political conditions. I do not pay this compliment as a mere conventional practice, but I want to give, certain facts in support of the compliment that I am paying it.

First of all, a very important point emerges out of the Budget and that is not very well noticed. I take the Railway accounting in this manner. First of all, we take the total earnings at Rs. 345 crores against which the working expenses which are to be deducted amount to Rs. 269 crores. Next, out of these working expenses there is a deduction of Rs. 45 crores as contribution towards the Depreciation Reserve Fund. So, from the point of view of my accounting, I think that this deduction does not give a fair picture of the real financial position. I should like to say that where the net receipts after deduction of working expenses amount to Rs. 76 crores, I should like to add to these Rs. 76 crores the deduction of Rs. 45 crores as contribution to the Depreciation Reserve Fund. My reason is that the railway has already earned this amount of Rs. 45 crore and of course, it has yfcaf it apart as Reserve Fund for Development. Therefore, if I add Rs. 45 crores to Rs. 76 crores, the total is roughly Rs. 120 crores. So, I say that the net earnings of the Railways should be taken at Rs. 120 drores. This means that, if we consider the total amount on capital at charge as, say, roughly Rs. 1,000 crores, this annual income earned on that capital will amount to Rs. 120 crores, which means practically 12 per cent, return. So, on the basis of this commercial stand-point, I think that there are very few industries in the private or public sector which can show this record amount being earned-a profit of 12 per cent, on the capital outlay. This is the first point which has struck me, but it is a point which is not noted in the Railway Ministry's account as presented on the old traditional lines. I should like them to consider whether it is not fair to fair to them to count this as an income.

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nd point of appreciation is probably, it is the only ent under the Government can show that the expenditure allotted to it for planning has y been incurred and there have no lapses. For instance, there he allotment of Rs. 350 crores ch is later raised to Rs. 400 crores. at amount has not only been fully itilised, but even the expenditure sanctioned has been exceeded by actual works done up to a limit of Rs. 432 crores. There are few Departments which can show this very creditable account of achievement, namely, that it has not allowed any of the grants to lapse for want of work done during the period.

Then again, I say that there is an additional contribution of Rs. 10 crores provided by the Railway to the Depreciation Reserve Fund, instead of the Rs. 35 crores towards the Second Plan. Even from now onwards, the Railway Ministry is building up its financial capacity by which it may be able to execute its responsibilities which will devolve upon it under the Second Five Year Plan.

Now, how is the Railway faring in regard to meeting the great difficulties which we face all over the country with the shortage of passenger coaches and also wagons? On this account, I find that there is a very liberal provision made and the situation certainly will be very soon grappled with successfully. For instance, as you will find from the speech that has been read out by the hon. Railway Minister, there is an acquisition of 1,589 locomotives, 4,837 coaches and as many as 61,773 wagons. I think that this addition to the railway material will substantially help towards the easing of the situation as regards both passenger and goods traffic.

In this connection, I should like to say that while the Railways manfully struggle to discharge their responsibilities towards the country under the Plan, at such a time there has been a reduction of the railway demands by the Planning Commission. The demand was originally Rs. 1,480 crores and that .demand has now been reduced to Rs. 1,125 crores, although the Railway Ministry thinks that it would still be able to make good this cut in the demand by utilising their resources.

Then the general situation created by this inadequacy of funds for Railways is that we find that only about 3 per cent, increase is provided for in regard to the length of mileage in the country. As you know, there are vast areas in the country which are still to be opened up by the Railways and Railways are most important civilising agencies and these out-of-the-way places in India which are quite substantial in area will be left out of the influence of civilization.

When we consider the question of improvements to existing conditions,. I should like to consider that these include perhaps subjects like passenger amenities or the reconditioning of old stations. These subjects should yield in importance to the primary subject of letting the people know what improvements the Railways are offering because there are vast areas which are yet inaccessible to the Railways and therefore it would be far better if we have some idea of priorities of plans for railway development. I think the highest priority should be given to this question of opening up areas where there is no railway at all; instead of talking about amenities of travel, we should first of all make provision for travel itself, so that the greatest of all amenities which the people would appreciate would be the provision of railway lines for their use.

There is another item, *i.e.*, the increase in the working expenses of about Rs. 10 crores. The Railway Minister has rightly pointed out in this connection that this increase in the working expenses is really called for by increases in wages of employees, additional staff required, increase in the cost of materials for

[Dr. Radha Kumud Mookerji.] railway working, materials like steel, fuel etc. Therefore this increase in the working expenses is really legitimate, because it is called for by circumstances over which the Railways have no control.

Now, I want to deal with another point. I find that, although the Rail ways are the largest purchasers of stores, most of these stores are of This indigenous manufacture. amounts to 78 per cent, of the total stores required, and the imports amount to only 10 per cent., and therefore the Railways are the most important industry which really gives the utmost possible encouragement to indigenous industries. In that way, the Railways justify themselves very well in this most important economic field. For instance, as many as 180,000 employees are .today clothed in khadi. I hope that the term 'khadi' includes only cloth made from hand-spun yarn and not cloth made from mill-made yarn.

1 have to bring to the notice of the Railway Ministry some more points which require their attention. First of all, I should like to congratulate the Ministry again on the successful working of their unique All India Institution, viz., the Railway Research Institute at Lucknow. Recently I had the privilege of visiting this place under arrangements made, by the Railway Board, and therefore what I say is on the basis of my actual observations on the spot. This Institute is grappling with very very technical problems relating to locomotives, coaches, wagons, sleepers for railway tracks-whether the strength of these is adequate or not-so that a very great measure of supervision is being applied to the purchase of these railway materials. All these problems are being studied with the greatest possible technical ability. I found also that the Railway Research Institute is not able to produce its own bulletins. I suggest that they be asked to produce periodical bulletins showing -the results of their specialised

research in the higher branc railway engineering.

Now, I have got some suggeagain from actual experience or spot. There are certain measures the safety of railway travel to whi the attention of the Ministry I wisto draw. More liberal provision is needed for block token working on all single line sections and also for lock and block instruments on double line sections. There should be more liberal provision for mechanised humping arrangements at important marshalling yards. These arrangements are now in Naihati but Moghal Sarai requires immediate attention. 1 found at Moghal Sarai also other bottlenecks which could not be got over, bottlenecks which hamper the movement of traffic up and down. Here also there is great improvement needed. Then I think that all outlying sidings taking off from main lines should be interlocked with block instruments.

Then I come to a local problem, viz. the problem of Sealdah station. It is not probably widely known that Sealdah station is the busiest station in India. It has to deal with two lakhs of passengers every day, as against even Howrah which deals with 70,000 passengers. This station also handles daily the largest number of trains in the whole world, something like 248 trains a day. The levers of its control cabin are operated 23,000 times in every 24 hours. The safety of this vast traffic is secured through a complex system of interlocking of points and signals designed to prevent conflicting movements. The trains run hopelessly overcrowded, and electric traction is the only remedy. I am glad that the Railway Ministry is attending to this problem with all possible expedition. Some of the counters of this station have to sell tickets for 240 stations, receiving Rs. 30,000 daily from sale of tickets. Parcels traffic is equally heavy, consisting of 4,000 outward and 5,000 inward parcel packages per day.

B. C. GHOSE (West Bengal): what publication have these ires been taken?

")R. RADHA KUMUD MOOKERJI: jout three thousand mail bags pass irough that station daily. I am giving these figures to show the work that this station has to handle.

SHRI B. C. GHOSE: Where are the figures taken from?

DR. RADHA KUMUD MOOKERJI: From actual inspection. Thanks to the Railway Administration, I was given "facilities for inspection, and I find that this station is utterly neglected. It has to receive daily 1,000 maunds of fish. I am trying to place the complete picture before the House. The problems of this station are aggravated by the refugees settling themselves -within the station and they cannot be removed as quickly as they arrive. Therefore, I say that, when the Railway Ministry considers plans for expansion of stations top priority should be given to Sealdah station, instead of reconditioning stations like Baroda or Surat which pale into Insignificance as compared with the magnitude of the task that Sealdah station is called upon to perform day "by day.

Now, I come to Howrah station. Here, there has been a great deal of modernisation of its control cabin, which has 84 level frames consisting of 32 signal levers, 28 double point levers, 18 single point levers. The control system works satisfactorily and there is no complaint on the part of the management of the station, although the work of the station is daily expanding. The control cabin ∎now handles daily the movements of 430 trains besides 1,000 shunting movements. So, the magnitude of the task is enormous, and I think that the Railway Administration must give top priority to these new problems which are cropping up. The power signalling points and signals help " quicker operations and ^afer movements. I wish that this could also be reproduced in other

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stations. The Howrah station sells every day 25 thousand tickets and for that there has been a mechanised system set up. The sale of tickets has been mechanised electrically and each machine can now serve 30 passengers per minute. I hope my hon. friend Mr. Bhupesh Gupta will not object to this mechanisation which reduces employment of labour. Each machine can now serve 30 passengers per minute. Similarly the station receives daily 16,688 packages weighing about 9,600 maunds while the outward traffic comprises 14,000 packages per day weighing 10,762 maunds. As regards goods, the station has to handle daily 183 wagons with consignments booked to Howrah and 129 wagons loaded with outward consignments.

Then I come to Howrah-Kharagpur traffic which also is equally heavy and desperate. The suburban service carries over 35,000 passengers daily. You can imagine the overcrowding against which there is hardly any remedy considering the present resources of the Railways.

Then I come to Tatanagar. Although it is a very important industrial town, it has been a very shabbily served station. The platform is too low and Tatanagar has to handle 150 wagons outwards while the inward loads mean 650 to 700 wagons. This station also, I found, is not very happy as to its machinery for handling all this traffic.

Then I come to Kharagpur. I am afraid that the part played by Kharagpur in railway development is not adequately appreciated. The Kharagpur workshops repair broad-gauge engines, coaches and wagons besides building broad-gauge coaches. The shops are not being duly expanded. Every month their outturn is 24 locomotives with complete overhaul and I am told that each such over-hauled locomotive has quite a good length of life extending to over 20 years. Then there is a belt system of repairs which is unique

[Dr. Radha Kumud Mookerji.]

in India and the outturn is 4 bogie coaches per day. Five new coaches are built per month and so these arrangements may be profitably expanded so that, as I have been saying, perhaps it is more economical to finance repair works than to instal new plants for the manufacture of wagons and locomotives. This is an aspect of railway development which requires fuller attention.

Lastly I come to Naihati where you find a unique example of a modern hump yard which deals with traffic of all descriptions besides despatching empties to the coal-fields and loaded wagons to other stations. The hump in this yard is thoroughly modern. The points are all electrically operated and retarders are worked hydraulically.

So my conclusion is this, that perhaps these few stations, *viz.*, Howrah, Sealdah and Kharagpur, require very great attention on the part of the Railways so that they may be better able to cope up with the very difficult problems which are unique in their character.

Lastly I would say that this particular region of the country which shows phenomenal overcrowding as regards traffic both of passengers and goods, should be given adequate priority in all plans for railway develorjment. Thank you.

श्री मैथिली शरए गुप्त (नाम निर्देशित): सभापति महोदय, मैं जो कुछ निवंदन कर रहा हूं उसके पहले मैं यह कह देना चाहता हूं कि माननीय रेल मंत्री के सम्बन्ध में मैं भलीभांति जानता हूं कि वे हमारे हित के लिए जो भी सम्भव हो, करते रहे हैं, करते हैं ग्रौर करते रहेंगे । मैं छोटा सा ग्रपना एक ग्रनुभव मात्र सुनाता हूं ग्रौर वह इसलिये नहीं कि मैं हाउस की सहानुभूति प्राप्त कर लूं। मैं तो यही ग्राशा करता हूं कि हाउस का थौड़ा सा मनोरंजन उससे हो जाय । घटना ३० दिसम्बर की है। मैं काल पंजाब मेल से झांसी जा रहा था ग्रो दुर्भाग्य से स्टेशन पर पहुंचते पहुंचते गार्ड़, छूट गई। उस दिन "जनता" गाड़ी भी जाती थी, सोचा उसी से चलें। मैं था और मेरे ग्रनेक कुटुम्बीजन भी थे। हम लोग "जनता" में बैठे तो गये, परन्तु बैठने के बाद जो कुछ हुआ वही मैं आपसे एक पद्य में निवेदन करना चाहता हं:

बंचित हो डाक से, कुटुम्ब युग घंटों बैठ, "जनता" से जाने की प्रतीक्षा करता रहा । भीड़ की क्या बात कहूं यात्रियों का तांता बढ़, चढ, चढ़ निज काल कोठरी सी भरता रहा । गेंद बल्ले बन के बिछौने छौर ट्रंक चले, सम्मुख कपाल किया देख डरता रहा । झांसी में न जाने किस भांति जीता उतरा मैं, दिल्ली से चला तो मार्ग भर मरता रहा ।

SHRI H. N. KUNZRU (Uttar Pra desh) : Mr. Chairman, the Railways are only one of the three forms of transport that we are concerned with, the other two being road transport and inland water transport. It would be an advantage, I am sure, to us all if we could take

SHRI P. S. RAJAGOPAL NAIDU (Madras): Air transport.....

SHRI H. N. KUNZRU: My hon. friend behind me points out that I have iforgotten air transport. Air transport is growing but at the present time we can hardly take that into account as a means of moving a substantial portion of the traffic that we have to deal with now and shall have to deal with in the coming years. It would be an advantage, I was saying, to us and to the country if we could take an integrated view of the problem of providing adequate transport facilities. But unfortunately at the present time it is possible for us to discuss these different forms of transport only piece-meal. I shall, therefore, have to confine my remarks to-the Railways. Before I refer to some

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of the important problems that we are faced with. I should like to acknowledge the good work done both by the Ministry and by the Railway Board in the year 1954-55. The interest of my hon. friend, the Minister of Railways, in making third class travel easier, providing amenities to third class passengers and making it possible for people with limited resources to have more opportunities of travelling etc. is well known. I should add to this list, his concern for increasing the budgetary provision made for the welfare of the staff. The arrangements that are being made in connection with this matter are highly praiseworthy and I have no doubt that the atmosphere that he has created will help in such problems relating to third class passengers and to the poorer section of the public being considered more continuously and more carefully in the days to come. I have already said that I should like to acknowledge the work done by the Railway Board in the year 1954-55. It gives me pleasure to say that the performance of the Railways in 1954-55 was appreciably better than in the previous year. There has been a great deal of improvement in many matters. For instance, with regard to the wagon miles per wagon day, for 1953-54 they were 40" 1 miles and in 1954-55 they came up to 43⁻³ miles. There has also been considerable improvement in net ton miles per wagon day, economy in the consumption of coal etc. Sir, I have, during the last two or three years been a critic of Railway Administration and I thought it necessary to refer to those matters in which substantial improvement had been made, before I dealt with certain other features of the working of our Railways which were not quite so satisfacory.

I have already said that the wagon miles per wagon day have increased from 40.1 in 1953-54 to 43.3 in 1954-55. But it is, I think, necessary for us to know how this result has been achieved. Anyone looking at these figures would think that the speed of goods trains had gone up. But when I examined the figures I found that the average speed of goods trains instead of increasing, had fallen both on the broad gauge and on the metre gauge lines. The fall is slight, but considering the fact that this fall has been continuing for the last four or five years, one feels that the problem is a serious one and requires much more attention than has yet been given to it. On the broad gauge the wagon miles per wagon day were 9*3 in 1950-51. For the next year they were 9-2 and for the year after that they were 9-1. In 1953-54 they were 8.9 and in 1954-55 they were 8.7. Thus in the course of four years, or rather I should say five years, if we take the years from 1949-50, the wagon miles per wagon day have come down from 9⁻⁵ to 8⁻⁷ that is, by about a mile. This is a very important matter, because even a silght improvement, Sir, in speed and in wagon movement can enable the Railways to move substantially more traffic than they are doing now. I am not. Sir. unmindful of what was said by the Railway Minister in his Budget speech with regard to the improvements that have taken place in the current year. But I cannot deal with them because I do not know whether they concern the particular problems to which I am going to draw his attention. Even taking that into account, I say that this problem of goods train speed has become serious and it seems to me from the results that it has been neglected.

The Railway Minister has told us in his Budget speech of the increased density of traffic because of the expenditure incurred on the Railways during the First Plan period. I understand, Sir, from the Report of the Estimates Committee that this question was examined by the Efficiency Bureau and that it came to the conclusion that the drop in speeds was more than could be accounted for by the increased density of traffic and allied factors. Its view was that an additional cause for the drop in speed was the deterioration in the general standard of working, supervision etc. Coming next to the metre gauge—I

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[Shri H. N. Kunzru.] am sorry I find I have made a mistake. I have so far been giving the figures with regard to the metre gauge and not with regard to the broad gauge. I shall now give the figures for the broad gauge. In 1950-51 the wagon miles per wagon day were 10.8 and in 1954-55 they were 10.1. Here too there has been a substantial drop. On both these sections, therefore, it is necessary that increased efforts should be made in order to improve the position.

I shall now come to the net ton miles per wagon day to which the Railway Minister has attached a great deal of importance. He said with pardonable pride the other day that the net ton mile per wagon day in 1954-55 was better than in any previous year. Well, let us concede that there has been an improvement. The net ton miles per wagon day have gone up fiom 441 in 1953-54 to 483 in 1954-55. But let us again consider what this is due to. It is partly due, of course, to the increase in wagon miles per wagon day. But as the net ton miles are a product of the distance covered by a wagon in a day and the load carried by it, it is necessary to see whether the wagons were better loaded. Now, a little arithmetic will show that while in 1953-54 the load per broad gauge wagon was 11 tons, that in 1954-55 was about 11.16 tons.

This is not a very substantial increase but even this slight increase, I admit, has enabled the Railways to show better results but imagine, Sir, how much better the performance would have been had improvement in this respect been substantial. It may be said that the average load per wagon that I have referred to does not refer to the actual load in a loaded wagon but only refers to the average load in wagons some of which may be empty. I find from the Report on the Administration of the Railways for the year 1954-55, that in that year, out of about 49 wagons in a goods train, only 35 were loaded. Well, allowing for this, the load in a wagon will go up proportionately. It will

go up by about 15.4 tons but I understand that according to the new rules, a broad gauge wagon can be loaded up to 22 tons. Therefore, it appears from the figures that I have given, that only two-thirds of the wagon capacity is being utilised. There are different forms of goods traffic too and in respect of the conveyance of light merchandise, the railways are at a disadvantage because it occupies a great deal of volume while its weight, unit by unit, is less than that of heavy merchandise. Even so, I think the matter requires to be looked into. If we are to take advantage of the permission given for the extra load, surely these figures ought to be improved. I am not a technical man and I do not know whether it was wise to increase the load per wagon in the manner that has been attempted order in to move the traffic but taking facts as they are, it appears to me that the wagon capacity is not being fully utilised. This is surprising because there is so much of traffic waiting to be carried. If the Railways had to wait for traffic, I could understand wagons being sent away not fully loaded but when the registrations are increasing -on the broad gauge I think they increased from about 59,000 in 1953-54 89,000 to in 1954-55— it is difficult to understand why the wagons should not be more fully loaded. I think I need say nothing more on this point in order to show that there is a great deal of room for improvement still in the figures relating to the movement of traffic. Perhaps I might refer to one other figure also, namely, the better loading of wagons, which was referred to by the Members of the Railway Board when they addressed a Press Conference the other day. It was pointed out, I think, that the wagon load on the broad gauge had increased from 482 tons to, I think, 500 tons, but this is, in a large part, due to the fact that while on an average there were only 34 wagons in a goods train in 1953-54, there were 35

wagons in 1954-55. I think, therefore, that the Railway Board cannot

claim much credit for the increase in train loads except to the extent that they have been able to move more traffic.

Now. Sir. I shall come to a few other points of considerable importance which require immediate attention. During the first Plan period, according to the Railway Minister, the rehabilitation and development expenditure on the railways would have amounted to Rs. 432 crores. In the second Five Year Plan, there will be an additional expenditure of Rs. 1,125 crores. The framing of schemes, their of the execution, the proper supervision working of the Railways all over Indiawhich is the task of the Railway Board-will become much heavier in future. Now, had a commercial concern been provided with so much mney, it is inconceivable that staff would not have been adequately increased and the supervisory organisation considerably strengthened. Here we find that though the strength of the Railway Board has been increased by the addition of a Chairman, as a result of the excellent step taken by the Railway Minister, measures have not been taken to enable it to cope efficiently with the additional burden that is being placed on it. The Estimates Committee has suggested that the strength of the Board should be increased by the addition of a Member to it. This may be done, Sir, but what I have in view is that the Members of the Board should have adequate time to tour because, in no other way can they discharge their functions efficiently. At the present moment, what we need is proper supervision and personal contact. Proper supervision and personal contact will not be possible unless the Members of the Board are required to deal with only such work as they Now, the can discharge efficiently. Estimates Committee has pointed out that there has been a great delay in the disposal of cases recently and that these delays amount to from 35 to 45 per cent, of the cases in the first few months of, I think, 1955. I think, Sir, that, whatever steps may be taken to strengthen the Railway Board, it should be borne in mind that it is to be made sufficiently strong to cope efficiently with the increasing workload.

The next point that I should like to deal with is the position of the General Managers of the Railways. What I have said with regard to the Members of the Railway Board apply equally to the General Managers of the Railways. In their case to maintain personal contact, staff is even more necessary than in the case of the Railway Board. But is it possible for a General Manager to find time for exercising supervision and for travelling on all sections of the line so long as the zones remain as large as they are? I know, Sir, that the Central Railway is going to be divisionalised very soon and probably in the next two years the other Railways too will be divisionalised. But there is a limit, Sir, to the amount of work that even a divisionalised railway administration can perform. The East Indian Railway was a divisionalised railway, but it was found that its work was so heavy that, in spite of the divisionalised system of it could not deal with it administration, efficiently. Th* calculations that have been made by the Efficiency Bureau show that on several zones the work-load is already much heavier than can be efficiently borne, and in the next five years, Sir, this load will increase considerably. Is it not desirable, therefore, Sir, to take this matter into account now so that the question of the regrouping of the railways may be considered from a new angle? When the existing railway zones were formed the situation was entirely different. No one thought at the time that in the course of about ten vears the railways would spend about 1,400 crores of rupees for then-rehabilitation and development.

SHRI B. C. GHOSE: Nearly Rs. 1,600 crores.

SHRI H. N. KUNZRU: Yes, it is about Rs. 1,600 crores (1,125 plus 430). Surely, therefore, this question has

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[Shri H. N. Kunzru.] to be approached from a new standpoint. Consistency should not be allowed to be an obstacle in the path of change when the interests of the country require changes in the present system.

Another thing that I would like to mention in this connection is the urgent need for decentralisation. When so much work has to be done, it is necessary to know what is the work that each class of officers can perform. I take the top level administration first, namely, the Railway Board. Is it necessary at the present time₁ that the Members of the Railway Board should continue to do what they have been doing as a matter of tradition for many years? Is it not desirable that it should be considered carefully whether some of their duties could not be transferred to the officers under them so that they may be required to attend only to planning and the urgent questions arising therefrom and other questions of policy.

[MR. DB>UTY CHAIRMAN in the Chair]

Now, what I have said with regard to decentralisation wfll also be needed in connection with the relationship that prevails at present between the Railway Board and the General Managers. Indeed this divisionalisation will be necessary, in mv opinion, at all levels of administration. The art of efficient administration, in my opinion, consists in so distributing the work that no officer may be called upon to do the work which a person of lesser standing can perform equally efficiently. While on this subject I should like to draw the attention of the Railway Minister to the need for an analysis of the work of the railway officers. I suggest that a job analysis be undertaken so that all unnecessary work may be done away with and the work that should be performed might be properly distributed between the various grades of officers.

Sir, I find that my time is over, but with your permission, I should like to rrfer only to one more matter before I sit down, and that is the railway research organisation. Now, Sir, much more expenditure is being incurred on research in the railways than was being incurred four or five years ago. When the Indian Railway Enquiry Committee reported, the total expenditure on research stood at, I think, 2J lakhs of rupees, whereas, according to the estimate for 1956-57 it is likely to be about Rs. 16 lakhs, and when the annual receipts of the railways are expected to be of the order of Rs. 345 crores in 1956-57, is this expenditure on research, of Rs. 18 lakhs, adequate in a commercial organisation the annual earnings of which will now amount to about Rs. 350 crores Though progress by slow stages might have been inevitable and wise in the past, it seems to me that the research organisation should be utilised much more than is being done at the present time. The Indian Railway Enquiry Committee reported that the research organisation should be suitably expanded, that people with good qualifications should be appointed and should be so remunerated that it may be possible for the railway authorities to retain their services. The idea was that people who were recruited for research work should continue as research workers. Now I do not know whether that object has been attained. The Government of India accepted this recommendation, but I understand that an interchange of officers is still going on between the Railways and the research organisation. Then, Sir, another point that was made by the I.R.E.C. was that there was need for contact between the railway research organisation and the other scientific organisations in the country, the university laboratories, the national laboratories and so on. The Railway Board intended in 1948 to set up a committee consisting of the representatives of the universities in the national laboratories and so on, but I cannot find out from the latest report on the research organisation whether, such a committee has been brought into existence or not. I hope it has been established but if it has not been. I suggest that

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it should be established as early as possible-Sir, there are other questions that can profitably be dealt with in the general debate but as I have already finished my time, I shall deal with such problems as I have not been able to refer to at a later stage.

MR. DEPUTY CHAIRMAN: There Are 22 names listed for today. So we will sit through the lunch hour. I hope the House will agree.

DR. SHRIMATI SEETA PARMA-NAND (Madhya Pradesh): Mr. Deputy Chairman, it is with great pleasure that I associate myself with the compliments that have been showered on the Railway Minister for the management of the Railways last year and specially for the improvements that have been effected almost in all directions. Sir, though the excellent pamphlet that is usually brought out by the Indian Railways is a catalogue of the accomplishments of the Railways, it would not be out of place for me to refer to a few pointedly and with that I would like to make some suggestions. After all, the object of this debate is to get more suggestions from Members in order to effect more improvements and if any of them appears as comments, they should be taken in the spirit in which they are made.

Sir, better supply of fresh water has already been referred to, but the way in which fresh water is served sometimes at the stations still requires improvement. Though a long ladle is given for serving water or even if there is a tap provided for doling out water, you find the vendors taking the mug and dipping it inside! This should be stopped as it produces pollution. Of course, these are minor details but if we are aiming at perfection even these have to be looked into.

Sir, waiting halls have been built but in those waiting halls today better supervision is needed to keep them in a good condition. I would refer to the waiting hall at Nagpur. If you were to look at the condition there I do not think that the money spent on it could be considered well spent It is not enough to build these big buildings with a lot of expenditure; it is necessary to see that their maintenance is also attended to.

Air-conditioned trains, Janata expresses, more coaches etc. are among the many things that have been provided but as far as the coaches are concerned there should be a certain uniformity aimed at. coaches even of the same class that are newly built are not alike and in some of them it is rather unfortunate that the space between two berths is not even more than 18 inches.

Similarly, the Railway Ministry was good enough to appoint an anti-corruption enquiry committee and the hon. Minister has already said that most of the suggestions made by that committee have been accepted. But I would here like to mention that if the Railway Ministry and its staff are so vigilant in seeing that the suggestions that were made are accepted, then the state of affairs that is found today particularly in the matter of night vending should not be found. I may mention that as many as perhaps 15 or 18 times I had occasion to complain about shouting near compartments during the night particularly when the compartments are closed and none is likely to purchase. All the advantage of reserving a berth at night is lost when at every station you find vendors shouting at the top of their voices. After suggestions are recorded in the suggestion book, you get a stereotyped reply-it might be printed for conveniencethat the matter is receiving attention and after 15 days you get another letter saying that suitable action has been taken. But you may pass by that very station within eight days and you will find the same shouting of vendors. And this is not over one line, but ft is the case practically in all Railways in the country and this breach of rnle indicates that corruption is rampant

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[Dr. Shrimati Seeta Parmanand.] among the staff because it goes without saying—and it should be obvious —that the vendors who commit this breach of regulations and create disturbance at every station by shouting at the top of their voices at any hour of the night must be doing so with the connivance of the railway staff and may be with certain perquisite that they may be getting.

Tourist Guides and other employees have been increased and I am very glad to note that expenditure on the side of employment has gone up from Rs. 104 crores to Rs. 140 crores. That means that incidentally the Railways are helping to check unemployment and in this connection I would like to express my gratification at the fact that more and more women are being employed in the railways. But I would like to make a suggestion here to the Railway Department because the Railways are an arm of education as effective-which perhaps they do not realise-as broadcasting and information: through the various notices that they put up and by the use they can make of their loudspeakers etc., they can try to educate the public in various ways regard to their social duties. Here I may also point out that when more and more women are being employed for various jobs in the Railways particularly where they have to come into contact with the public at various stationsmay be with persons from the lowest rung of the social ladder- it is necessary to lay down certain code of demeanour for them because their education ordinarily is not of a high standard, nor do they get opportunities to learn social etiquette and manners in their own homes. So particularly when they have to come into contact with so many men of all ages in the performance of their duties, it Is necessary to lay down certain code of conduct which will make it incumbent on them to observe certain decorum and dignity. And I may add that the same code could be passed on to women police who are engaged

there. May I add that the women's organisations will do whatever they can in due course?

Another good step that the Railways: have taken, of which I would like to make a mention is that they have appointed a committee which they say, after a lot of protests in this House or rather at the suggestion and request from hon. Members of the House, will be associated with the management of catering. But I am. sorry to see that though the talks-started in August-the news appeared in the papers about that time and the hon. the Railway Minister was pleased to make some reference to it in conversationsomewhere about November, letters were issued by the Department concerned from Bombay- the Manager of the Central Railway— and it is February now, when it is said that the meeting may be called in April. If it takes six months after a decision is reached to call such a meeting, I do not know what actual work is expected of it and what importance is given to it. I had already stated that in aspects of management of Railways which are specially suitable for women more and more women from every town and big places should be associated and I would again like to mention here that the Railways have not thought it fit to associate any woman on any of their consultative committees though there may be one or two here and there perhaps in the Eastern Zone. Really speaking as far as passenger amenities are concerned women would be in a much better position to give advice and take up the responsibility. Therefore, at least 50 per cent, of the personnel of such bodies could with propriety be women because 50 per cent, of the electorate too are women.

Now, I come to another point which deserves notice. The Railway Minister has himself referred to it in this pamphlet 'Indian Railways'. In the last paragraph on page 4, referring to the question of catering, he has said:

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"One of the important decisions taken during the meeting held in . February 1955, was the endorse-ment of the policy of extension ol departmental catering, as recommended in the Report of the Committee on Catering."

The objects given by him for doing j this, later on, are two, namely, (i) to I standardize catering and (ii) to make j the holdings manageable. I will read j out the wording: "for setting the standard and serving as a model, and to reduce the holdings of big contractors to sizeable limits". It is in this connection that I would like to say a few words. In spite of the observations made during the last debate, the Railway Ministry did not think it fit to invite some of the Members from both Houses-and in that more women-to find out what further they had to say with regard to catering. Since that time much water has run under the bridge and many more stations have been 1 over by the Railway Ministry. I taken would like to say that nobody will have any quarrel with departmental catering because that is in the fitness of things, because with socialisation being our policy and nationalisation our aim, all our industries and this catering being one of the small industries ought to be departmentalised, that is, incidentally nationalised. But the object that the Railways have behind this has to be served in a just manner, in a manner that would not be detrimental to the interests of the country. It has to be seen that the Railways' departmental catering that is already going on is being run profitably and is being run efficiently. If we were to eat in the train that is running between Calcutta and Nagpur with departmental catering, or if we were to take our meals in some other stations that are being run departmentally, we would find that the food is not only not satisfactory, but the complaints also are increasing. Apart from that it has to be seen that the railway contractors' number with large holdings, is not one. It is not one firm or two firms. There are auite а number of con-

tractors who have large holdings. They are citizens of India. Yet they are not treated in a fair manner. They are not like zamindars being given compensation for going out. So, it is necessary to see that they are driven out from the business within a reasonable period of three years, to say the minimum, if not five years. After all it has been their means or livelihood. They have invested in their furniture and other equipment and it is not right that they should be overnight offered notice of one month, say, in the case of vending contracts or three months in the case of refreshment room contracts, before being asked to go out lock, stock and barrel. It may be according to the rules to give such notice. It may be asked whether the officers who are responsible for this advice are also not under the same terms of service? Anybody who may be responsible for such treatment. anywhere in any administration-who are under the same terms of service, I would say, of being dismissed at one month's notice-if they are turned out by Government, not for bad service, they would certainly not think that they have been dealt with fairly. They would make representations and the Government also, in all fairness, would give them the advantage of a departmental enquiry. For that reason it is not right-when there is no charge of actual bad service-to turn out any set of the contractors within such a short period. After all they are not organised perhaps as a group of officers enough would be, particularly like the lower group of servants today, in the Railways or in the post offices, who could go on strike. They are not organised to that extent and so they may not have been able to get effective an hearing. It is necessary to point out that in spite of the Railways having taken up this subject of departmentalisation of catering, they have not been able to make provision for opening new stalls at such big stations and important stations of pilgrim traffic like Purl, where people are put to a great deal of inconvenience. Even my home

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[Dr. Shrimati Seeta Parmanand.]

town railway station, Chhindwara, is now going without a Hindu refreshment stall for the last ten months. And in a small place like Chhindwara where there are no good hotels, many t>eople who come there from the neighbouring colliery areas have always to go to these railway stalls in the hope of getting good service, because they are open always. They are under the supervision of railway officials and as such they cater better food than perhaps the town refreshment stalls. So, these are some of the •xamples where the Railways have not done what you would think should be done in accordance with good standards of public administration. I would like any public administrator -to be appointed to go into this aues--tion of the way the Railways have xlealt with catering and the Government should make it a point to invite outside opinion about the treatment -of these contractors, to say, the way in which certain zones have been ommitted. Why is it that the zone ^rom which the hon. Deputy Minister himself comes, the Southern zone has been excluded from this new depart-mentalisation? Sir, would the Railway Ministry not like to see that the Delhi station, for instance, and some other stations which have been taken over by them are running at a profit? So, for that reason it is obvious that when Government officers today are running various concerns not only in the Railways-as was aptly mentioned by the lady speaker yesterday, where the national spirit has not gone deeD down into our bone marrow, where we do not think in our undertakings that everything that we do for the public is like doing something for our own home-a lot of wastagp comes in. And as such even in regard to departmental catering, until such well trained personnel, that is, the students who are in schools today become men and then come forward, it would be almost impossible to run this railway catering or any othei Government concerns with absolute Drofit. For that matter, I might incidentally state that the Railways have

shown such a big profit. But as was said at another place by somebody very highly placed, it should be and would be possible, if that national spirit permeated, to turn these railway profits today shown in the Budget perhaps to three times. There is such a lot of wastage not only in contracts given, but in other places from top to bottom. Where public property u concerned, we have not vet learned today to feel that all public property is our own property and if we are going to act in earnest we nave to see to that first. Sir, I think I have said enough about this railway catering to point out to the Government that in spite of the losses that they have incurred on departmental catering on the zones that existed even before this new Catering Committee's Report was taken up-that is, the Bengal Nagpur Railway and the Southern Railway, the catering on which is much talked of, which is being run at a loss of at least two and a half lakhs rupees to the exchequer-if they want to take up a few stations, with the two objects stated here namely, standardization and running compact areas-they themselves, in each zone, should take up a compact area, say, ten or twelve stations. And they should show that they can run them at a profit. What they have done today is not at all consistent with the very competent report submitted long ago by the Kunzru Committee, that is, to take big stations with small stations. But they have selected for themselves, it seems, big stations which they are going to run, for which notices have appeared in the papers today and propose to leave a few small stations to a few new people. I feel, Sir, that the result will be unfair treatment of our citizens, the contractors in this manner.

Sir, I am afraid that after a 1 P.M. colossal waste of money and

finding that the Railways are not able to run catering at a profit, they will again invite tenders and hand them over to some other people in a year or so, which will lead to so much unsettlement. It is significant I that the figures have not been given

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of losses over every station in detail but this policy should be stopped even at this stage and all contwtors be taken out from their busint-s on percentage basis. That is a certain percentage of their business would be taken away every year and finally within a period of three years, they, may be asked to Such of them whose work would be g0. considered useful for running the Railway depart-mentalised work for catering should be retained and their experience should be utilised. The rest should be asked to go. None will have an> •quarrel with that idea because I have always stood for nationalisation not only in the case of Railways or railway catering, but in every industry if that could be done. But when we such a favouritism to big are showing businessmen, when it has been our policy to help small-scale industry people, when the Planning Commission itself had said that small-scale industry people should be invited io invest when the capital fights shy and the industry should be run for a year and then handed over to them it seems going against this policy if we are going to send out people who have been for generations in this business on a large scale, in such a short time. They should be asked to go; that is the national policy. But they must be given time if they are to be treated fairly and if the Administration is not to be charged with high-handedness.

I would like, lastly, to mention one point and that is with regard to the corridor trains which our Railway Administration is going to introduce. I saw a reference somewhere that the Ministry are thinking of putting some radios there. I may here use this opportunity to request the Railway Administration not to introduce the loudspeaker and the radio in the corridor trains for propaganda because I have travelled in such trains in China. In season and out oi season there these radios are working and you sometimes get irritated. The idea tk«re is that people should have

hardly any time to think on their own or that they should be constantly indoctrinated. We certainly could make use of these radios for propaganda, but that indoctrination could be done on the railway waiting halls. But in trains people would sometimes like to have rest or sleep. Trains are hardly the places where indoctrinated. people should be Above everything else, I am very much afraid of 'fllmi peef-that horrible film musictouching upon all kinds of wrong things through erotic and sentimental songs harmful to the younger generation being put there all the time. So, I would appeal to the Railway Ministry not to make use of these corridor trains for such purposes, except perhaps sometimes for giving some instructions. They, in China, have the radio for whole time. They would tell us that all that was ushered in because we do not know the Chinese language-"The next stations is such and such" or "Do not put your hand out of the window" etc. I think that there are various other ways in which our countrymen can be taught about various Government plans, but this need not be the place. The corridor train need not be used for these things.

There are one or two very small suggestions that I would like to make, and that is with regard to bolting on the toilet room of every compartment from the side of the compartment. A suggestion to this effect was made by me last time, but it was turned down. The answer given was that in case of a burglar getting in, he would put I the passenger in the toilet room and proceed with his business of stealing. It is hardly an answer, because it is much better to be locked in the toilet room by a burglar than murdered or manhandled. For that matter, there is the chain to be pulled in the toilet room and a person can easily pull it from the toilet room without any interference. So, for the safety of the passengers, I think that the Railways would consider putting a bolt in the toilet room from the side of the seating arrangement.

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[Dr. Shrimati Seeta Parmanand.] Similarly, with regard to various suggestions that we send, the reply usually given by the Railway Administration is that every suggestion is not practicable-perhaps, theirs is the last word in regard to the correct position. For instance, if they are asked—as I had asked them— to put an extra train on week-ends between the busy colliery centres- between Chhindwara and the colliery area-they reply that the coach capacity does not permit that. I should like to know whether the officers had time to find out whether, in spite of all the coaches being available, it would not be possible to put a train of two or three coaches, because there are no other means of communication between that area about 40,000 to 50,000 people live there-and Chhindwara town. They do like going during week-ends to markets or business to Chhindwara.

There is the second reply and I think of taking it up at the meeting of the Informal Consultative Committee. It is about introducing a through coach from Nagpur to Jabalpure, especially for women, travelling third class. I do not ask for second or first class coach. The simple reason for my request is that Nainpur, in rainy season or during the scorching summer heat and at odd times, women are hardly able to change coaches at Gondia. You may be surprised that the reply was that for the distance between Gondia and Nainpur, the accommodation is already short for those people. If this one through coach is added from Nagpur to Jabalpur, the accommodation would be the same. After all, people from Nagpur to Nainpur are to board the Gondia train at Nainpur. It is not Understood how a few people would not be able to get into this compartment at Gondia to Nainpur when all others from Nagpur train get into the Gondia-Jabalpur train. This just an example of a reply I received from them. The attitude should be not to make out that theirs should be the last word and that the proposal cannot be examined more closely.

With these few words, I would again like to congratulate to the Railway Minister on the Budget, but with one reservation. I would request him to see that the absolute injustice to caterers at the hands of the Railways is done away with and the policy changed immediately. It would not make the Railway Ministry feel small.

There is one more point which the hon. Member from Andhra had made and to which I think, it is necessary to reply. He was dealing with the advisability of not appointing bigger bodies to deal with any question and in that connection, he went on to say without realising what he was say ing, "Do you mean to say that cater ing with all its racketeering that was going on would have had a chance of going at all if there had been a authority to hand over"? statutory What he meant was that because it was a two-man committee, it was possible to get what was done and he was at the same time scoffing at the suggestion, perhaps wanting totake note of the suggestion made last time that more people from both the Houses should have been associated later on, to go into the details of the conclusions arrived that Com at mittee. But at the same time when it was some remark with regard to the Commission Planning personnel bv some of the Members from Madras, Mr. Hegde for example, he came forth to defend the appointments of the Planning Commission by saying, "Who the Planning Commission? are The Planning Commission is there only on of Parliament". behalf Now in one breath he wanted to defend the Plan ning Commission, a bigger body, and in another breath

MR. DEPUTY CHAIRMAN: He was not referring to the Planning Commission at all. Somebody said that there should be a statutory body to administer the Railways, and Prof. Ranga said that the Railway Board was the proper authority and that, if there were a statutory body, most of the improvements would not have been possible. You have misread his speech.

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DR. SHRIMATI SEETA PARMA-NAND: I have taken extracts from his speech. To that, I would like to say that a bigger body would have ibeen able to go into the whole question thoroughly—a bigger body of •outside people, not only people who are in the Department and who are always dealing with the problem, whose advice would always be available, but the advice of outside people who are not always dealing with the question is very necessary.

SHRI T. S. PATTABIRAMAN (Madras): The National Railway Users Consultative Committee recommended departmental catering.

DR. SHRIMATI SEETA PARMA-NAND: I am reminded of that. If the proceedings of that Consultative Committee were to be gone into, I -think it would be seen that it was towards the fag end of the whole meeting, when practically everybody was dead tired, that the matter of •catering was taken up and slurred over. That is hardly the way of putting it through that Committee. I would really like to ask the hon. Minister as to how many women were "there. My contention has always been that there should have been at least four Members from the other House and two from this House and that more women should be on such a Committee to advise on catering. If the men on the Committee were to know something about cooking of the various dishes that are required, I might have understood it.

Thank you, Sir. I feel that the Railways have done a good deal towards improvement but still what is required is that they should go into the various suggestions that are made here and feel that they deserve consideration and not just have the complacent feeling that whatever they do is the only right thing to be done.

SHRI RAJENDRA PRATAP SINHA <Bihar): Mr. Deputy Chairman, I am grateful to you for giving me this opportunity to express myself on the Railway Budget. Before I make a few comments on the Budget proposals, I would like to pay my compliments to the Railway Administration for the work that they have done during the year 1955-56. I have examined the various indicators and I find that the Railways have turned the corner and have now arrested the deterioration that was going on.

Sir, I am conscious of the great interest that our Railway Minister has got for third class passengers and that it is his constant concern to improve their lot in travel. I am aware of the various amenities that are provided for third class passengers but I am anly sorry that the third class passengers will continue to travel under very very suffocating conditions during the Second Five Year Plan period as well, because with the financial allocations that have been made for the Railways, the Railway Administration will not be able to increase the passenger capacity to their original estimate of 30 per cent, but will only be able to increase it by 15 per cent. It will only mean that the chronic feature of overcrowding on the Indian Railways will continue in the Second Five Year Plan period as well

I would now like to highlight some of the disquieting features which are evident to me in the Second Five Year Plan of the Railways. I would like the House to appreciate the consequences that will flow from the serious cut that has been imposed upon the Railways by the Planning Commission. As you know, the original plan prepared by the Railway Board was to cost Rs. 1,480 crores,' but the allocation made by the Planning Commission is only of the order of Rs. 1,125 crores. This means that there is a cut of about 25 per cent., and out of these Rs. 1,125 crores, Rs. 375 crores are expected to be provided by the Railways themselves. You will remember that in the First Five Year Plan, out of a total cost of Rs. 400 crores, the Railways were asked to contribute Rs. 320 crores which they could not

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[Shri Rajendra Pratap Sinha.] do, and there was a shortfall of Rs. 40 crores in their contributions. I wonder it such a shortfall would be condoned in the second Plan period. Therefore the Railways have to augment their resources in order that they will be able to fulfil the entire commitment of Rs. 375 crores. You will find there fore that the Railway Minister has imposed a surcharge on goods traffic. Passenger rates have escaped unscathed, but I am afraid that they will have to take their turn in the later period of the Plan. The Freight Structure Committee will now have to review the entire freight structure of the Railways in view of the demands made on the Railways now. I am sure that that Committee will have to adjust the freight structure in such a manner as to enable the Railways to meet the development finance requirements. Therefore, I think that enhanced rates for passenger and goods traffic will have to come into play during the next Plan period.

Let us now view the demand and the cut. The demand of the Railways for the second Plan was Rs. 1,480 crores and a cut has been imposed upon them. Let us view this in the background of the implementation of the first Five Year Plan and also in the light of the demand that is likely to be made upon the Railways during the second Plan. You will remember that the modest objectives before the Railways in the first Plan were to rehabilitate the Railways in such a manner that all the back load of replacements, renewals, etc. would be fully met. I find that this rehabilitation programme has not been fully completed yet. There have been shortfalls in important sectors. While making our plans for the second Five Year Plan and also allocating financial resources for this, this factor will have to be kept in mind that the Railways have not yet been able to achieve the objectives of the first Plan, i.e., the rehabilitation of the Railways.

Sir, there are various factors that have to be taken into account and I find that the Estimates Committees Eighteenth Report is very interesting in this respect and they have taken all the factors that had to be rehabilitated during the first Five Year Plan. In Appendix III they have taken the position of the rolling stock and I find that at the end of the First Five Year Plan, i.e., 31st March 1956, the percentage of shortfalls with regard to the locomotives will be 25 per cent, with regard to coaches 25 per cent, and 22 Der cent with regard to wagons. Therefore you will find that so far as this important rehabilitation of rolling stock is concerned, that has not been completed during the first plan period. Similarly if you take the track position, you will find that there has been a serious shortfall in the completion of the track renewals and they say: "On the 1st April 1955, the mileage under speed restrictions due to the arrears of track renewal was 1,784. The Committee strongly feel that immediate steps should be taken to eliminate these speed restrictions by strengthening the track where necessary". The Estimates Committee has also estimated that by the end of the second Five Year Plan, 4,000 miles of track will remain to be renewed and overhauled. Now they have estimated the debit side of the first Five Year Plan and three things they have recounted, viz., the chronic over-crowding, the incapacity of the Railways to carry all the goods and passenger traffic offered to them and the short-fall in the renewal of tracks. They have suggested:

"It is therefore, obvious that the magnitude of the second Five Year Plan of the Railways will have to be such as to wipe out the points on the debit side."

In the light of this, we have got to review the second Five Year Plan proposed for the railways. This has also been referred to by previous speakers. You will find that the goods traffic increase at the end of the first plan is estimated at 66 million tons out of which the Railways are going

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bvide for only 42 million tons. e will be a gap of 24 million tons which is uncovered. The question whether this 24 million tons is a correct estimate. You will find that during the first plan period the Railway Administration had estimated that there would be an increase of about 10 per cent. in goods traffic whereas actually you will find that at the end of the five year period they have carried 24 per cent. more of goods traffic and they have left 5 per cent. of the goods traffic that could not be carried during the last period of the plan. Therefore you will find that their estimates for increase in traffic went wrong in the first plan and what we feel is this that the estimates for the second plan period will also go wrong as they are grossly underestimated. Shri T. T. Krishnamachari, the Minister for Commerce and Industry, speaking on this point, said:

"These must be assessed with foresight and imagination. Small increases in terms of arithmetical percentages of known demands will not do. In an underdeveloped country like ours, the needs for transport facilities develop in geometrical progression and not in arithmetical progression."

He has said this in his own inimitable manner and I hope the Railway Administration will take note of it. The Estimates Committee have also said that this estimate of gap of 24 million tons is extremely conservative. Now my friend Mr. Ghose pointed out the other day the estimates made by the Eastern Economist. They think that the gap will be of the order of 35 million tons. If this gap is there-whether it is 24 million tons or 35 million tons-at the end of the plan period, I am sure the entire plan will slide back. We are having big targets of production both in the agricultural sector and in the industrial sector-both private and public- and all this production programme will slide back if the Railways fail to carry the goods offered to them. I would therefore urge that the Planning Commission should restore the

cut that has been made on the Railways. As a matter of fact I would like that the Railway Ministry should make a concerted effort and should make a demand that their cut must be restored and if necessary, the cut should be made in other sectors and I am sure the House will support the Railway Minister in making such a demand on the Planning Commission. I was just looking to the Twentieth Report of the Estimates Committee which was circulated to us only this morning and I find that the Planning Commission have said that they will keep in view the demands by the Railway Administration and they will constantly review the position in such a manner that they will do their best to provide the necessary funds. Now I find that the only plea which the Commission took was that the steel and other foreign aids of the adequate quantities will not be available and so they had reduced the allocation and they had offered quality of steel which, if the certain Railways accepted, they said they would be in a position to increase the allotment and I find the Railways have accepted those qualities and therefore I am sure it the Railway Ministry is alive to this question and keeps on constantly hammering this point, the Planning Commission will consider this question and they have said that for the first year they have met their demand in full and in the subsequent years also, they would try to meet the demand in full as far as possible.

Now I would like to say something regarding the re-grouping system. Hon. Pandit Kunzru has made a remarkable speech in this connection and I should like only to lend my support also to what he has said that the regrouping system on the Railways should be examined at an early date. I find the Estimates Committee have also gone into this question very thoroughly. The Railway Enquiry Committee presided over by Acharya Kripalani has also suggested that this question should be examined at an early date. I am sure the Railway Minister has kept an open mind on [Shri Rajendra Pratap Sinha.] this question and he has very recently—only last year, divided one of the zones and has created the South Eastern Zone. Now there is absolutely no criterion that this should be the mileage of a certain zone. But judging from the workload that has been worked out by the Efficiency Bureau. I find that the work-load has been increasing and is likely to increase in the future and therefore a shorter zone is a necessity as was explained by my friend Pandit Kunzru.

Sir, I was going through the report of the Indian delegation which went to Russia and I find that they also have said something on this question which I think will be of some interest to the House. The delegation has found that in Russia there were as many as 48 railway units before the last war. In 1946 there were as many as 54 railway units. But in 1946, they suddenly decided to regroup their railways and they regrouped these 54 railway units into 10 units. They did this, of course, by enlarging the areas of each. But they soon found that this was a very uneconomic and wasteful system of organising their railways and they have now, I find from the repoirt, given up these regrouped ten units and they have promptly come back to 41 units. And the average route mileage there comes to only 2,000 to 3,000 miles. Our Estimates Committee have also said that the consensus of opinion was that the average route mileage per unit should not be more than 3,000 to 3,500 miles. I would, therefore, very strongly urge upon the Railway Minister to appoint a high-power technical committee and allow it to function and to examine the whole question impartially and give its decision and we should abide by the decision given by this high-power committee.

Sir, a question that may arise is whether this is the appropriate time for us to go into this matter. I find that Mr. Puri who is I think an ex-Financial Commissioner of our Railways and an authority on the subject has in an article dated the 6t January last stated that this was most appropriate time when the qu tion of the regrouping of the Railwa, should be examined and not when we were in the full swing of the development plans of the second Five Year Plan. And his views, Sir, should be given due weight, because he is an expert on this question and I think the Railway Administration would do well to examine this matter.

I have only one more point to touch upon and that relates to the question of catering on which my hon. friend took a lot of time. I said something about this subject last time and I want to congratulate the hon. the Deputy Minister over there and say that I have found that the quality of the food, about which I had complained during the debate on the last Railway Budget, on departmental catering has very much improved. The service is very good and prompt and good food is served by the departmental caterers in the areas where I had been travelling, that is to say, on the Eastern and Northern Railways. At the same time, I would like to add that the hon. Deputy Minister may be pleased to take a sympathetic view of the whole question of enforcing departmental catering by doing away with the private caterers. I know that this decision of having all departmental catering, has to be implemented. But there is no point in taking a vindictive attitude towards the contractors who have, after all, served the Railways and the travelling public during the last so many years; and I share the views of the previous speaker that these private contractors should be removed during a period of time so that they could take up some other avocation. As far as I remember, the decision of the committee on catering also was that there should be both departmental catering and private catering that the private caterers should be gradually done away with. I understand that probably notices have been served on all the contractors throughout our Railways, leaving

out a few on the Southern Railways, that they mu t all quit by the 31st of this month or probably the next month. This is very hard on them and as I said, they have done good work in the past and they have had their association with fee Railways and I only appeal to the Railway Minister that......

"SHRI P. S. RAJAGOPAL NAIDU: Yes. very good association.

SHRI RAJENDRA PRATAP SINHA: Whatever that may be, they haVe been serving the Railways since long and also the public. So I appeal that a sympathetic attitude may be taken and they may be removed gradually so that they could also get themselves absorbed in some other business.

SHRI T. S. PATTABIRAMAN: Mr. Deputy Chairman, after the glowing tributes that have been paid to the Railway Ministry, I have very little to add. Yet, I would like to say that in the context of the position as it was when we attained independence and the work that has been done in the past six or seven years, the improvement in the Railways is not only phenomenal but even striking. The Railways, when our freedom was won, was in a most shattered condition and the legacy that was left by the British, was a war-torn railway system and people were wondering whether it could at all be rehabilitated and they were never hopeful that the Railways could ever be improved. But thanks to the vigorous policy pursued by the Ministry and especially in the hands of the present Minister, we have not only crossed the difficulties, but have certainly come to an era of prosperity and progress. Today overcrowding has been greatly avoided, a number of new trains have been introduced and the rolling stock and other things are being fully utilised. Today the nation is not only having the benefits of a good railway system but the Railways have also become a good commercial proposition sine; it is bringing good profits to the general 9 R.S.D.-4.

treasury of the country. Tribute is due not only to the Railway Minister and the Railway Ministry, but also to the rank and file of all those working in the Railways, who have been able to make this great experiment a wonderful success. Today, we find that the ordinary traveller, the common traveller who travels in the third class has got better facilities and amenities and more attention and the conditions of his travel have become one almost of comfort. And there are several Janata trains and longdistance trains, with sleeping accommodation. All these have helped to a very great extent the ordinary traveller, and the man who contributes the greatest amount to the income of the Railways is getting some benefits.

Sir, the catering arrangement has vastly improved and it was a very pitiable note that was struck by my hon. friend who spoke just now about departmental catering. I thought that the controversy of departmental and contract catering was only an academical one and had ceased to have any practical value. In a socialistic pattern of society however hard an individual who is a contractor maybe hit, it cannot be helped, for there are certain items which should be considered as public utility concerns and not as profit-making concerns. It is not the humanitarian viewpoint of the individual contractor that counts, but it is the treatment that had beeu meted out to the millions of the travellers of this country by the contractors, that is more pertinent. Sir, it was pointed out that some of these contractors would be left on tkt streets, as if they were going to starve. I do not know what they are going to do with all the money they earned in years past. But the paramount consideration seems to be that these people should not be left in the streets. But may I ask what shall become of the thousands and thousands of p«-sons who travel every day and every n'ght on our trains who do not g«t their money's worth? Thr-y should not be exploited. With this e*d in that view and in order to create the feeling the Railways are not a

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[Shri T. S. Pattabiaman.] profitmaking concern, but an important public utility Concern, the Alagesan Committee decided that departmental catering should be extended. It is not as if that Committee recommended that on one fine morning the entire catering should be placed in the hands of departmental caterers. It is neither feasible nor possible. I do not understand why there should be a hue and cry when a few station have been taken, when a few canteens have been taken up, for departmental catering.

Whatever may be the views of the solitary Member, I want to assure the Railway Minister and the Ministry that the people of this country are behind them in the vfew that not only should departmental catering be extended but that the contractor system shoulff be eliminated

altogether. That will be a good day and I am sure, Sir, that the peoples' backing will be there.

Having gone through the glorious Budget that we have had, the Railway Minister and the Ministry have drawn our attention to certain disturbing features of the Railway Administration. The first point that I would like to focus on is the question of safety on railways. This even more important than the aspect is of amenities to passengers or question improvements to the existing stations. The paramount consideration, the primary consideration, the first duty of the Railways is to ensure the safety of the If that is conceded travelling public. and I am sure there is no doubt about itthen we must also see that steps are taken to see that the safety of the track is also ensured. It is not only a question of ensuring the safety of the track by having interlocking arrangements or having a rigid set of rules or by any other means; the human factor counts and it has been brought out by important research organisations in England and America, concentrating on Institutions which are this problem of accidents, that the human element counts. Sometimes this element fails and in spite of all the best <*evices, accidents occur. That is

why refresher courses are there and I am happy that the Government thinks it necessary that every railway employee should undergo this refresher course once in at least five years. Now I think it is generally once in ten years that every employee gets a chance but I am sure, in view of the reports of the various committees set up by Government, it will be possible for every railway employee, from the top man down to the gangman, to have his refresher course at least once in five years. That will ensure the safety of the track.

Secondly, on page 5 of the "Progress of the first Five Year Plan on Indian Railways", the Administration has drawn attention to the percentage of overline on 31st March aged stock on and expected to be on 1951 line. on 31st March 1956. It is surprising, Sir, even in 1956, after having rehabilitated the Railways to the tune of Rs. 250 crores, we would still have a large percentage of over-aged engines and wagons. In 1951, it was 23 per cent, in the broad gauge locomotives while now it will be 32'5 per cent. I do not want to tire the House the details but still, about onewith rolling stock is still third of the over-aged and we are not able to rehabilitate them. This is a. sad state thing* I am happy that the of Government has taken a decision to send а Mission abroad to make purchases so that we can not only clear off our arrears but also have good and new locomotives and other wagons which are required for our railways. I would appeal to the Ministry to concentrate on this so that we will have enough of rolling stock in the next few years for replacing these everaged stock. There is no use talking about punctuality when we have such over-aged stock. This is the reason for late arrivals and late departures. The Railways have solved many insoluble problems and it is not beyond their capacity to solve these problems also. I am sure that if an all-out effort is made, we could get the necessary number of locomotives and wagons so that this percentage is reduced at least to ten.

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Another disturbing feature is track renewal arrears. This is a most important thing in the running of the railways. On page 4, paragraph 7, it is said:

"The actual expenditure on rehabilitation of track and bridges suffered a slight set back due to shortage of material and, in consequence, the estimated expenditure is likely to be Rs. 64*41 crores as against the planned provision of Rs. 70'47 crores. At the end of the planned period, the arrears of track rene-' wals on Indian Railways are expected to be 7,223 miles for rails, 7,389 miles for sleepers and, in consequence, 1,784 miles of track will remain under speed restrictions."

This is a very dangerous situation today. If the track is not renewed properly, if the track is not maintained properly, accidents are bound to happen whatever other precautions that we may take. The other precautions will be of no avail if the track renewal programme is slack. I know that the Railways are not to be blamed for this. The difficulty is due to the scarcity of raw materials. It is only with the greatest strain that the Railways are managing things as they are but I would still urge that the Railway Administration should be more vigilant and see to it that the necessary funds are made available in this behalf immediately. One of the main features is the lack of sleepers and I am told that for lack of suitable sleepers. many more miles have had to be kept out of the scope of repairs and renewals. I understand that shortly a Mission is leaving for abroad for the purchase of the iron and steel requirements. It will be worthwhile for the Railway Administration te consider whether it will not be possible to find out if we can get cast iron sleepers for our Railways so that there may not be any shortage on this account. There are two types of sleepers that are used, one is the wooden one and the other is east iron.

i I am told that the cast iron sleepers would cost roughly about Rs. 22 whereas the wooden ones cost about Rs. 14. The life of the cast iron sleepers is 2J times more than the wooden ones which cost only Rs. 14. The shortage of this type of sleepers is partly due to the scarcity of the necessary wood. The high cost is also partly due to the avaraciousness of the State Governments to have the monopoly of the various forests. Whereas it costs these State Governments about five rupees, they want to have a racket and plunder the Central Administration by demanding Rs. 14, thus making a large profit. If the State Governments could be persuaded not to be so capitalistic minded in this socialistic pattern of society, the Railways would be able to get their sleeper requirements fulfilled at a much lesser expenditure.

I would now like to refer to the transport bottleneck in this country. Though it has been relieved .to a very great extent by the various methods evolved, still, in the Southern Railways, transport bottleneck is a great handicap. The transhipment difficulty at Vijayawada is still there. For example, in the Salem line, booking is not available for four days in a week and whatever booking is available, is overloaded. I know that the authorities are taking all steps to see that the booking position becomes easy but still it has not been much of a success. I would appeal to the authorities to take in hand the doubling of the entire Madras-Vijayawada section. If that is done, the transport problem would be eased.

I know that the booking of parcels and goods from Poona to Bangalore is heavily congested as a result of which, thousands and thousands of lorries get the necessary traffic to ply and the Railways are losing the revenue. If something could be done with regard to this, the Railways would be able to harvest a big revenue'for them.

I do not want to go into the details *at* many things but one sad feature ot

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[Shri T. S. Pattabiraman.] the Railway Budget is that there is no hope for any new railway lines in me future. The Planning Commission has put its axe on the expenditure side of the Railways, and as a result the *new* Railways that had been .planned to be developed in this country are to suffer. Yet there is a ray of hope in the speech of the hon. Minister that they will be considered and that suitable action will be taken to open up new railway lines.

I would like to point out on this occasion, Sir, that the Salem-Bangalore metre-gauge line is not only a necessity but an immediate necessity. The progress of the survey has been very satisfactory and I am sure that the Government will take a decision very soon. May I appeal to the Minister for Railways not to treat the Salem-Bangalore line as a new line, but to include it in the list of dismantled and to be restored lines, because the Morappur-Hosur line and the Tiruppattur-Krishnagiri line were dismantled during the last war and in place of these two lines we are now asking for a Salem-Bangalore line, and I would like the railway authorities to consider this as restoration of a dismantled line and give top priority to this line. This will improve the vast hinterland of Salem district, which is economically, socially and politically backward. It will also create jobs, it will create more employment especially to the handloom weavers, it will create opportunities for those forsaken people, and I am sure the Railway Ministry will take a favourable decision very soon.

Sir, the past year has been one of concrete activity amongst the railway-men. We are very happy to see that the relationship between labour and the railway managements has been very cordial. If there have been no strikes, if there have been no disputes and if there has been no dislocation of traffic, the thanks of the country are due not only ta the rail-waymen, who have been very excellent in their behaviour, who believe that consultation is the best form to get the things they want, they are also due to the most realistic and sympathetic attitude taken by the Railway Administration. Many of the problems had been settled across the table and it is tribute to both the parties that the nation has not been made to suffer for want of a realistic attitude on their part. Still, Sir, there are certain people, certain individuals who are apprehending that their position in the railway unions will be jeopardised and thinking that they will lose their position are trying to create dissension in the rank and file of the union, but it is very happy to note that the railwaymen have not fallen a victim to it. I would appeal to the railwaymen not to be carried away by. the insinuations or the activities of these individuals, who have no interest as railwaymen in their hearts but their own self-interest, hut think that the national enterprise requires constant attention and constant devotion to work and that the Government are most sympathetic to them and that they will meet whatever reasonable demands they put forward. We hope, Sir, ftiat they will not allow these disturbing factors to disrupt the union of the National Railwaymen's Federation and disrupt the progress of the country.

Then, Sir, I want to take this opportunity to request the Railway Minister to decide favourably the case of the firemen on the ex-South Indian Railway, which has been hanging fire for a long time. With the details of the case I do not want to burden the House because the Government and the Railway Board are fully aware of it. They are called illiterate, and they were recruited before 1949 on different terms. Now their promotion has been affected by the classification of A, B, C grades, and they are put to very great inconvenience. Even ^fter having served for about 18 years and 20 years they are not able to get to the A grade and it is surely causing them hardship. Whatever may be the merits of the case, these 350 men are not great in number compared to the total number in the Indian Railways and so let them not have a feeling that even after serving the Railways for such a long time their services are not being recognised just because they were not educated. But certainly the fault is not theirs. About those people recruited after 1949 I am not much worried, but those who were recruited under different conditions should be recognised for promotion, and I am sure, Sir, they will be given sympathetic treatment.

One other point I want to say is this that the Railway Minister has been very kind in integrating and giving a status to the personnel of the ex-State Railways. I have no quarrel with it and I welcome the sympathetic attitude that has been taken by the Railway Ministry. On the other hand, Sir,⁴ one factor should not be forgotten. Some ex-State Railways, Sir, had only about 15 or 20 or 22 miles of railway line before they were taken over, and most of them, the Rajasthan Railway and other Railways were very small Railways, and the personnel there-if I am not casting any aspersion on them-were not fully trained. Many of them were not qualified engineers. Most of them were draughtsmen or even less qualified persons, but they were taken in and not only that, they were shown favouritism in the matter of quick promotion just before the integration came about. Fully knowing that integration will be taking place the next day, just to favour them, the State made Administration these people District Traffic General Managers, Superintendents and so on the previous day and gave them all sorts of status, and that has affected us. They were people who had no working experience beyond the knowledge they had of the one or two mixed trains that were running on their lines. These people now want to be made D.T.S. or District Mechanical Engineer. By all means let it be, but what about the fate of those persons who had been having greater experience of bigger Railways and where they had been suffering for a long time? Should their interests be made

to suffer, Sir? So I would appeal to the Railway Minister that, in trying to help those people from the States, the legitimate interests of the people who have had greater experience, who are better qualified and who have got greater claims to seniority, should not be overlooked and they should not be made to suffer. I am sure their interests will be also taken into consideration.

Lastly, Sir, I am very happy that the Railway Minister has made mention in his speech of vandalism and destruction of railway property. It has become the habit of some political parties that if they are dissatisfied with anything they take to vandalism, arson and loot and their first target seems to be the railway station. We have seen it in the wake of the S.R.C. Report and disturbances broke out throughout the country and the people chose railway stations as their easiest target of attack. It is also because the State Governments are not very keen on protecting the railway stations, but they are more keen about their own property and they do not attach much importance to this. But the Security system with the police that is being envisaged in this Budget should keep the miscreants off the track and they should be kept at bay. It will be an interesting thing if the Railway Ministry decides to punish the miscreants in the manner I suggest in those places where by sheer vandalism they destroy the properties of the railways. Of course, .it is impossible to punish them indivually, but punish them collectively by not restoring those things destroyed or those stations burnt out. It is public property. The Deputy Minister told the other day in the other House that Rs. 55 lakhs worth of railway property, which is national property and the taxpayers' property, was destroyed during the last riot. Sir, should not these things be stopped? The best thing will be for the people as a whole to be punished in those areas by n»t restoring or repairing those things, and if the people want them to be repaired or to be restored, the Railway Ministry should make it a condi-

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Ibnri T. B. Pattabiraman.j tion precedent to doing so that the people of the locality should contribute 50 per cent, towards the cost. That will be the deterrent way of teaching the miscreants a good lesson.

Now, Sir, I have spoken what I felt in the matter and I would like to conclude by saying that the Railways have done remarkably well. There is no adverse comment against the Railways anywhere, from any quarter. The Railways have been the proudest part of our Administration, and I am | sure, Sir, that, under the able leadership and under the able guidance of our Minister and Depiity Minister, the Railways will make further progress and bring more credit to our country.

SHRI P. S. RAJAGOPAL NAIDU: Mr. Deputy Chairman, I would like to join the previous speakers in paying my humble encomiums to the Railway Ministers and also to the Ministry and to the Railway Board for the improvement in the Railways to this extent.

Sir, the Budget that is presented is one of very wide satisfaction with a remarkable progress in railway earnings. It gives relief to one to see that a capital outlay of nearly Rs. 1125 crores is to be put through within the next five years without increasing the freight rates, at any rate the passenger rates, as the Budget Estimate shows. Of course there is a very slight increase in the freight rates.

Sir, the Railways had approached the Planning Commission for an allocation of Rs. 1480 crores or nearly Rs. 1500 crores, but the Planning Commission had allocated only Rs. 1125 crores. Sir, in the special Report that has been submitted to the Parliament by the Estimates Committee, in one of the letters written by the Deputy Chairman of the Planning Commission to the Chairman of the Estimates Committee with regard to the insufficiency of the allocation of funds raised by the Chairman of the Estimates

Committee, the reply that is given by the Deputy Chairman of the Planning Commission is this: "In the allocation of funds to the Railways the Planning Commission also had to keep in view difficult problem of foreign the of steel exchange and the uncertainty supplies, apart from the claims of other sectors on the available financial resources." So, Sir, the two important difficulties which had been raised by Planning the Commission are 1he non-availability of the foreign exchange and also the uncertainties in the availability of steel supplies. ••

Sir the Estimates Committee had examined the Commerce and Industry Ministry and as a result of discussions with that Ministry the Estimates Committee bad come to this conclusion. I would read a few sentences from the letter written by the Chairman of the Estimates Committee to the Chairman of the Planning Commission:

"We had discussions with the representatives of the Ministry of Commerce and Industry as also the Railway Ministry separately and jointly. The representatives of the Ministry of Commerce and Industry assured us that, if the Railways were in a position to accept Thomas Quality steel and steel in Millimetre sections, it would be possible for the Ministry of Commerce and Industry to meet the demands of "the Railways in regard to steel to the full extent. We, therefore, asked the Railway Ministry to examine these points and come to a quick decision. We were glad to learn that the Railway Ministry have since agreed to accept Thomas Quality steel and steel in Millimetre sections."

So, in view of this decision, the uncertainties with regard to steel cannot stand in the way of the Planning Commission giving the maximum allocation of funds to the Railways. Of course, the difficulty of foreign exchange is there. It cannot be ruled out. But the one redeeming feature of the Chairman of the Planning Commission's letter to the Chairman of the Estimates Committee is the last sentence:

"It is the intention of the Commission to make perio3ical appraisals of the transport requirements in the light of the developments in the various sectors of the plan and to take steps within the resources available to ensure, as far as possible, that the progress of the plan Is not impeded by inadequacy of the rail transport."

That is the only redeeming feature. The Railway Ministry has in view in (the next five vears to lav 3.000 miles of new track but the Planning Commission had sanctioned only 800 miles of new track and that too, the =track to be laid in areas where the steel plants will be located and also where certain heavy industries are to be located. We all know that the three steel plants are to be put up only in North India and that means that in the next five years new railway lines will be laid only . in North India and that too in areas where these heavy industries and steel plants will be located. There will be nothing so far as the South is concerned. 'Sir, the Railway Ministry had planned for an increase of 6 per cent, per annum in passenger miles, that is, a '30 per cent, increase in the course of five years, but the Planning Commission has allocated only for an increase of 3 per cent, per annum. The opinion of the Planning Commission is that the 15 per cent, increase in the passenger train miles during the Plan period may not give much relief to the existing state of over-•crowding but they hope that a certain number of replaced coaches and passenger locomotives may be found in sufficiently serviceable condition to "be retained in service to add to the facilities for dealing with the increase •passenger traffic and for reducing overcrowding to some extent., That means that it is admitted by the Planning Commission that there is •going to be overcrowding and that the iprwent overcrowding is not going to

be relieved to any appreciable extent' But what the Commission suggests is that the old coaches may be retained in service and they may be serviced to give further service. It will mean a lot of expenditure without the necessary' convenience to the passengers.

Coming to goods traffic, it has been estimated by the Railway Ministry that during the Plan period there will be an increase of nearly 51 per cent, but the Planning Commission has given an increase of only 46 per cent, in line capacity. That means that there will be still shortage so far as wagons are concerned. Sir, we in the Railway Corruption. Enquiry Committee had come to the conclusion that the most important reason for corruption is this shortage of wagons. Shortage of wagons means that there will be less of supply than the demand and that means that we cannot root out corruption. If the Railways want to root out corruption completely, they have to place more wagons at the disposal of the merchant community. Unless that is done corruption cannot be eradicated at all. On the other hand it will increase; that-is my opinion.

Sir, before passing on to the financial aspects of the Budget, J would like to touch briefly upon the question ' of reorganisation of railway zones. It has been recommended by ♦he Estimates Committee and also by the Railway Corruption Enquiry Committee that the existing system of administration of railways is certainly creating great hardship. The Efficiency Bureau had also enquired and come to the conclusion that ce-tain railways have got the maximum workload, more than double even. Taking 100 as the maximum workload, it has been estimated that in certain zones it has gone up even to 232- that is in the Eastern Ztne-and in every other zone it is over 100. Last year, rightly the Ministry had split the Eastern Zone into Eastern and South Eastern Zones. But they have not split the other zones also into

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[Shri P. S. Rajagopal Naidu.] smaller zones. What they now contemplate, according to the speech of the Railway Minister is introduction of divisionalisation. Si:, even if the divisional \setminus pattern is introduced in each railway-I remember that each division has about 600 miles now- yet there will be only one General Manager. We may adopt the system of divisional pattern but that cannot eliminate the otherwise heavy workload which is there in the railways. We can certainly decentralise to a certain extent by adopting the divisional pattern but what the Estimates Committee as well as the Corruption Enquiry Committee had suggested was to see that we have as far as possible smaller zones. I do not kno^ why the Railway Minister did not mention anything about that in his report. Both the Estimates Committee and the Corruption Enquiry Committee have recommended a highpowered technical committee to be appointed to go into the question of reorganisation of the zones. With the coming increase in the capacity of the Railways, this is the right time to see to this aspect and to enquire into this matter before launching upon the introduction of the divisional pattern and to see whether the present zones can be split up and made into smaller zones. I personally feel that the divisional pattern is the best because the man on the spot will have more powers and his area will be less. But at the same time if the zones are not made small with only one General Manager for each zone at the top even the introduction of this divisional pattern will not in my opinion work well, and reduce the work load.

The other most important recommendation that has been made by the Corruption Enquiry Committee is this. The hon. the Deputy Minister while replying to certain questions stated the other day that with regard to **the** question of anti-corruption officers, there is to be a Vigilance Officer at the Centre. The Railway Corruption Enquiry Committee on page 105 has recommended mat the officer at the zonal level, that is, the senior administrative officer of the Anti-corruption Department, should be obtained on loan from a Government Department other than the Railways. In the previous paragraphs in that chapter it has been stated by that Committee as to why an officer should be obtained on loan from a Government Department other than the Railways. But I remember the hon. Deputy Minister saying that the senior administrative officer in the zones is only going to be an officer from the Railway Ministry. I do not know why the recommendation of the Corruption Enquiry Committee has not been accepted in this regard. We all know why the Committee had suggested that an officer from a Department other than the Railway Ministry should be there in charge of railway corruption. I would once again request the Railway Minister .to see that an officer outside the Railway Ministry is appointed as the chief security officer so far as each zone is concerned.

Sir, I would like to allude briefly to what my friend, Mr. Pattabiraman, had spoken a little while before, that is, vandalism done to the Railways. It has been estimated that the loss is not fifty lakhs or fifty three lakhs of rupees as has been stated by Mr. Pattabiraman, but it is nearly a crore of rupees. It is a national loss. We have seen in .yesterday's General Budget that has been presented that even with the increase of two annas in the postal registration rates and with the increase in the minimum rates of telegrams from twelve annas tb thirteen annas, "the additional revenue yield is nearly Rs. 75 lakhs....

SHRI **K**|(ISH£N CHAND: (Hyderabad) : Additional.

SHRI P. S. RAJAGOPAL NAIDU: Yes, additional. When one crore of rupees is the amount of loss that is incurred by the Railways on account of this vandalism, we must see that something is done to prevent

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recurrence of such things in our country. I will go to the extent of even suggesting-not only the remedy that has been suggested by Mr. Pattabi-raman, namely, leaving the stations unbuilt, so that the ruins can always be remembered as land marks of vandalism done by these people in that area-but also that if these buildings are to be restored, punitive tax will have to be levied on people coming from that area, so that such things cannot be repeated again in that area. It is a bad thing. If people are aggrieved by any decision arrived at by the Government, this is not the way to demonstrate to the country, like destruction of railway property. People forget for a moment that railways are their own property. It is the property of the nation and it is the duty of everyone to see that railway property is protected. After all who are the persons who suffer? It may be the man who is responsible for the destruction of the property will have to travel. It may be that his own brother or his own cousin will be travelling by that train. And people forget for a moment that if not that day, the next day they have to use the verv same transport to go from one place to another. We have seen how much inconvenience has been done to the passengers recently. We have seen how for nearly a fortnight railways could not run trains in that route during nights from Calcutta to Bezwada.

Sir, I shall now briefly go into this surcharge on freight. Before I deal with that I would like, briefly, to deal with the financial aspects of the Railway Budget. The estimated gross traffic receipts of Rs. 314 crores **for** 1955-56 have exceeded the budgetary anticipation by about Rs. 22 crores, as a result of which the net surplus has gone up from Rs. 7.14 crores to Rs. 9.58 crores, even after the depreciation has been stepped up from Rs. 10 crores to Rs. 45 crores. For the budget year, the gross traffic receipts are expected to increase to Rs. 345 crores, that is, by Rs. 34 crores more than the revised figure for this year. The net surplus even without the proposed surcharge will come to Rs. 11 crores and it will now be Rs. 23 crores with this incre; freight rates. It has been estimated by the Planning Commission that the Railways will have to meet out of its own resources Rs. 375 crores within the next five years. And according to the present figures the income of the Railways will amount to Rs. 325 crores and Rs. 50 crores will have to be made good during the Second Plan period to overcome the shortfall. The Railways out of their own resources will have to provide Rs. 375 crores. Some critics might say that when the Railways can find Rs. 11 crores income, even without levying this extra freight charge, why should the freight rate be increased? We should not be content with these 800 mills of railways that are provided by the Planning Commission in the Draft Outline of the second Five Year Plan. The Railway Ministry have correctly anticipated things and they have provided for the survey of two thousand miles of new railway lines to be laid within the next five-year period. And if we are to be content only with what is provided in the Plan, certainly no additional freight charge need be levied. But if we have to develop Railways, if we have to lay new railway lines, if we should have an all round development of the Railways, one should not grudge the small increase in the freight rates. Even last year I remember the Railway Minister had come forward with an extra surcharge of 12J per cent, but at the request of Members of Parliament it had been reduced to 6J per cent, over last year's rates. Now, if I am correct, the increase is only by 6J per cent. But what I would like to say, when I deal with these freight rates, is that exemption should be granted not only to the articles that are provided for in the speech of the Railway Minister, but also to certain other important agricultural commodities and also to certain perishables. Amongst the agricultural commodities, the most

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[Shri P. S. Rajagopal Naidu.] important commodities would be sugarcane and also gur. Wagons are by largely used sugarcane very growers transport sugarcane to from their fields to t

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nearest mill. А large number of wagons are being utilised for this purpose. The mill is not going to give canegrowers enhanced rate. The agriculturists will have to forego something out of their own profits. With a view to help the canegrowers, the Railway Ministry should- see that this exemption is granted in the case •of sugarcane and also in the case of gur. I am sure that the hon. Deputy Minister knows that gur is consumed mostly in Calcutta. Gur will have to move from U. P. to Calcutta; gur will have to move from Madras and Andhra to Calcutta. We know the market with regard to gur has fallen very much and if a surcharge is to be levied even on gur we can imagine how it will If react. the freight rates are also increased, it will affecl only the agriculturists and not the merchants.

I would like to deal very briefly with the question of change of headquarters of certain Railways. I will refer to only one or two railways. With regard to the change of headquarters of the Western Railway, I .should like briefly to invite the attention of the hon. Deputy Minister to what the Estimates Committee has said. The Western a broad gauge of 1,260 miles Railway has of and a metergauge 3,518 miles The zonal headquarters of the Western Railway is at Bombay which is not served by the meter gauge at all. What I would like to suggest is that if the Western Railway is not to be split up into two smaller zones, there should be at least a separate headquarters with a senior deputy general .manager posted at Ahmedabad which serves both the meter gauge and the broad gauge. There will be lack of attention so far as the meter gauge is concerned if the headquarters are located at Bombay. Bombay is served only by the broad gauge. Therefore, as far as the me^er gauge is 1

concerned, I would suggest that there should be a separate headquarters located at another place—either at Ahmedabad or Viramgam or at any place, even **a** place like Ajmer.

The same is the case with the Southern In this Railway we have the Railway. headquarters at Madras. Madras is served both by the meter and the broad gauges. But the entire meter gauge is only of Madras. We towards the South have very little broad gauge so the Southern Railway is concerned. far as It is only **1,163** miles. We have a majority of only the meter gauge, which is 4,159 miles. I would suggest, as in the case of the Western Railway, that there should be-if the Southern Railway is not to be split up into two smaller zones,— one for meter gjauge and the other for broad gauge—at least a separate headquarters with a senior deputy general manager at a place. say, Trichirapalli there is a big railway workshop or where even at Madurai. Next, I would like to mention about the way in which the Railway Public Service Commission is making selections I do not say that they are partial and all that. I do not suggest it for a moment. But there are certain anomalies in the selection of candidates by the Railway Service Commission. When graduates as well as matriculates apply for the same job, we find, with a prescribed percentage, they select 75 per cent. from amongst the matriculates and 25 per cent, from the graduates. If a matriculate and a graduate apply for the same post and if before the very eyes of the graduate the matriculate is selected, it will certainly be a heartburn to the graduate. I do not understand the reason behind this kind of selection. My suggestion is that, if a better qualified man applies 'for a post, he should be selected first, less-educated person is thought before a of for the post. If there are 500 applicants-100 graduates and 400 non-graduatesif the graduates are suitable. they should be selected first and, the less-educated should be thought of afterwards.

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I would also like to deal briefly •with regard to certain concessions and also certain amenities which the Railways are providing for and which ihey have to provide for and shall stop with it. It is certainly welcome that certain concessions are being granted. Probably, there is less traffic between June 15 and September 30 and that is why the Railways have come forward with these concessions during that period, but. I would suggest that in places where there is a keen competition between road .and rail-between bus traffic which is privately managed and the Railways- the latter will have to offer better •concessions. I will quote only one instance and I am sure that the Deputy Minister for Railways also will agree with me as he is better acquainted with that area like me. You have Katpadi and Madras. The distance is 85 miles. The bus service charges Rs. 2. So if a man goes to Madras and returns, he has to pay Rs. 2 puis Rs. 2 i.e., Rs. 4 by bus. But the Railway at present charges Rs. 2/12 between Madras and Vellore and a passenger from Madras to Vellore and back has to pay for train fare Rs. 2/12 plus Rs. 2/12 i.e. Rs. 5/8 1 find that nearly 90 per cent, of the traffic from Vellore, which is a big city, to Madras is done by bus. They prefer only bus travel because it is cheaper. They do not think of trains. When the train fare was Rs. 2/5 for both up and down journies. One was travelling to Madras and returning back by train. Now the entire traffic is lost to the Railways. This is only one instance and there are several places certainly between Madras and nearby cities where such concessions will have to be introduced. With regard to certain other amenities provided, I welcome the introduction of air-conditioned vestibuled trains. By this we are introducing not only better comforts to passengers, but I will go to the further extent of saying that we will be checking corruption and ticketless travel, because one may go right from one end of the train to the other even when the train is moving The ticket examiners can go from one

end ta the other and check ticketless travel w.; ich can thus be reduced.

[THE VICE CHAIRMAN (DR. P. Sub-BARAYAN) in the Chair.]

People can go for dinner at any time they like even when the trains are on the move. They need not get down 'to go to **the** dining car.

The other advantage is that the congregation of passengers getting into one compartment is avoided and passengers may avoid places of rush and get into less crowded compartments.

These are some of the advantages of the vestibuled train system.

Sir, I will be failing in my duty if I do not mention about the way in which the bath-rooms are modified in the trains. We find that the Railway Board has got certain ideas as to how the bath-room should be. They are trying to convert the European style bath-rocms into Indian style ones and are making a mess of the whole I thing. Let the European style bathrooms remain as they are. They may introduce the Indian type in the newly constructed carriages, but to convert them from European type into Indian type is a sort of a cumbersome mixture of both and making a mess of the whole thing.

Then I wish to say a word about the train conductors. I do not know what these conductors are for. I can say that they are thoroughly useless. Excepting to come and ask at every important junction as to the number of passengers travelling, I do not know if they are doing any other work. They do not attend to th« passengers' convenience. Even when we send for them, we do not get them at all.

Lasttely, I have to mention about the speed of the Grand Trunk Express. I do not know whether, with the introduction of these biweekly or weekly trains from October 2 between Delhi and the three other principal cities of India, these trains with only

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[Shri P. S. Rajagopal Naidu.] two classes are going to cover the distance in a much shorter time than what it is now. For instance, take the G. T. Express. It takes nearly 45 hours to cover the distance. I think I must thank the hon. rhe Deputy Minister for reducing the running from 47 hours to 45, but eyjjn so, the average speed comes to only twenty-nine miles per hour. I do not know why that train should take such a long time. I do not know why it is called Grand Trunk Express. I do not see any grandness about it.

SHRI H. C. DASAPPA (Mysore): Grandness is in the trunk.

SHRI P. S. RAJAGOPAL NAIDU: I would suggest that much faster trains should be introduced between important cities. I can say that the Frontier Mail which runs between Delhi and Bombay is certainly a fast train. I do not know what prevents the Railway Board from introducing trains which run faster. I am sure that with the introduction of vestibuled trains, much delay can be avoided in stoppages in important junctions where people get out for their dinner. With the lessening of the stoppage time at dinner stations certainly we can shorten the running time of trains. I do not want to take much time of the House, but I will be failing in my duty if I do not say that the Railway Ministry should see that as far as possible overcrowding is lessened. The Railways in our country, so far as the fares go, are the cheapest in the world, but that is because there is overcrowding in our compartments, and the number of passengers travelling in a compartment far exceeds the number that the compartment is expected to carry. No doubt, when this is avoided and more amenities are provided for the passengers. the income of the Railways will come down, but that does not mean that amenities should no[^] be improved. It

should, be the object of the Railways to provide improved passenger amenities, especially for the third class passengers who contribute 85 to 90 per cent, of the income of the Railways so far as the passenger traffic is concerned. With these few words, I commend the Railway Budget.

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تهی یا هلدوستان کی تہی کہ هم کو امس نے ساتھ شامل ہوتا تھا اور ایک راسته گردا پرر سے پتھانکوت کا ھی رہ گیا تھا - اتنے لوگوں کو لاکھوں آدمیوں کو پانچسو میل تک پیدل سفر کرنا پوت ہے کیونکہ لاری میں سفر کرنے کے لئے غریب پیسہ دے نہیں سکتے ھیں اور اگر دے بھی دیں تو ۲۵ روپید خرچ کرنے کے بعد ہی وہ پتھانکوت کی شکل دیکھتے ھیں اور درمیان موں جو تكليفين أور مصيبتين هوتي هين وة وهي جانتے هيں - مدارے أنريبل منسقر لال بہادر شاسترہی جی کے دل میں اس حد تک درد ہے کہ وہ تمام ایمینیتیز ورکرس کے لئے اور پیسلمجرس کے لئے بہم پہونچانا چاہتے ھیں اور نئی الثدیں نکالنے کے لئے دو ہزار میل لمبی لائن کا سروے کرا چکے ہیں اور ہزاروں ، پل کا ابھی اور سروے کرائینگے اور مہربانی کرکے مادھوپور تک سوک بھی پہونھائی ہے جس کے لئے ہم نے ان کا شکریته ادا کیا تھا اور پنچولے سال یہ مرض کیا تھا کہ ہمارے یہاں بھی ریلوے کا سروے کرائیں - شاید پنچیلے سال کنچه غلط فهمی هو گئی تهی کرونکه اس کا مجه کوئی تسلی بخص جواب نہیں دیا گیا تھا - میں نے یہ عرض کیا تھا کہ آپ کم سے کم جموں تک سروے تو کرا دیں تاکہ هنکو اطميدان هو جائے اور لوگوں كو اطميدان ہو جائے کہ ممارے یہاں ریل آجائیگی -هم لوگ جو ذمەوار آدمی هیں همارے

سکے وہاں ھر جگھ ریل پہونچانی جائے-

شمیں جو نقشہ دیا گیا ہے وہ بہت نہی خوبصورت نقشہ ہے - میں نے بھی اس پر نگاہ کی ہے اور اس کو یہاں شی رکپدیا ہے - میں اس کو کبھی کشمیر نہیں لے جاتا ھوں کیونکہ ایک دفعہ میں لے گیا تو لوگ مجھ سے پوچھانے میں لے گیا تو لوگ مجھ سے پوچھانے اتذی ریلیں ھیں تمام ھندوستان میں راس کماری سے لیکر پتھانکوت اور میں تو کوئی ریل نہیں ھے - میں نے ان سے یہی گہا کہ اس کا میرے پاس کوئی جواب نہیں ھے -

پیچھلے سال میں نے یہ عرض کیا تھا۔ که همارے یہاں چالیس پچا*س اگ*ه*ه* انسان رہتے ہیں - ہماری پانچ سو میل کی لمبی ایک استیت ہے جو کہ بدقسمتی سے حملہ کی وجہ سے تباہ و برباد هوچکی ہے - همارے یہاں آلے جانے کو جو چھہ سات راستے تھے جہاں آتھه میل سے لیکر زیادہ سے زیادہ تیس میل تک کی ریلوے لائن تھی جسکے ذریعہ سے ہمارے پاس مال و اسپاب پہونچتا تھا اور جسکے ذریعہ سے ھم ایدا مال لیجایا کرتے تھے اور آمد و رفت ہوتی تھی جس سے کہ ہم بڑے آرام سے تھے اور جو ۲۸ میل کی ریلوے الله سیالکوت سے جموں تک کی تھی۔ وہ سب کی سب ختم ہو گئی ہے۔ يه نه معلوم كيا هماري خوش قسمتي

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یقیدی طور پر سمجھتے تھے کہ اس ملک کا ابھی فیصلہ نہیں ہوا ہے پھر بھی آپ نے کروڑوں روپیہ لٹا کر ایک تهايت خوبصورت عندة سترك بلا دبى ہے جسکی وجہ سے ہماری ضروریات ۇندكى ھىكو پېرنىچتى ھيں - ھم پتھانکوت سے پانچسو میل پر چیزوں کولیجاتے ھیں۔ جو بہت مہلگی پوتي هين - وهان جو بانهال مين ٿنل یدائی جانی ہے اس کو بدوائے کی مہربانی کرنے کے لئے میں شکریہ ادا کرتا ھوں - لیکن کیا آپ کو معلوم ھے کہ تنل سے اصلی اور پورا فائدہ نہیں هوگا اگر ريلوے نہيں ھے۔ اگر آپ حساب للائيدكي تو معلوم هوكا كه ریلوے کے نہ ہونے سے کروروں روپیہ بیکار جا رہا ہے۔ آپ اندازۃ لکائیں کم كروزها روپية بلكه ميس قو كهونكا كه يه عربون تك پهونيم جانيكا ،جو كه پترول پر خرچ هوتا هے - اس کے علاوہ تین تین چار چار اور چهه چهه دن تک لاریاں اور پٹرول کی گاریاں کھڑی رہتی میں کیونکہ بارش ہو جاتی ہے راسته بلد هو جانا هے، سیلاب آ جاتا هے راسته قوت جانا هره پهار گر جانا هر -تو اس قدر روپیه اس پر آپ خرچ کر رہے میں - اتنا نقصان هو رها هے اس سے ریل بن سکتی تھی - وہاں سیز فائر ہے وہاں نوجیں ھیں اور ایک منت میں بھی جلگ شروع ہو سکتی ہے اور فوم کی آمد و رفت زیادہ ہو سکتی ہے ۔ فوج کی آمد و رفت کے ساتھ | باونجود اس کے کہ آپ اس وقت پر یہ

[مردار بدھ سنگھ] منسقر بھی اور ھیارے پرائم منسقر بھی جوکه خاص طور پر ذمهوار هدي انهون نے ابھی شال میں تقریر کی کہ چھہ چپه پر ريل آئيگي - اور جس تک تر ضرور آلهگی - میں صرف اتدا هي کهونگا که لاکهوں کی آمد و رفت ہے اور کروروں روپید کا مال یہاں سے وہاں جاتا ہے - تمام کھاندہ نمک، کیواہ لوہا سیملت اور جتنی عمارت کی اور دیگر ضروریات کی چهزیں هیں وہ سب یہاں سے جاتی ھیں ۔ یہ تو آپ جانتے ہی ہیں کہ وہ ملک پہلے سے ہی پسماندہ ہے، بیک ورد ہے، غربے ب ہے اور پہر جنگ کی وجہ سے وہ بہت ھی غريب هو گيا هے - جو چيز همين يقهانكوت ميں ايك روپية كي ماتى ہے وہ لدائے میں پانچ روپیہ کی ملتی ہے، چھه روپیہ کی ملتی ہے - جو کھانڈ همیں دس آنه بارہ آنه سیر ملتی ہے وا شاید دانیم روبیه سیر بهی لدانم میں نہیں ملتی - آپ نے فوجیں رکھی ھیں اور همارے ملک کی حفاظت کر رہے ھیں اس پر اور اس کے علاوہ بھی آپ نے کروروں روپید خرچ کیا ہے اور ایک سوک جموں تک بنا دی ہے - اگر یہ سوک نہ بناتے تو هم هار جاتے اور کشمیر کا ملک آپ کے پاس نہیں رہتا اور هم لوگ تو بالکل غلام هی هو جاتے - لیکن خوص قسمتی سے آپ نے اس سوک کی ضرورت متصبوس کی

1295 Budaet (Railways). 1956-57 [1 MARCH 1956] General Discussion 1296

سانه بلا شرط الحتاق كيا - اور پهر سامان جلگ کی ضرورت ہے - سول --۵۰ ۳۸ - ۳۹ - ۰۰ - ۱۵ - ۲۵-۳۰ کو پورے متواتر ۱ سال ہم الحاق کی تصدیق کا ریزولیوشن پاس کرتے رہے۔ جب انے ارگنائزیشلھی کی طرف ہے۔ سارے ملک کی طرف سے ھم نے پوری طرم التعاق كر ديا- دستور ساز السهلي میں ایکسیشن کی تصدیق و تکمیل کر دی اور یقیدی طور پر یہ سب جاتیں هو گئیں تو اب رائے شماری کا سرال پیدا نہیں ہوتا لیکن معلوم الہیں ہر سال جب ہم ریلوے کا ہجت چیک کرتے ہیں تو سارے علاقہ کی طرف توجه کهون نهین کی جانی ـ جب جموں تک ریل پہونچانے کے لئے کوئی انتظام نہیں کیا جاتا تو اس ہے مام لوگوں میں طرح^ہطرح کی افواھیں۔ هوتی هاین -نشوین*ش* هوتی **ه**ے که (بهای حکومت کو يقين نہيں ہے کہ کشمير هلدوستان مېں رهےکا يا نہيں . آپ · گروڙون روڊيه قوج کے اوپره ڏيفلس کے ارپرہ پترول پر اور سرکوں کے اوپر اخرے کر رہے میں - نئی نئی سرکھی بنا رہے میں ریلوے کیوں نہیں بناتے - لیکن میں آپ سے کیتا ہیں کہ کوئی ملک جنگ نہیں جہت سکتا، کوئی ملک متصفوظ فههن رة سكتابه كوأي ملك مصفوظ و آباد نههن هو سکتا - وهان -تجارے اور پلائلک کا کوئی کام نہیں چل سكتا اور كىيونتى برابۇيكىت يا كسى الور طرم کی ترقی کرنے کا کام نہیں۔ کیا ۔

آبادی کو بھی آمد و رفت کی سہولھت 🗧 اور وقت پر چهزین مالے کی اشد 🗉 ضرورت ہے - تجارت کے خیال سے اور چیزوں کے سستا ملئے کے خیال سے بھی ا هم عرض کرنا چاهتے هيں که کوئی وجه انہیں ہے کہ اس ملک کو بالکل اکثور کر 🗉 دیا جائے اور نظر انداز کیا جائے اور ایک أنبع بهي ريلوے لائن ته بدائی جائے - 🔹 مہن پُوچھتا ہوں کہ جب سے اہم نے ڈیفلس فارن افیرس اور کمیرنی کیشنس آپ کے حوالے کیا اور توتلی ساری ریاست آپ کے حوالے کی تو کم یے کم ۲۸ میل ریلوے لائن تو ابتک بن هی جانی چاهئے تھی جو اپہلے هی سے موجود تھی - اس کو بتحال کرنے کے لئے خاص توجہ کیتھئے۔ ام نے کار و بار کے لگے کوشص کی - وہاں ہم نے تجارت چلانے کی کوشش کی -لیکن تجارت نہیں جل سکی - هم نے کارخانہ بغانا چاھا وہ نہیں ہی سکا -جب هم نے لوگوں کو کہا کے وہ پیتھ الگاؤ . تو کہا گیا کہ فہر یقیدی حالت میں 👘 هم روبية نهين لكانا جاهتي هين -اور ابھی ریلوے کا کوئی بغدوبست نهين هو سكتا- پته نهين پليڊيسائيت ھو اور کس کے پاس ملک کا کون سا ملاته چلا جائے ۔ هم نے جب سله ۱۹۳۷ مىں جېكە پلهبەسائەت كا سوال ھی نہیں تھا اچھی طرح طے کرکے ر جا سکتا جبتک وہاں ریل نہ پہنچائی 🚽 مکبل طور پر الصاق کیا۔ هلدوستان کے 🚽 1297 Bud 9et (Railways), 1956-57 [RAJYA SABHA] General Discussion 1298

کام گر رہے ھیں اور اس کے لئے ھم مهارکباد دیآنے هیں لیکن ساتهه هی بوے ادب ہے درخواست کروں گا کھ جموں کی جو پولیٹیکل صورت ہے سیاسی صورت ہے اور لازمی طور پر آپ کو همارے ملک کے بارڈر کو متصفوظ وکھلے کے لئے اور فوج کو متحفوظ رکھنے کے لئے اور کشمیر کی پچاس لاکھہ · رمايا كو آباد ركها اور محقوظ كونے کے لئے ہر چند کوشی کرنی ہوگی -لیکن آپ کو کشمیر کی رعایا کی طرف بھی دیکھٹا چاھیٹے اور ان میں ایسی حالت پیدا کرنی چاهیڈے جس سے ان مين بهروسه اور اطمينان پيدا هو اور دشین لرگ چاھے وہ پاکستانی ھوں يا سامراجي أن ميں يه ڌريا جهوتي افواه نه پهیلا سکین که دیکهیڈے ابھی هندوستان کی حکومت ترقی کے کام اس لئے نہیں کرنا چاہتی کیونکہ اسے در ہے کہ کشمیر ہمارے ہاتھہ میں رم کا بھی یا نہیں - جب هم ان ے لئے ترقی کا کام کریں گے تب جا ان کے عوام ميں بهروسة اور اعتماد پيد مكا -آپ نے هندوستان میں دو هزار میل کا سروے کیا ہے ہمیں معلوم نہیں کہاں ہوا کہاں نہیں لیکن ہمکو خوشی ہے حسد نہیں ہے که کہاں کتنا كام هوا هے - آپ جندى ميل تک لائن بنوانا چاههي ضرور بنوائيس ليكن ساتهه میل لائن بذوائے کے لئے آپ جنوں کا سروے چھہ مہینے کے اندر کرکے اس کام قو جلد انتجام دے سکتے ھیں - وھاں ڈوئی درمیان میں سوائے راوی کے دریا

[سردار بدھ سلکھ] جائے - میں آپ کو بتانا چاعتا ھور اور ریلوے منسقر ساحب کے نوٹس میں لانا چاہتا ہوں کہ رام بن نام کا کا پل پچاس برس پہلے ایک بلتالی نے بدایا تھا اور اس میں کرئی بدیشی لوها تک نهیں لگا اور وہ اتنا مکمل بنا كه آجتك قائم هے اور اب ولا نيا بن رہا ہے - اس کے لئے گارڈر کی ضرورت ہے سیمذے کی ضرورت ہے - تو میرے کہنے کا مطلب یہ ہے کہ آجکل کے زمانہ میں تو ان کاموں کا کرنا اور پلوں کے سامان کی بھی اشد ضرورت ھے اس لئے صرف فوجی نقطه نتاه سے خاص طور پر اور عام لوگوں کی ضرورت کو دیکھتے ہوئے بھی ریلوے بنانے کی سخت ضرورت ہے اور آپ کو وہاں ریلوے جات سے جلد بدانی چاہیئے - آپ نے فرمایا ہے کہ مادھوپور ہے کٹھوعہ تک سروے قديداً مكمل هو ديا هي - تهيك هے ومان أيكو ضرورت هے كيونكة ڏيفيلس کے لئے آپ اسے مکمل کر رہے ھیں ۔ راوی کے اس پار نہر ہے۔ سیلاب کا خطره رهتا هے وهاں هزاروں لاکهوں روپیه خرے کرکے آپ باندھه بنا رہے ھیں -وهاں تو آپ کو هر چيز کی ضرورت هے -لیکن اس سے ہمکو کیا فائدہ ہوگا -جبکه همارا ۱۰ لک ایسا هے که جهان کسی قسم کی آپ ردادے نہیں لا سکتے اسواسطے میں بڑے ادب سے جہاں اس بات کی تعریف کرونگا که هلدوسة.ان بهرمیں جس حد تک آپ ترقی کا 1299 Budget (Railways), 1956-57 [1 MARCH 1956] General Discussion 1300

جبتک آپ ان کو زندہ رہاے دیلے کی چیزیں پیدا نہیں کریلگے - ان کو مہلگی چیزیں نہانی پوتی ھیں اور آمدورفت میں نہایت مصیبت اور تکلیف برداشت کرنی ھوتی ھے -

وهان پر جو سپاهي لوگ مدولسي-بلئالی - مرهنّے - پلتجابی وغیرہ گرم ملک کے جاتے ھیں جنہوں نے کبھی ستحت سردى نہيں دياہى چھتيوں میں آرام کرنے کی غرض سے آتے ہیں لیکن آپ حیران ہو جائیں گے کہ رہاں ایک تو سردی اتنی سطت پرتی ہے که آجانک وہاں زیرو اذائرے السپریتچر ہے دوسرے ان کو آئے جانے کی مہولیت لهين هوتي هے - اولا گليشهر برف ميں. پڑے حفاظت کر رہے عیں مگر وہ اننے پریشان ہو جاتے میں که وہاں هی سرینگر میں <mark>دس</mark> دن گذار کر وایس چلے جاتے ہیں - اگر وہاں ریل کا انتظام هو تو ولا گهروں میں آ جا سکتے هیں - ایک دقت یہ بھی ہے کہ ایک دنعه جو آدمی وهلی ہے آتا ہے تو واپس جانا وقت پر اس کے لئے بہت مشكل هو جاتا هره بوي مصهبت هو جاتی ہے - غریب کشنیریوں کی حالت آپ دیکھیں کے تو وہ بھچارے کرایہ کے لئے پیسہ خرچ نہیں کرسکتے هین اور منمن بهرکا بوجهه امک کهواه سودا وغیر اپنی پیٹھہ کے اوپر لیجاتے ھیں - ان کی زبان باھر نکلی ھوتی ا ہے۔ آئکھوں سے خون آئیکٹا ہے۔ پہاڑوں میں پلدرہ بیس دن۔چلاے ھیں تب

يا پهار نهيو ۾ - آپ جناب، عربون روپيه خرچ کر رہے ھيں تو يه کام جو پچھلے چار پانچم چھہ سال میں بھی نہیں ہوا آتھہ سالوں سے جبکہ الحاق هوا متواتر ریلوے کا سوال باقی پرا هوا <u>ھے</u> اس کو آپ پنرا کریں اور جلدہی ریل<u>۔</u> بنائیں۔ ھننے کڈی ابر کہا کہ ھدارےلئے ريل بقاؤه ريل بقاؤ - ليكن أس كا كوتُي. جواب نہیں ملا ۔ میں نے پچھلے سال کہا تھا کہ اودھم پور سے سوک بدائیے۔ آپ کو یہ سب ایڈی فوج کے لئے بذانا ه، ديفينس کے لئے بنانا هے، سامان جنگ پہنچانے اور اینی حکومت کو۔ قائم رکیلے کے لگے بقانا ہے جو ضروری ہے۔ ھم عرصة سے ایڈی طرف سے عوام کوم یقین دلائے آ رہے ھیں کہ ھندو۔ تان کی حکومت اس گم کو اب جلدی کرے گی۔ المواسطے اب همیں بدنامی کا بھی خطرة هے كيونكه هم ابنے وعدوں کے بارے۔ میں ان کو کوئی جواب نہیں دے۔ سکتے - اس لئے میں بڑے ادب سے آنريبل لأل بهادر منستر ماحب سے عرض کررنگا که وہ کم ہے کم فائیو ایر پلان۔ میں یہ تو کرادیں کہ اس علاقہ کا سررے ھو ۔ سروے ھونے کے بعد جبکہ آپ گو۔ کانی گلیجاڈی ہے تو ریلوے بنا دینچیئے۔ ریلوے نو آپ کو الزمی طور پر وہاں۔ بدنى پويگى - كشمهر آپ كسى مورت. میں تیفنہ میں نہیں رکیہ سکتے، کسی مورت میں بھی آپ رہاں جلگ نہیں۔ جهت سنته اور وهاں کے لوگونگو ایڈی. طرف تہہ دل ہے شامل نہیں کر سکتے 3 RSD.-5.
1301 Budget (Railways), 1956-57 [RAJYA SABHA] General Discussion 1302-

همیں ہے۔ اور اس درد دکھه اور تکلیف سے هی میں یه باتیں عرض کر رها هون – آپ هماري کړې هوئې باتوں پر ضرور توجه دیلگے اور بجت پر نظر ثانی کریلگے - همارے یاس آپ منصل ريورت ييص كرتے هيں بہترين ثقشے دیئے ھیں لیکن مجھے تو کم سے کم اپنے بھائھیں کے ساملتے ہوتی شرم ہوتی ہے کہ ان کے لئے ریلوے بذائے دے لئے ہم کچھ نہیں کر سکتے ۔ آپ تیں چار سو کروز روپیه پاننگ میں خرب کر رہے هیں اور اتذی تمام الثلیبی آسام تک پہدا رہے ھیں - بڑے بڑے پہاڑوں کو آپ نے چیر دیا ہے کوئی وجھ نہیں ہے کہ جموں میں ریل نہ بنائی جائے ۔ اس لئے میں پھر عرض کرونکا کہ آپ چېرباني کرکے وہاں ریل ' پہونچیائیے اور ہماری دعائیں حاصل کیجئے - اہمارے اوپر ردم کینجائے - ملک کو قبضہ میں رگھنے کے لئے فوج کو طاقتور بنانے کے لئے جلگ کو حیتنے کی خاطر اور کشمیر کو خوشحدال بدا کر اس کو اپنے سادی شامل کرنے کے لئے حکومت کے لئے یه ضوری ہے لازمی ہے کہ ادھر توجه دے - کیونکہ آپ کو جلگ اتدی کہیں نېيى لونى ہے جەنلى كە ھمارے لوگوں کے ملک میں - ہہ سات سو مہل کے باردر میں رہتے ھیں دونوں طرف فوجیں کیتی عیں- مخالف سے جدگ وني ہے - همارے هاتھ آپ مضعوط يتجئير وهان سيملت الوهاء گاردو، نمک، کیوا رغیرہ تمام ضروریات بہم پہونچائیے۔) ہوئی ریلوے کے بذیر - بچی تکلیف

(سودار يده سلكه) جا کر گھر پہنچتے ھیں۔ کیا یہ تکليف نهين هي مصيبت لهين ه -میں کہتا ہوں اور اچھی طرح جانتا ھوں کہ لال بہادر جی کے دل میں درد هے - همدردى هے اور سب كچهة هے - اسلكے میں کہون کا کہ مہربانی کرکے بچت پر نظرثانی کریں۔ آپ سروے کریں اور اس کے بعد جموں میں جتنی جلدی هو سكاتا هي ريل پېونچائيس -

میں پھر کشمیر کے متعلق عرض کروں گا - میں فوجی باتیں ایوان کے سامنے نہیں کہنا چاہتا کیونکہ وہ باتیں ریکارڈ میں نہیں آئی چاھیٹی ہملوگ جو ملک کے بارڈر میں رہائے والح هين بترم ستحت خطرة وتكليف میں هیں۔ ایک ایک چیز بڑی مشکل سے دور دراز اور مہلگی پہنچانی پرتی ھے اس واسطے پہلے آپ جاد سے جاد وہاں سروے کیجئے جموں تک - اور میں امید کرتا ہوں کہ دوسرے سال تک آپ اس کام کو ضرور کر دایدگے - کم سے کم جموں سے اودھمپور تک ریل لانا آپ کے لئے ازمی ہوگا - وہ ن آپ کی فوج کا هيڏ کوارڌر هے - جندي آپ کي طاقت ہے زمین اور آسمان کی وہ اودھم پور ميں مضبوط اور متحفوظ رکھنی هوگی - اگر اس جگه آپ کی ریل نهیں جاسکتی تو اس کو آپ مضیوط بھی نہیں کر سکتے عیں - اس کے بغير هماري پوزيشن بوے خطرہ مين

دشمن سے ایدی فوج کے ساتھ لونے کے لگے هم لوگ وهان موجود هین، همارے بتھے موجود هير ، هم لونے کے لئے تيار هيں -ہم پاکستان کے ساتھ لوے ہیں، موسے نقير - خود ميرے اپنے نزديكى رشتهدار +٢ أدمي مارے كئے هيں - هم لتن مرنے کے لئے تیار ھیں - لیکن ھمارے هاته ديد مضبوط كيتجلُّم - وهان ايسي دالت يددا كيجد كه هم مصيبت كے وقت آپ کو فوراً فون کر سکیں جس سے کہ آپ کی امداد ھم کو فورآ أيهوند - وهان ايك رات مين برف يو جاتي هي بارش يو جاتي هي اور أني جانے کا کوئی سلست نہیں رہ جاتا - اس حالت میں هر کس کے پانس جاکر رولیں اور سر پیٹیں - اس لئے میں آخر مين صاف لفظون مين يهر كيتا عون كه اكر هغدوستان مين كهين ریل کی ضرورت ہے تو سب سے پہلے آپ کے ریلوے جموں میں بند چاہئے -جمون اور کشمیر 'میں ریلوے ہوتی چاهتے اور تب هي همارا ملک بچ - & LIL-

میں اس گستاخی کی معافی چاھتا ھوں کہ میں نے سخت لفظوں میں اپنے یہاں کی ضرورت کے متعلق عرض کیا ھے لیکن دل میں درد بہت بڑا ھے دکھی بڑا ھے اس لئے میں امید کرتا ھوں کہ آپ ھمارے ارپر مہربانی کریلگے -

*[सरदार बुध सिंह (जम्मू ग्रौर काश्मीर) : जनाब वायस चेयरमैन साहब,

†Hindi transliteration.

ग्रानरेबिल रेलवे मिनिस्टर साहब ने जो . रेलवे बजट पेश किया है वह निहायत ही मफस्सिल है। इसमें कोई चीज पोशीदा नहीं रक्खी गई है और बडी सफाई से हर एक बात को हाउस के सामने रख दिया गया है। ग्रंग्रेजों के बक्त में मेन लाइन, बडी बडी लाइनें, सिर्फ मिलिटी प्वाइन्ट आफ व्य मे ला एन्ड आईर कायम रखने की खातिर और अपनी सहलियत के लिए बनाई जाती थीं और सिर्फ इस स्थाल से लाइन्स को बनाया करते थे। जब से मल्क ग्राजाद हुआ तब से अगर हम गोर केरें और मुकाबला करें तो यह मालम हो सकता है कि आन-रेविल मिनिस्टर ने ग्राजादी के बाद कितनी अन्दरूनी लाइनें बनाई हैं वह सिर्फ एक अपना ही मिनिस्टर बना सकता है और कोई दूसरा नहीं बना सकता है। इस बक्त तक मुल्क के दर्मियानी हिस्से में दायें बायें और दूर दराज इलाके में जो लोग रहते थे. उन्होंने रेल की शक्ल भी कभी नहीं देखी थी। लेकिन अब यह कोशिश की जा रही है कि जहां मुमकिन हो सके, वहां हर जगह रेल पहुंचाई जाय ।

हमें जो नक्शा दिया गया है वह बहुत ही खूबसूरत नक्ज़ा है। मैंने भी इस पर निगाह की है और इसको यहां ही रख दिया है। मैं इसको कभी काश्मीर नहीं ले जाता हूं। क्योंकि एक दफा मैं ले गया तो लोग मुझ से पूछने लगे कि यह नक्ज़ा तो बड़ा खूबसूरत है। इतनी रेलें हैं, तमाम हिन्दुस्तान में राजकुमारी से लेकर पठानकोट और माधौं पुर तक रेलें हैं, लेकिन काश्मोर में तो कोई रेल नहीं है। मैंने उनसे यह कहा कि इसका मेरे पास कोई जवाव नहीं है।

पिछले साल मैंने यह अर्ज किया था कि हमारे यहां ४०, १० लाख इस्तान रहते हैं। हमारी पांच सौ मील की सम्बी एक स्टेट है जो कि बदकिस्मती से हमले की बजह से तबाह व बरबाद हो चुकी है। हमारे यहां ग्राने जाने को जो ६, ७ रास्ते थे जहां

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ग्राठ मील से लेकर ज्यादा से ज्यादा ३० मील तक की रेलवे लाइन थी जिसके जरिये से हमारे पास माल ग्रसबाब पहंचता था झौर जिसके जरिये से हम ग्रपना माल लेजाया करते थे ग्रौर ग्रामदोरफुत होती थी, जिससे किहम बड़े आराम से थे श्रौर जो २६ मील की रेलवे लाइन स्यालकोट से जम्म् तक की थी, वह सब की सब खत्म हो गई है। बह ना मालूम क्या हमारी खुशकिस्मती थी या हिन्दुस्तान की थी कि हमको इसके साथ शामिल होना था ग्रौर एक रास्ता गुरुदास-पुर से पठानकोट का ही रह गया था । इतने लोगों को, लाखों आदमियों को पांच सौ मील तक पैदल सफर करना पड़ता है। क्योंकि लारी में सफर करने के लिये गरीब पैसा नहीं देसकते हैं। स्रौर अगर देभी देंतो पच्चीस रुपया खर्च करने के बाद ही वह पठानकोट की शक्ल देखते हैं । ग्रौर दर्मियान में जो तकलीफें और मुसीबतें होती है, वह वही जानते हैं । हमारे ग्रानरेबिल मिनिस्टर लाल बहादर शास्त्री जिनके दिल में इस हद तक दर्द है कि वह तमाम एमिनिटीज वर्कसं के लिये और पैसेन्जर्स के लिये बहम पहुंचाना चाहते हैं और नयी लाइनें निकालने के लिये दो हजार मील लम्बी लाइन का सरवे करा चुके हैं और हजारों मील का ग्रभी ग्रौर सरबे करायेंगे ग्रौर मेहरबानी करके माघौपुर तक सड़क भी पहुंचाई है जिसके लिए हमने उनका शुकिया ग्रदा किया था ग्रौर पिछले साल यह ग्रजं किया था कि हमारे यहां भी रलवे का सरवे करायें । शायद पिछले साल कुछ गलतफहमी हो गई थी क्योंकि इसका मुझे कोई तसल्लीबक्श जवाब नहीं दिया गया था। मैंने यह अर्ज किया था कि ग्राप कम से कम जम्मू तक सरवे तो करा दें ताकि हमको इतमीनान हो जाये और लोगों को इतमीनान हो जाये कि हमारे बहां रेल आजायेगी। हम लोग जो जिम्मेदार भादमी है, हमारे मिनिस्टर भी ग्रौर हमारे प्राइम मिनिस्टर भी जो कि खास तौर पर

जिम्मेदार हैं उन्होंने अभी हाल में तकरीर की कि चप्पा चप्पा पर रेल ग्रायेगी ग्रौर जम्मूतक जरूर आयेगी। मैं सिर्फ इतना ही कहूंगा कि लाखों की ग्रामदोरफ्त है ग्रौर करोड़ों रुपये का माल यहां से वहां जाता है। तमाम खांड, नमक, कपड़ा, लोहा, सीमेंट और जितनी असारत की स्रौर दीगर जरूरि-यात की चीजें हैं, वह सब यहां से जाती हैं। यह तो ग्राप जानते ही हैं कि वह मुल्क पहले से ही पशेमान्दा है, वैकवर्ड है, गरीब है और जंग की वजह से बहुत ही गरीब हो गया है। जो चीज हमें पठानकोट में एक रुपये की मिलती है वह लदाख में पांच रुपये की मिलती है, छः रुपये की मिलती है। जो खांड हमें यहां दस आने बारह आने सेर मिलती है वह शायद पांच रुपये सेर भी लदाख में नहीं मिलती। ग्रापने फौजें रक्खी हैं और हमारे मुल्क की हिफाजत कर रहे हैं । इस पर और इसके अलावा भी आपने करोड़ों रुपया खर्च किया है ग्रौर एक सड़क जम्म् तक बनादी है । अपर यह सड़क न बनाते तो हम हार जाते अप्रौर काश्मीर का मुल्क ग्रापके पास नहीं रहता ग्रौर हम लोग तो बिलकुल गुलाम ही हो जाते । लेकिन खुशकिस्मती से म्रापने इस सड़क की जरूरत महसूस की बावजूद इसके कि आप इस वक्त पर यह यकीनी तौर पर समझते थे कि इस मुल्कका ग्रभी फैसला नहीं हुग्रा है फिर भी ग्रापने करोड़ों रुपया लगा कर एक निहा-यत उम्दा सड़क बना दी है जिसकी वजह से हमारी जरूरियात जिन्दगी हमको पहुंचती है। हम पठानकोट से पांच सौ मील पर चीजों को ले जाते हैं जो बहुत महंगी पड़ती हैं। वहां जो बनहाल में टनल बनाई जाती है इसको बनवाने की मेहरबानी करने के लिए मैं शुक्रिया ग्रदा करता हूं। लेकिन क्या ग्रापको मालूम है कि टनल से ग्रसजो और पूरा फायदा नहीं होगा अगर रेलवे नहीं है। अगर ग्राप हिसाब लागायेंगे तो मालूम होगा कि रेलवे के न होनेसे करोड़ों रुपया बेकार जा रहा है। मप ग्रन्दाना

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लगायें कि करोड़ों रुपया बल्कि मैं तो कहंगा कि यह ग्ररबों तक पहुंच जायगा जो कि पैट्रोल पर खर्च होता है। इसके ग्रलावा तोनं तोन, चार चार और छः छः दिन तक लारियां स्रौर पैट्रोल की गाड़ियां खड़ी रहती हैं। क्योंकि बारिश हो जाती है, रास्ता बन्द हो जाता है, सैलाब आ जाता है, रास्ता टूट जाता है, पहाड़ गिर जाता है। तो इस कदर रुपया इस पर ग्राप खर्च कर रहे हैं। इतना नकसान हो रहा है। इससे रेल बन सकती थी। वहां सीज फायर है, वहा फौजें हैं और एक मिनट में भो जंग शरू हो सकती है और फौज की ग्रामदोरफ्त ज्यादा हो सकती है। फौज को ग्रामदोरफ्त के साथ सामाने जंग को जरूरत है । सिविल आबादी को भी आमदोरफ्त की सहलियत और वक्त पर चीजें मिलने की ग्रजद जरूरत है। तिजारत के खयाल से ग्रौर चीजों के सस्ती मिलने के खयाल से भी हम अर्ज करना चाहते हैं कि कोई वजह नहीं कि इस मुल्क को बिलकूल इगनोर कर दिया जाय और नजरन्दाज कर दिया जाय ग्रौर एक इंच भी रेलवे लाइन न बनाई जाय ।

. मैं पूछता हं कि जब से हमने डिफेन्स, फारेन ग्रफेयर्स ग्रौर कम्युनिकेशन ग्रापके हवाले किया और टोटली सारी रियासत ग्रापके हावले की तो कम से कम २५ मील रेलवे लाइन तो ग्रब तक बन ही जानी चाहिये थी, जो पहले से ही मौजुद थी। इसको बहाल करने के लिए खास तवज्जह कीजिये। हमने कारोबार के लिए कोशिश की वहां हमने तिजारत चलाने की कोशिश की। लेकिन तिजारत नहीं चल सकी । हमने कारखाना बनाना चाहा वह नहीं बन सका । जब हमने लोगों को कहा कि रुपया लगाम्रो तो कहा गया कि गैरयकीनो हालत में हम रुपया नहीं लगाना चाहते हैं। और ग्रभी रेलवे का कोई बन्दोबस्त नहीं हो सकता। पता नहीं प्लेबिसिट हो और किसके पास मल्क का कौन सा इलाका चला जाय । हमने जब सन १९४७ में जब कि प्लेबिसिट का सवाल ही नहीं था, अच्छी तरह तय करके मुकम्मिल तौर पर इलहाक किया हिन्दुस्तान के साथ बिला शते इलहाक किया और फिर जब सन ४८,४९,४०,४१,४२,४३को पुरे मतवातर सात साल हम इलहाक की तस्दीक.का रेजुलेशन पास करते रहे। जब ग्रपने आर्गेनाइजेशन की तरफ से सारे मुल्क की तरफ से हमने पूरी तरह इलहाक कर दिया. दस्तूरसाज असेम्बली में एक्सेशन की तस्दीक व तकमील कर दी और यकीती तौर पर यह सब बातें हो गई तो अब राय शुमारी का सवाल पैदा नहीं होता? लेकिन मालूम नहीं हर साल जब हम रेलवे का बजट पेश करते हैं तो हमारे इलाके की तरफ तवज्जह क्यों नहीं की जाती। जब जम्मू तक रेल पहुंचाने के लिये कोई इन्तजाम नहीं किया जाता तो इससे अफ़वायें होती ग्राम लोगों में तरह तरह की 🗸 हैं, तशवीस होती है कि ग्रभी हकुमत को यकीन नहीं है कि काश्मीर हिन्दूस्तान में रहेगा या नहीं। आप करोड़ों रुपया फौज के ऊपर, डिफेन्स के ऊपर, पैट्रोल पर और सड़कों के ऊपर खर्च कर रहे हैं, नई नई सड़कें बना रहे हैं। रेलवे क्यों नहीं बनाते ? मैं ग्रापसे कहता हं कि कोई मुल्क जंग नहीं जीत सकता, कोई मुल्क महफूज नहीं रह सकता, कोई मुल्क महफूज व ग्राबाद नहीं हो सकता, वहां तिजारत और प्लानिंग का कोई काम नहीं चल सकता, कम्यनिटी प्रौजेंक्ट ब्लोक्स ग्रौर ग्रौर तरह की तरक्की करने का काम नहीं किया जा सकता जब तक वहां रेल न पहुंचाई जाय। मैं ग्रापको बताना चाहता हं ग्रीर रेलवे मिनिस्टर साहब के नोटिस में लाना चाहता हूं कि रमवन नाम का पूल पचास वर्ष पहले एक बंगाली ने बनाया था और उसमें कोई विदेशी लोहा तक नहीं लगा और वह इतना मुकम्मल बना कि ग्राज तक कायम है। ग्रौर वह अब नया बन रहा है। इस के लिये गार्डर

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[सरदार बुध सिंह]

की जरूरत है, सीमेंट की जरूरत है। तो मेरे कहने का मतलब यह है कि स्राज कल के जमाने में तो इन कामों का करना और पुलों के सामान की अबद जरूरत है। इस लिये सिर्फ फौजी नुक्ते निगाह से खास तौर पर और ग्राम लोगों की जरूरत को देखते हये भी रेलवे बनाने की सख्त जरूरत है। ग्रौर आपको वहां रेलवे जल्द से जल्द बनानी चाहिये। आपने फरमाया है कि माधौपुर से कठवा तक सरवे करीबन मुकम्मल हो गया है। ठीक है वहां ग्रापको जरूरत है क्योंकि डिफेन्स के लिये ग्राप इसे मुकम्मल कर रहे हैं। रावो के इस पार नहर है। सैलाब का खतरा रहता है। वहां हजारों लाखों रुपया खर्च करके आप बांध बना रहे हैं। वहां तो ग्रापको हर चीज की जरूरत है। लेकिन इससे हमको क्या फायदा होगा जब कि वहां हमारा मल्क ऐसा है कि जहां किसी किस्म की ग्राप रेलवे नहीं ला सकते। इस बास्ते में बड़े खदब से जहां इस वाल की तारोफ करूंगा कि हिन्दस्तान भर में जिस हद तक आप तरक्की का काम कर रहे हैं ग्रौर इसके लिये हम मुबारकबाद देते हैं। लेकिन साथ ही बडे ग्रदब से दरख्वास्त करूंगा कि जम्मू की जो, पोलिटिकल सुरत है, सियासी सरत है ग्रीर लाजिमी तौर पर ग्रापको हमारे मल्क के बाईर को महफूज रखने के लिए, फौज को महफुज रखने के लिए और काश्मीर की ४० लाख रियाया को आवाद रखने ग्रीर महफूज करने के लिए हरचन्द कोशिश करनी होगी। लेकिन आपको काश्मीर की रियाया की तरफ भी देखना चाहिये ग्रौर उनमें ऐसी हालत पैदा करनी चाहिये जिससे उनमें भरोसा और इतमीनान पैदा हो और दूश्मन लोग चाहे वह पाकि-स्तानी हों या साम्राज्यी, उनमें यह डर या जठी ग्रफवाह न फैला सकें कि देखिये, ग्रभी हिन्द्स्तान की हकुमत तरक्की के काम इसलिये नहीं करना चाहती क्योंकि उसे यह डर है कि काश्मीर कभी हमारे हाथ में

रहेगा या नहीं। जब हम उनके लिए तरककी का काम करेंगे तब जाकर इनके अवाम में भरोसा और ऐतबार पैदा होगा । आपने हिन्द्स्तान में २ हजार मील तक सरवे किया है। हमें मालम नहीं कहां हम्रा कहां नहीं। लेकिन खुशी है हसद नहीं कि कहां कितना काम हन्ना है। आप जितने मील तक लाइन बनवाना चाहें, जरूर बनवायें। लेकिन साठ मील लाइन बनाने के लिये ग्राप जम्म का सरवे ६ महीने के अन्दर करके ग्रीर इस काम को जल्द अंजाम दे सकते हैं। वहां कोई दर्मियान में सिवाय रावी के दरिया या पहाड नहीं है। ग्राप साहिब अरबों रुपया खर्च कर रहे हैं तो यह काम जो पिछले चार पांच छ: साल में भी नहीं हआ, आठ सालों से जब कि इलहाक हुन्ना मृतवर्मतर रेलवे का सवाल बाकी पड़ा हुआ है, इसको म्राप पुरा करें म्रौर जल्दी रेल बनायें। हमने कई बार कहा कि हमारे लिये रेल बनाग्रो, रेल बनाग्रो । लेकिन इसका कोई जवाब नहीं मिला। मैंने पिछले साल कहा था कि ऊषमपुर से सड़क बनाइये । आपको यह सब ग्रपनी फौज के लिए बनाना है। डिफेंस के लिये बनाना है। सामाने जंग पहुंचाने और अपनी हकुमत को कायम रखने के लिये बनाना है, जो जरूरी है। हम ग्ररसे से अपनी तरफ से अवाम को यकीन दिलाते आ रहे हैं कि हिन्दस्तान की हकुमत इस काम को ग्रब जल्दी करेगी। इस वास्ते श्रब हमें बदनामी का भी खतरा है। क्योंकि हम अपने वादों के बारे में इनको कोई जवाब नहीं दे सकते । इसलिये मैं बडे ग्रदब से आनरेबिल लाल बहादूर मिनिस्टर साहब से ग्रजं करूंगा कि वह कम से कम फाइव ईयर प्लान में यह तो करा दें कि इस इलाके का सरवे होने के बाद जब कि आपको काफी गुंजायश है तो रेलवे बना दीजिये । रेलवे तो श्रापको लाजिमी तौर पर वहां बनानी पड़ेगी । काश्मीर ग्राप किसी सुरत कब्जे में नहीं रख सकते, किसी सुरत में भी आप वहां जंग नहीं जीत सकते और वहां

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लोगों को अपनी तरफ तहेदिल से शामिल नहीं कर सकते जब तक आप इनको जिन्दा रहने देने की चीजें पैदा नहीं करेंगे । इनको मंहगी चीजें खानी पड़ती हैं और आमदोरफ्त में निहायत मुसीबत और तकलीफ बर्दाश्त करनी पड़ती है ।

वहा पर जो सिपाही लोग मद्रासी, बंगाली, र्पजाबी वगैरह गर्म मल्क के जाते हैं जिन्होंने कभी सख्त सर्दी नहीं देखी। छट्टियों में आराम करने की गरज से आते हैं। लेकिन आप हैरान हो जायेंगे कि वहां सर्दी इतनी सख्त पडती है कि आज तक वहां जीरो डिगरी टेम्परेचर है। दूसरे उनको झाने जाने की सहलियत नहीं होती है। वह बलेशियर, बरफ में पड़े हिफाजत कर रहे हैं। मगर वह इतने परेशान हो जाते हैं कि वहां ही श्रीनगर में दस दिन गुजार कर वापस चले जाते हैं। ग्रगर वहां रेल का इन्तजाम हो तो वह घरों में आं जा सकते हैं। एक दिक्कत यह भो है कि एक दफा जो ग्रादमी वहां से ग्राता है तो वापस जाना वक्त पर उसके लिए, बहत मुझ्किल हो जाता है। बड़ी मुसीबत हो जाती है। गरीब काश्मीरियों की हालत श्राप देखेंगे तो वह बेचारे किराये के लिए पैसा खर्च नहीं कर सकते हैं ग्रौर मन मन भर का बोझा नमक, कपडा वगैरह अपनी पीठ के ऊपर ले जाते हैं। उनको जवान बाहर निकली होती है। ग्रांखों से खून टपकता है। पहाड़ों में १५, २० दिन चलते हैं तब जाकर घर पहुंचते हैं। क्या यह तकलीफ नहीं है, मुसीबत नहीं है ? मैं कहता हं और अच्छी तरह जानता हं कि श्री लाल बहादुर जिनके दिल में दर्द है, हमदर्दी है और सब कुछ है, इसलिये मैं कहंगा कि मेहरबानी कर के बजट पर नजरसानी करें। ग्राप सरवे करें स्रौर इसके बाद जम्मू में जितनी जल्दी हो सकता है रेल पहंचायें।

मैं फिर काशमीर के मुतल्लिक अर्ज करूंगा। मैं फौजी बातें ऐवान के सामने नहीं कहना चाहता क्योंकि वह बातें रिकार्ड में नहीं आनी

चाहिये। हम लोग जो मल्क के बाईर में रहने वाले हैं बडे सख्त खतरे व तकलीफ में हैं। एक एक चीज बडी मुश्किल से दरदराज और मंहगी पहंचानी पडती है। इस वास्ते पहले ग्राप जल्द से जल्द वहां सरवे कीजिये जम्म तक। ग्रौर मैं उम्म्मीद करता हं कि दूसरे साल तक ग्राप इस काम को जरूर करेंगे। कम से से कम जम्म से ऊधमपुर तक रेल लाना आपके लिए लाजिमी होगा। वहां आपकी फौज का हैडक्वार्टर है। जितनी आपकी ताकत है जमीन ग्रौर धासमान की वह ऊधमपुर में महफूज और मरुमुस रखनी होगी। अगर इस जगह आपकी रेल नहीं जा सकती तो इसको ग्राप मजबूत नहीं कर सकते हैं। इसके वगैर हमारी पोजीशन बडे खतरे में होगी। रेलवे के बगैर बडी तकलीफ हमें है ग्रीर इस दर्द, दूल और तकलीफ से ही मैं यह बातें अर्ज कर रहा हूं। ं आप हमारी कही हुई बालों पर तवज्जह देंगे ग्रीर बजट पर नजरसानी करगे । हमारे पास ग्राप मुफस्सल रिपोर्ट पेश करते हैं, बेहतरीन नकुशे देते हैं । लेकिन मुझे तो कम से कम अपने भाइयों के सामने बड़ी शर्म होती है कि उनके लिए रेलवे बनाने के लिये हम कुछ नहीं कर सकते। आप तीन चार सौ करोड रुपया प्लानिंग में खर्च कर रहे हैं और इतनी तमाम लाइनें आसाम तक फैला रहे हैं, बडे बडे पहाडों को ग्रापने चीर दिया है, कोई वजह नहीं है कि जम्मू में रेल न बनाई जाय। इसलिए मैं फिर अर्ज करूगा कि आप मेहरवानी करके वहां रेल पहंचाइये और हमारी दवाएं हासिल कीजिए। हमारे अपर रहम कीजिए। मुल्क को कब्जे में रखने के लिए, फौज को ताकतवर बनाने के लिए, जंग को जीतने की खातिर और काश्मीर को खशहाल बनाकर और इसे अपने साथ शामिल करने के लिए हुक्मत के लिए यह जरूरी ż, लाजमी है कि इधर तवज्जह दें । क्योंकि ग्रापको जंग

1313 Budget (Railways), 1956-57 [RAJYA SABHA] General Discussion 1314.

[सरदार बध सिंह]

इतनी कहीं नहीं लडनी है जितनी कि हमार लोगों के मुल्क में। हम सात सौ मील के बार्डर में रहते हैं, दोनों तरफ फोज खड़ी हैं। मखालिफ से जंग लडनी है। आप हमारे हाथ मजबुत कीजिए । वहां सीमेंन्ट, लोहा, गार्डर, नमक, कपडा वगरह तमाम जरूरियात हमको बहम पहंचाइए । दुइमन से अपनी फौज के साथ लड़ने के लिए हम लोग वहां मौजुद है, हमारे बच्चे मौजद हैं। हम लड़ने के लिए तैयार है। हम पाकिस्तान के साथ लड़े हैं, मरे हैं। खद मेरे अपने नजदीकी रिश्तेदार २० ग्रादमी मारे गए हैं। हम लड़ने मरने के लिए तयार है। लेकिन हमारे हाथ पैर मजबुत कीजिए । वहां ऐसे हालत पैदा कीजिए कि हम मुसीबत के वक्त आपको फौरन फोन कर सकें जिससे कि आपकी इमदाद हमको फोरन मा हंपचे। वहां एक रात में बर्फ पड़ जाती है। बारिश पड़ जाती है ग्रीर ग्राने जाने का कोई सिलसिला नहीं रह जाता। इस हालत में हम किसके पास जा कर रोयें ग्रौर सर पौटें । इसलिए मैं ग्राखिर में साफलफजों में फिर कहता हूं कि ग्रगर हिन्दुस्तान में रेल की जरूरत है तो सब से पहले आपकी रेलवे जम्मु में बननी चाहिए । जम्मु ग्रौर काश्मीर में रेलवे होना चाहिए ग्रौर तब ही हमारा मल्क बच सकता है।

मैं इस गुस्ताखी की माफी चाहता हूं कि मैंचे सख्त लफजों में ग्रपने यहां की जरूरियात के मुताल्लिक ग्रर्ज किया है। लेकिन दिल में दर्द बहुत बड़ा है, दु:ख बड़ा है। इसलिए मैं उम्मीद करता हूं कि श्राप हमारे ऊपर मेहर-बानी करेंगे।]

श्वी अब्दुए रज्जाक खान (पहिचमी बंगाल): मिस्टर वाइस चेयरमैन, मैं इस वक्त तकरीर करने के लिए तैयार नहीं था क्योंकि मुझे मालूम था कि मेरा नाम बाद में झायेगा, चुनांचे मुझे झापके हुक्म की तामील करने में देर हई, जिस के लिए आप मुझे क्षमा करेंगे। रेलवे बजट की बहस के दौरान मेम्बरों ने तकरीबन सब प्वाइन्ट टच कर दिये है और मेरे लिए कोई खास प्वाइन्ट कहने के लिए नहीं रह गया है। लेकिन फिर भी अपने ख्यालात को मुख्तसर तौर पर ग्रापके सामने पेश करना चाहता हं।

रेलवे हमारी कोम और नेशनल इकोनौमी के लिहाज से बहुत ही अहम है । कहना तो यह चाहिये कि रेलवे हमारे मुल्क के लिए रूहे रवां तो नहीं, रगे रवां तो जरूर है । उसके बगैर हमारी न कोई इन्टरनेशनल तरक्की ही हो सकती है, न बिजनेस की ही तरक्की ही सकती है, और न कोई सोशल ग्रौर न कोई कलचरल तरक्की हो सकती है । इसकी अहमियत हमारी जिन्दगी में और हमारे मुल्क की जिन्दगी में इतनी बढ़ी हुई है कि जिसे हम नजरग्रन्दाज नहीं कर सकते हैं । इस चीज को मद्देनजर रखते हुए मैं चन्द बात इस बारे में आपके सामने पेश करना चाहता हं ।

सबसे पहली बात यह है कि हम रेलवे बजट को अपने प्लान से अलग करके नहीं देखा सकते हैं । प्लान के रू से ही रेलवे बजट तैयार किया गया है और हमें भी उसी नजर से उसे देखना होगा । फर्स्ट फाइव ईयर प्लान के मताबिक जो बातें ग्रानरेबिल मिनिस्टर साहब ने ग्रपनी तकरीर में कहीं, उनको सनकर हर शरूस खुश होगा । इन पांच सालों में नुमाया तौर बहुत सी बातों पर कामयाबी हई है, मैं यह नहीं कंहता कि सब बातों पर कामयाबी हई है । लेकिन अगर पूरे तौर पर देखा जाय तो कामयाबी शानदार हुई है, इसमें कोई शक नहीं है। चुनांचे इस कामयाबी के लिए ग्रानरेबिल मिनिस्टर साहब की जो तारीफ होनी चाहिये, उससे उन्हें महरूम नहीं किया जाना चाहिये । चुनांचे मैं उनकी इस कामयाबी के लिए तारीफ करता हुं और चाहता हं कि वे किस तरह से अपनी ज्यादा तारीफ हासिल करते रहें । लेकिन साथ ी मैं यह भी कह देना चाहता हं कि बाज बाज बातों में ग्रभी त कोई तरक्की दिखाई नहीं दी। मैं मिसाल केः

तौर पर कुछ बातें आपके सामने रखना चाहता हूं । फर्स्ट फाइव ईयर प्लान में रिहेबिलिटेशन का जो मक़सद था वह अभी तक पूरा नहीं हो सका । अभी तक रिहेबिलिटेशन बाकी है और दूसरे प्लान में भी यह पूरा हो सकेगा या नहीं, इसके मुताल्लिक कुछ नहीं कहा गया है ।

दूसरी बात यह है कि हमारे पास रेलवे बैंगनों की जो कमी है, उस कमी को पूरा करने के लिए कोई ज्यादा कोशिश नहीं की गई है । इसके साथ ही साथ वर्किंग ग्रार्डर में किसी तरह की तरक्की हुई हो, इसका भी हमें पता नहीं मिलता है। मुझे ख्याल होता है कि वर्किंग ग्रार्डर में बहत ज्यादा तबदीली नहीं हुई है **ग्रौ**र न किसी तरह की कोई तरक्की ही दिखाई देती है। ग्राराम ग्रौर रिहायश में नुमाया तरक्की हुई है और दिन पर दिन होती जा रही है, इसमें कोई शक नहीं है । ग्रापने वैगनों की कमी पूरा करने के लिए बाहर के देशों को ग्रार्डर दिये हैं लेकिन जब तक हम अपनी मेहनत करके इस कमी को पूरा नहीं करेंगे लब तक हम आगे नहीं बढ़ सकते हैं। वैगनों के मामले में हम ने किसी तरह की तरक्की की है यह हमें दिखलाई नहीं देती है। मेरा ख्याल है कि इस मामले में कोई ज्यादा तरक्की नहीं हई है। इस कमी की वजह हमें तलाश करनी होगी कि हम क्यों इस में कामयाबी हासिल नहीं कर रहे हैं । बाहर से मंगाने पर हमें भरोसा नहीं करना चाहिये बल्कि ग्रपनी मेहनत से ही हमें इस काम को जल्द से जल्द पूरा करना चाहिये । इसी परु हमारी कामयाबी का दारोमदार होगा ।

दूसरी कमी जो मुझे दिखलाई देती है वह करप्शन को है । यह हमारे लिए एक बहुत बड़ा मुश्किल मसला बना हुग्रा है । इस चीज को दूर करने में हमारे कदम कुछ उठे हैं, मैं यह नहीं कहता कि ग्रापने कोई कदम नहीं उठाया है, लेकिन ग्रभी तक ऐसी कोई बात देखने को नहीं मिलती, कोई रोशनी सामने नहीं ग्राती जिससे हम यह समझें कि यह चीज खत्म होने जा रही है । चुनांचे मैं ग्रानरेबिल मिन्स्टर साहब की तवज्जो इस तरफ दिलाना चाहता हूं ग्रौर उम्मीद करता हूं कि जब ग्राप कामयाबी का सेहरा ग्रपने सिर पर ले रहे हैं तो कम से कम इस शिकायत ग्रौर गिला को ग्रपनी जेब में लेंगे ।

जनाब ग्राली, सेकन्ड फाइव ईयर प्लान में रेलवे के लिए जो रकम मंजुर की गई है वह काफी है या नहीं? ग्रानरेबिल मिनिस्टर साहब की तकरीर से जो खतरे की घंटी हमें सुनाई दी उस से मालूम होता है कि यह रकम बहत कम है। उन्होंने अपनी तकरीर में यह कहा था कि दूसरे प्लान के लिये हमें जो रकम मिली है वह इतनी नाकाफी है कि हमें नहीं मालम कि जिम्मेदारी को पूरा कर सकेंगे या नहीं । मिनिस्टर साहब ने अपनी तकरीर के दौरान यह भी कहा कि वैगनों की डिमान्ड ग्रौर माल बहम पहुंचाने की जिम्मेदारी हमारे ऊपर है, वह हम इस रकम से पूरी नहीं कर सकेंगे, इस में २५ फीसदी की कमी होगी । यह तो एक खतरनाक बात है । फाइव ईयर प्लान में जो सब से बड़ा मनसूबा लोगों ने लगाया था ग्रौर जिस की कामयाबी पर सारा मुल्क उम्मीद की नजर से देख रहा था, ग्रगर वह पुरा नहीं होगा तो लोगों के दिलों में बड़ी मायुसी छा जायेगी । रेलवे के ऊपर सब से पहले जिम्मेदारी यह आती है कि वह माल को एक जगह से दूसरी जगह पहुंचाये । ग्रगर हमारी रेलवे इस काम को पूरा करने से कासिर रहती है तो हमारी सब स्कीमों पर पानी फिर जायेगा ग्रौर हम तरक्की नहीं कर सकेंगे । रेलवे का मसला हमारे लिये बहुत ग्रहम है, ग्रगर हम उस की मांगों को पूरा नहीं करते हैं तो हमारा मुल्क भी तरक्की नहीं कर सकता है। ग्राज हमारे सामने सब से अहम सवाल यह आता है कि रेलवे ने जितना रुपया मांगा है क्या उतना रुपया देना चाहिये या नहीं । मेरे ख्याल में तो मुनासिब यह है कि हमें ज्यादा रकम पर भरोसा नहीं करना चाहिये । जैसा कि-में ने अपनो तकरीर में अर्ज किया है कि

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[भी ग्रब्दर रज्जाक खान] इस काम में २५ फीसदी की कमी रहेगी. हो सकता है कि इस से ज्यादे की कमी हो । लेकिन सवाल यह है कि ग्रांज किस काम को ज्यादा अहम्पियत दी जाय । आज हमारे म्राला प्लान में छहमियत सब से बडी किस को मिलनी चाहिये मेरे खयाल में इंड-^{3 P. M}.स्ट्रियलाइजेशन को झौर दूसरे नम्बर में इसी इंडस्टियलाइजेशन को कामयाब बनाने केलिये रेलवे को । ग्रगर इंडस्टियलाइजेशन की रकम को काट कर के रेलवे को देने का सवाल ग्रा जाय तो मैं उस से इत्तिफाक नहीं करूंगा, बल्कि मैं कहंगा कि यह गलती होगी, और इंडस्टियलाइजे्शन को कामयाब बनाने के लिये ग्रगर रेलवे की कमी को परा न किया जाय तो वह भी गलती होगी। दोनों के मेग्रार को बराबर रखना होगा । क्योंकि इंडस्टियलाइजेशन को मकम्मल करना ही दोनों का मक्षसद है। दूसरी मदों से ग्रगर रकम निकाली जा सके तो रेलवे की जरूरत को जरूर पुरा करना चाहिये वरना इस में शक नहीं है कि हमारी तरक्की रुक जायगी । इंडस्टियलाइजेशन की मद से काट कर ग्रेगर रेलवे की ग्रहमियत को बढाया जाय तो में कहंगा कि यह गलती होगी । मेरे खयाल में रेलवे मिनिस्टी का इंतजाम ग्राज एक ऐसे लायक शल्स को दिया गया है जिन से हम यह तवक्को रखते हैं कि अगर वे काम करना चाहें, तो २४ मिलियन टन का घाटा जो पड रहा है, उस को वे बडी हद तक पूरा कर सकेंगे। इस तौर पर काम के मेछार को बुलन्द किया जाय, काम करने के तरीके और ढंग को इस तरह तरक्की दी जाय कि वैगन लोड का जो किस्सा है वह बढे और उस की रपतार भी बढे। यह काम झगर किया जाय तो मेरे ख्याल में जो यहां कहा जाता है कि २५ मिलियन टन की कमी हो गई, उतनी कमी नहीं होगी । इस को बहुत हद तक पूरा किया जा सकता है । ग्रलबत्ता डस सिलसिले में हम यह उम्मोद करेंगे कि

रेलवे की जरूरत जा लिहाज रख कर जितनी भी रे**खवे** की जरूरत हो उस के पूरा करने की तरफ प्लानिंग कमीशन जरूर तवज्जह देगा। यह जरूर हमें कहना चाहिये लेकिन साथ ही इंडस्ट्रियलाइज्रेशन की मद से रुपया काट कर रेलवे को दिया जाय यह हम हर्गिज देखना नहीं चाहते । म्राज बहत सी लाइनें खोलने के लिये लोग कह रहे हैं, लेकिन मेरे खयाल में इंडस्टियलाइजेशन से ज्यादा कोई चीज ग्रहमियत नहीं रखती। अगर हम देखें कि इंडस्ट्रियलाइजेशन की तरफ हमारा मुल्क बहुत जल्दी तरक्की कर रहा है तो ग्रब तक जहां हम ने बहत सी तकलीफें बर्दाश्त कीं, दो साल और बर्दाश्त कर सकते हैं। इस पंचसाला प्लान को कामयाव बनाने के लिये हमें सब से ज्यादा इसी का खयाल रखना पडेगा कि हमारे काम में किसी जगह बाटल नेक न हो जाय ताकि रेलवे सफर बौर बिजिनेस के डिमांड को पुरा कर सके। मेरे खयाल में यह बहत बडी कामयाबी होगी मल्क के लिये। लेकिन यह खतरे की घंटी जो बजाई गई है वह मेरे खयाल से ज्यादा है । इस खतरे की घंटी का रेलवे के काम पर असर पड रहा है। वह वैगन शार्टेज का किस्सा जिस से करप्झन शरू हजा है, करप्शन की बनियाद जिस पर है, वह बढने लग गया है। मैं इस का सख्त मखालिफ हं स्नौर मझे सब से ज्यादा एतराज इसी बात पर है कि इस तरह से वैगन शाटज की घंटी बजा दी गई है, उस से रेलवे में जो करप्शन हम दूर करना चाहते थे, वह कहीं दूगना और सेहगुना न हो जाय । चुनाचे मैं यह कहना चाहता हं कि कोई खतरे की बात नहीं है। मुल्क आज इसलिये आगे बढ रहा है इंडस्ट्रियलाइजेशन को मुकम्मल वयोंकि करना है। तो रेलवे में कहीं बाटल नेक न हो जाय, इस की तरफ तवज्जह देनी है ग्रीर जरूर यह करना है। एक जगह की लाइन बन्द कर के या जिस सहनियत की हम तवक्को रखते हैं, वह अगर कम भी हो जाब तब भी बाटल नेक न होने दिया जप्य ।

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मेरे खयाल में इन बातों के लिये ग्राज सब से बडी जरूरत इस बात की है कि काम का तरीका, काम का ढंग जमहरी वजा पर लाया जाय. जनवादी ढंग पर लाया जाय । मैं ग्राप से यही दरख्वास्त करूंगा कि मैं ने तो ग्राज तक कोई प्लान देखा नहीं काम-याबो की तरफ जाते हए, ग्रगर जनवादी ढंग उस में नहीं लाया गया । जो काम करने वाले हैं, ग्राप उन का कोग्रापरेशन लें और उन से कहें कि कितनी जल्दी वह क्या काम करा सकते हैं, कितने मिनिमम वैगनों में कितना ज्यादा काम अंजाम दे सकते हैं। उन लोगों का कोम्रापरेशन लिये बग़ैर आप का काम नहीं चल सकता, परा नहीं हो सकता । सिर्फ रुपये पर भरोसा करने से काम नहीं चलेगा । ग्राज ग्राप के लिये यह ग्रासानी हो गई है कि आप के कारखानों में माल बनने लगा है, लोकोमोटिव्ज बनने श्रुरु हुए हैं, कोचेज बनने शुरू हुए हैं और आज वह सूरत नहीं रही जो पांच साल पहले थी । रेलवे बजट में ग्राज यह खतरा दिखाया जा रहा है कि बाटल नेक होगा । नहीं, मुल्क म यह ग्रावाज यहां से उठा देनी चाहिये कि कोई खतरे की बात नहीं है वरना प्लानिंग के कोई माने नहीं हैं बल्कि खतरे के यह माने हैं कि प्लानिंग कामयाब न होगी । तो मैं ग्राप की तवज्जह इस की तरफ दिलाता हं कि कोग्रापरेशन ग्राप को लोगों का लेना है। बल्कि हर एक कारखाने में लोगों के जिम्मे काम दे दिया जाय और कोटा मकर्रर करना जिसे कहते हैं उसी तरह से कोटा मकर्रर कर दिया जाय और लोगों का काम में कम्पीटीशन कराया जाय ग्रौर कम्पीटीशन के लिये इनामात रहें, तो मेरे खयाल से कामयाबी आप के कदम चमेगी ।

इस सिलसिले में मैं आप से एक वात और कहना चाहता हूं, जो आप की लेवर पालिसी से ताल्लुक रखती है। लेबर पालिसी के मुताल्लिक रेलवे हमारे मुल्क का एक बहुत बड़ा पब्लिक सेक्टर है। ग्रज हम मल्क में सोशलिस्ट सोसाइटी बनाने के लिये कह रहे हैं और पब्लिक सेक्टर ही एक ऐसी जगह है, जहां से सोशलिस्ट सोसाइटी बन सकती है, सोशलिस्ट सोसाइटी शरू हो सकती है। रेलवे मिनिस्टर ने अपनी तकरीर में फरमाया है कि किसी जगह लेवरों को मैनेजमेंट में शरीक करने का एक्सपेरीमेंट शुरू करेंगे । मुझे तो उस तकरीर से यह शक हआ कि हमारे आनरेबिल मिनिस्टर को इस बात का यकीन नहीं है और इसलिये वह एक्सपेरीमेंट करना चाहते हैं । एक्स-पेरीमेंट के माने यह हैं कि उन्हें यकीन नहीं है कि यह कामयाबी का कोई तरीका है। सोशलिस्ट सोसाइटी तैयार करने के लिये ग्राज लेबर के कोग्रापरेशन को लेने का सवाल एक्सपेरीमेंट का सवाल नहीं रहा । यह तो करना ही होगा । इस के बग़ैर आप सोशलिज्म की तरफ आगे बढ ही नहीं सकते । वाकई ग्रगर ग्राप सोशलिज्म कायस करना चाहते हैं तो एक्सपेरीमेंट का सवाल ही नहीं है बल्कि इस को वाजवी तौर पर लाजिमी तौर पर यहां से शुरू करना है। यह अगर आप शुरू करना चाहते हैं तो बेशक हम ग्राप को धन्यवाद देंगे। ग्राप इस को शुरू करें स्रौर बहुत जल्दी शुरू करें। एक मालिक स्रौर काम करने वाले का जो ताल्लक रेलवे में है वह बुरा साबित हो रहा है और उस से पूरी तरक्की नहीं हो रही है। रेलवे का पूरा काम रेलवे के कर्मचारी और दूसरे मजदू रों के हाथ में ज्यादा से ज्यादा सुपूर्व करना होगा । अगर उन के ज्यादा काम करने से नफ़ा ज्यादा हो तो उसी हिसाब से उन की उजरत और तनख्वाह बढनी चाहिये। ग्रगर वे काम कर के नफा ज्यादा पैदा करें तो उस में उन का हिस्सा हो । कहने का मतलब यह है कि ग्राप को इस तरह को नीति ग्रपनानी पडेगी, वरना कामयाबी नहीं होगी ।

ग्राज चारों तरफ से सवाल उठाया जा रहा है कि एडमिनिस्ट्रेशन को ग्रब तक पुराने ढंग से चलाया जा रहा है। मैं नहीं

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श्री ग्रब्दर रज्जाक खान] समझता कि कोई ज़रूरत है इसकी । ग्राज नया ढंग अस्तियार करना पडेगा. जनवादी तौर पर मैनेजमेंट का काम चलाना पडेगा। माज बहत ज्यादा भारी भरकम तरह के बहत ज्यादा लोग हमें नहीं चाहियें, बडी बडी कमेटियां हमें नहीं चाहियें । हमें आज इस की जरूरत है कि हर शख्स अपनी अपनी जिम्मेदारी को उठाय और लोगों के साथ मिल कर के काम को बेहतरीन तौर पर करने के लिये और उस का इंतजाम करने के लिये यह जरूरी है कि लोग कमेटियों में ही बैठे न रहें, बल्कि लोगों के साथ मिल कर काम को चलायें। आज ऐसे लोगों की जरूरत है। तो इस तरह से ग्रीर इस तौर पर रेलवे के मैनेजमेंट का तरीका डेमोकेटाइज होना चाहिये । मैनेजमेंट के मताल्लिक यह सब से बडा सवाल है।

करष्वान के बारे में मैं यह ग्रजं करना चाहता हं कि द्याप द्यगर कोई पापूलर तहरीक नहीं चलायेंगे, अवाम से कोई को-श्रापरेशन नहीं लेंगे श्रौर वहां के काम करने बाले लोगों पर इस का जिम्मा नहीं छोडेंगे तब तक सिर्फ एक पुलिस आफिसर के बदले में एक दसरा ग्राफिसर ग्रौर सिक्योरिटी आफिसर कायम करने से कोई काम नहीं चलेगा । तजबा तो यही है कि लोग शिकायत करते हैं कि हमारी रिपोर्ट यहां से वहां जाती है और फिर वहां से गुम हो जाती है और कोई काम नहीं होता है। बात यह है कि इस वक्त जो सूरत है उस सूरत में कुछ हो भी नहीं सकता है। रेलवे के लिये यह एक बहत कठिन मामला है कि किस तरह से इस चीज को कम किया जाय । आप को तो वैगन शाटज के किस्से को खत्म कर देना चाहिये और इस को तो ग्राप को जुबान पर भी नहीं लाना चाहिये । असली बात यह है कि करप्शन को दूर करने के लिये ग्राम जनता का एक मुवमेंट होना चाहिये । पब्लिक को ने कर के, काम करने बालों को ले कर

के, हर जगह एक कमेटी तैयार कर के, रेलवे के मताल्लिक एक पब्लिक मवमेंट होना चाहिये । रेलवे की प्रापर्टी का सेफ़गाई करने के लिये भी, अन्दर की कार्यवाही को बेहतर करने के लिये भी ग्रौर करण्शन को दर करने के लिये भी ऐसा मवमेंट होना चाहिये । आनरेबिल रेलवे मिनिस्टर से मेरी दरस्वास्त है कि वह मल्क की तमाम पार्टियों को इकटठा कर के उन से अपील करें ग्रौर इस तरह की कोई तहरीक पैदा करें। मेरे खयाल में यही एक कामयाबी का तरीका है। इस ग्रहम वक्त में जबकि रेलवे के ऊपर बहत भारी जिम्मेदारी ग्रा गई है तब पूरी स्कीम को चाल रखने के लिये. पंचसाला स्कीम को कामयाब बनाने के लिये. हर काम को हर तरह से ठीक करने के लिये और रेलवे के काम को और भी बेहतर करने के लिये ऐसी तहरीक का चाल् करना जरूरी है। ऐसे वक्त में ग्रगर सब लोगों से कोग्रापरेशन न लें ग्रीर जनता में. पब्लिक में, ग्रवाम में, इस तरफ दिलचस्पी पैदा करने की कोशिश न करें तो फिर काम-याबी होना मश्किल ही है।

ग्रभी यहां रेलवे प्रापर्टी के बारे में कहा गया । मैं ने बर्दवान में ग्रपनी आंखों से देखा है कि वहां रात को रेलवे का माल चोरी होता है और चोरी के माल से गाडियां भर भर कर जाती हैं लेकिन वहां उस को कोई पकड़ने वाला नहीं है । मझे बताया गया कि साहब, बैलगाडियां नहीं मिलती हैं क्योंकि रात को जो रेलवे का माल चोरी होता है. उस में उन को ज्यादा उजरत मिलती है। यह रेलवे प्रापर्टी की चोरी का किस्सा ऐसा हो गया है कि कौन चोर है और कौन चोर नहीं है यह कहना मश्किल है । ऐसी हालत में इस को बन्द कौन करे । पुलिस ग्राफिसर जो हैं, वे इन की तरफ हैं और जो रेलवे पुलिस है, जी० ग्रार॰ पी० है, वह भी उन की है, वाच एण्ड वार्ड भी उन के हैं। जब दोनों में टक्कर होती

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है तब तो एक, दो केस पकडे जाते हैं लेकिन अगर जब दोनों में मेल है तो चाहे कितनी भी चोरी हो कोई केस नहीं पकडा जाता है। वैगनों को यहां से वहां भेज दिया जाता है और तमाम बातें की जाती हैं। ये सब मामलात हैं जोकि खाप को मालम है। इस को दूर करने की सूरत यही है कि आप वहां की पब्लिक को होशियार करें और अपनी तरफ सीचें और वहां के ग्राम कर्मचारियों को अपनी तरफ खींचें, उन के धन्दर एक नई रूह, एक नई प्रेरणा पैदा करें कि मल्क की बहबदी के लिये यह जरूरी है कि रेलवे के काम में ज्यादा से ज्यादा उन्नति हो ग्रौर जो रेलवे की प्रापर्टी है वह पब्लिक की प्रापर्टी है । इन तमाम खयालात को दिलाने के लिये में एक पब्लिक मवमेंट की, एक ऐसी तहरीक की, बहुत ज्यादा जरूरत महसुस करता हं चुनांचे, मैं ने इस की तरफ आप की तवज्जह दिलाई है।

ग्राखिर में मुझे यह कहना है कि शिकायतें तो बहुत हैं लेकिन मैं सब को पेश करना नहीं चाहता है । मैं आप को यह बताना चाहता हं कि बसीरहाट लाइट रेलवे के मताल्लिक आप का एक वादा है, जिस को कि ग्राप ने बन्द कर दिया है। ग्राप ने वादा किया था कि छः महीने में धाप दूसरी ब्राड गेज लाइन तैयार कर देंगे लेकिन झाज तक बह बादा पूरा नहीं हुग्रा है। खैर, मैं उम्मीद करूंगा कि अगर हो सकेगा तो उस को ग्राप जरूर करेंगे । लेकिन मझे यह कहना है कि वहां जो लाइन अभी तैयार हो रही है उस को मैं ने देखा है कि जो लाइन वहां सींची जा रही है वह ऐसी जगह से सींची जा रही है जहां कि लोगों की ग्राबादी ज्यादा है। यह एक मुश्किल सवाल है। इस भें कम्पेलोशन का मामला आता है, लोगों में बिगाड पैदा होता है, लोगों में बेदिली पैदा डोती है। वहां एक हैजान है कि रेलवे को तो बन्द कर दिया है, रेल तो नहीं है लेकिन यह किया है कि हमारे घरों के ऊपर से रेल

चलाने लगे हैं। तो इस बारे में भी जरूरत यह है कि वहां की पब्लिक को कांफिडेंम्स में लिया जाय और उन से मशबिरा किया जाय कि कहां से क्या होना चाहिये। लेकिन वहां तो ऐसा कोई सवाल ही नहीं है। रेलवे एडमिनिस्टेशन का तरीका तो यह है कि पब्लिक से मझबिरा कर के बहां सब काम नहीं होता है । वहां वह ग्रपने ही तौर पर लाइन खींच रहे हैं। लोगों से मशविरा करने का जहां तक सवाल ग्राता है, उस से उन का कोई ताल्लक ही नहीं रहता । इस-लिये मैं ग्रजं कर रहा था कि ग्राज सब से बडी जरूरत हर मामले में इस बात की है कि लोगों से मुनासिबत रखी जाय और उन से महाविरा लिया जाय । ग्राप कोई लाइन बनावें या कोई काम चलायें, ऐसा करने से ही कामयाबी होती है और लोग भी खडा होते हैं. । अगर आप ऐसा करेंगे तो इस में कोई शक नहीं कि वे ग्राप की तारीफ करेंगे ।

चौथी बात यह है कि रेलवे में जो केटरिंग है, उस में मेरे खयाल में पहले की बनिस्वत कुछ दाम तो घटा दिये गये हैं, इस में कोई शक नहीं । लेकिन हर जगह यकसां केटरिंग नहीं होती । बाज जगह ऐसा खाना मिलता है कि इस लायक नहीं होता कि खाया जाय । बाज बाज जगह. बडे बडे स्टेशनों में, बड़े बडे जंकशनों में ग्रच्छा खाना मिलता है। लेकिन इंतजाम ग्रब तक बहुत गड़बड़ का है। खास कर के जो रेलवे डिपार्टमेंट केटरिंग वाले है, जब उन से शिकायत की जाती है तो कहते हैं. कि साहब, हम तो नये घादमी है, हम को यह तो मालुम नहीं, चुनांचे आप लोग मार्क कर लीजिये, रफ्ता रफ्ता तरक्की होगौँ । वे खुद भी नहीं कह सकते कि खाना ठीक है भी कि नहीं । मेरे खयाल में शायद पूराने स्टाफ वाले नहीं लाये गये हैं नहीं तो फिर यह शिकायत होती क्यों है। जहां तक उन लोगों के बर्ताव का ताल्लुक है, ये सब से

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[श्री अञ्च्दुर रज्जाक खान] बड़ी बात है कि केटरिंग वे जैसी भी दें, किन्तु जिस तौर पर, जिस ग्रंदाज से और जिस सलूक से उन को पेश ग्रांना चाहिये, वह मेरे खयाल में ठीक नहीं होता । इस की तरफ़ मैं ग्रानरेबिल मिनिस्टर साहब की बवज्जो दिलाता हूं ।

आखिर में मझे एक बात यह कहनी है कि हमें उम्मीद थी कि आप इस साल कोई टैक्स झायद नहीं करेंगे झौर जो कुछ ग्राप के हाथ में, ग्राप के पास है, उसी से ग्राप काम चलायेंगे ग्रौर इस तरह से रेलवे की जरूरत को आप साबित कर दिखायेंगे। हमें उम्मीद है कि ग्राप ऐसे शख्स के होते हए यह हो सकता था । दूसरे लोग होते हैं जो टैक्स बढ़ा कर के कामयाबी दिखाते हैं, लेकिन कुछ खास लोग ऐसे भी हैं जो ग्रपने काम की बहादरी टैक्स बढ़ा कर के नहीं बल्कि काम करने के तरीके निकाल कर के दिखाते हैं। मैं तो जानता हं कि यह टैक्स आगे लगेगा । आप मोनोपोली रखे हुए हैं, आप बढ़ा सकते हैं, आप बढ़ायेंगे और लोगों को मंजुर करना पड़ेगा । यह बात हमें मालम है। लेकिन मेरी स्वाहिश थी कि आप टेल्स नहीं बढ़ाते तो अच्छा होता ।

मह कह कर मैं खत्म करता हं।

श्वी आदित्ये द (राजस्थान) : उपाध्यक्ष महोदय. सन् १९९६-४७ का रेलवे बजट आज से एक सप्ताह पूर्व २३ फरवरीं को संसद् के दोनों सदनों के समक्ष माननीय रेलवे मंत्री ढारा प्रस्तुत किया जा चुका है । इस सदन में भी कल से इस पर बहस जारी है । बहस में सभी दलों के प्रतिनिधियों ने भाग लिया है और ऐसा मालूम पड़ता है कि सामान्यत: सभी लोगों ने इस का स्वागत किया है । मैं भी इस बजट के प्रस्तुत करने पर माननीय रेलवे मंत्री को बधाई देता हं ।

षिछले पांच सालों में रेलवे प्रशासन ने रेलवे में जो प्रगति की है. वह वास्तव में सराहनीय है। इस प्रगति के बारे में न केवल बहरों के लोग ही जानते हैं बल्कि गांवों तक इस प्रगति के सम्बन्ध में बातें पहुंच गई हैं और गांवों के रहने वाले भी यह समझने लगे हैं कि वास्तव में इस विभाग में बहुत काफी तरक्की हुई है।

सब से बड़ा सवाल जो रेलवे विभाग ने तय किया है वह है आत्म निर्भरता के सम्बन्ध में । ग्रात्मनिर्भरता को ओर पिछले कई सालों से काफ़ी प्रयत्न किया जा रहा है और इस में हम् बहुत काफी ग्रागे बढ़े हैं । पिछले वर्षों में बहुत सा माल रेलवे का बाहर से मंगाया जाता था, जिसके लिये हमें बहुत सा रुपया खर्च करना पड़ता था । लेकिन पिछले दो, तीन सालों में बाहर से जो माल मंगाया गया है, उस का ग्रनुपात बहुत कम हो गया है ग्रीर बल्कि इस साल में तो वह १६. 5 प्रतिशत से घट कर १०. ५ प्रतिशत तक हो गया है । इस तरह से हम लोग इस दिशा में बहुत काफी-ग्रागे बढ़े हैं ।

हाल ही में चित्तरंजन लोकोभोटिव वर्क्स की उत्पादन क्षमता काफी बढ़ी है। बहां पर जो रेलवे इंजिन बनाये जा रहे थे. वे ग्रव काफी तादाद में बनने लगे हैं और बहत जल्दी ही ऐसी ग्राशा को जा रही है, जैसाकि बजट के भाषण से प्रकट होता है, कि २०० इंजिन हर वर्ष बनने लगेंगे और एक योजना हाल ही में स्वीकार की जाने वाली है, जिस के परिणामस्वरूप वर्ष में ३०० इंजिन बनने लगेंगे । इसी तरह रेन के डिब्बे बनाने का एक कारखाना पेरम्बर में बना है और उस की क्षमता में भो वदि हई है। उस में भी काफी तेजी के साथ रेल के डिब्वे बनाय जा रहे हैं ग्रौर साथ में माल गाडियों के वैगन्स भी तैयार किये जा रहे हैं। इस तरह से ग्रगर हम ग्रागे बढते चले गये, तो ऐसी आशा की जाती है कि दितीय पंचवर्षीय योजना की अवधि की समाष्ति

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पर हम रेलवे का सभी सामान अपने यहां तैयार करने लगेंगे । लेकिन ऐसी बात नहीं है कि केवल इतना ही काम हुआ है । रेलवे में प्रत्येक दिशा में प्रगति हुई है, जैसे यात्रियों के लिये काफी सुविधा हुई है । आज से ७ साल पहले जितनी गाड़ियां चलाई जाती थीं और उन में जो भीड़ रहती थी, बह भीड़ अब नहीं होती । हां, यह बात जरूर है कि कुछ रेलवे ट्रेन्ज ऐसी है जिन में अभी तक भीड़ जारी है, परन्तु उस को कम करने के लिये भी काफी प्रयत्न किया जा रहा है। इस के अलावा दूसरे छोटे छोटे काम भी हुए हैं । जैसे भोजन व्यवस्था वह भी पहले से कहीं अच्छी है ।

एक सब से बड़ी बात जो भाषण में बताई गई है, वह है रेलवे में श्रेणियों को कम करने की । ग्राज से पहले ४ श्रेणियां थीं, उन चारों श्रेणियों में लोग ग्रलग ग्रलग सफर करते थे । लेकिन ग्रव इस बात की ग्रोर इशारा किया गया है कि बहुत जल्दी ही दो श्रेणियां कर दी जायें पहली ग्रीर दूसरी, ग्रीर तीसरा दर्जा समाप्त कर दिया जायगा । तीसरे दर्जे का नाम दूसरा दर्जा रख दिया जायगा ग्रीर उस में दूसरे दर्जे की सुविधाएं प्राप्त होंगी । मैं समझता हूं, यह समाजवादी व्यवस्था की ग्रोर एक बास्तविक कदम है जिस से कि ग्रापस का ग्रन्तर भी कम होगा . 1

इस के अलावा जो सामाजिक सुधार किये जा रहे हैं और सामाजिक शिक्षा दी जा रही है, वह भी वास्तव में एक ऐसा काम है, जिस की आजकल बड़ी भारी आवश्यकता है। इस के बगैर आज काम नहीं चल सकता। सन् १६५५ के प्रारम्भ से इस ओर काफी काम किया जा रहा है और धीरे धीरे आज हम बहुत आगे बढ़े हुए हैं। लेकिन मैं समझता हूं कि केवल इतने ही से काम नहीं चलेगा। हमें इस से भी और आगे बढ़ना होगा और मैं इस सम्बन्ध में कुछ सुझाव भी पेश करना चाहता हं।

एक बात जो ग्रमो तक देखने को मिलती है, वह है सफाई को कमी के सम्बन्ध में। दिन में मैं अक्सर जब एक जगह से दूसरी जगह सफर करता हं तो तीसरे दरजे में जाता हं। तीसरे दर्जे के यात्रियों से सम्पर्क स्थापित करने से बहत सी बातों का पता भी चलता है ग्रौर उन की कठिनाइयों की जानकारी भी होती है । बहुत सी गाड़ियां ऐसी हैं, जिन गाडियों में ग्रभी भी जितना घ्यान सफाई की आोर दिया जाना चाहिये, उतना ध्यान इस ओर नहीं दिया जाता । खास तौर से तीसरे दर्जे के यात्री तो एक तरह से बहत ही ज्यात्रा परेशानी में रहते हैं। तीसरे दर्जे के डिब्बों में सफाई का नाम तक नहीं रहता है, वहां को लैटिन्स वगैरा बहत ही बरी हालत में होती हैं, बल्कि कभी कभी तो ऐसा देखा गया है कि उन डिव्बों के पास खडा होना भी महिकल हो जाता है। मैं कई बार दिल्ली से जब कोटा की तरफ गया हं, तो मैं ने यह देखा है कि मथरा से जो एक पैसेन्जर ट्रेन चलती है उस में सफाई की तरफ बिल्कूल ध्यान नहीं दिया जाता । मथरा में तो शायद उन गाडियों की सफाई भी नहीं की जाती है। ग्राज स्वास्थ्य के लिये यह बहत जरूरी है कि हम इस ग्रोर ज्यादा से ज्यादा ध्यान दें । मनष्य के स्वास्थ्य के लिये स्वच्छ हवा, स्वच्छ पानी स्रौर स्वच्छ भोजन की स्रावश्यकता है। जहां हमें इस तरह से स्वच्छ हवा नहीं मिलती वहां यह भी देखने में खाता है कि स्वच्छ पानी की भी कमी रहती है। कई गाडियों में ग्रधिकांश ऐसा देखा गया है कि जो पानी दिया जाता है, उस में मिटटी झौर कोयला मिला होता है और बडी गन्दगी होती है। उस पानी से कोई हाथ-मंह साफ नहीं कर सकता है और न ही नहा-धो सकता है।

दूसरी चीज यह देखने को मिलती है कि डिब्बों में बहुत ही गन्दगी होती है। मैं यह मानता हूं कि यह बहुत कुछ उन यात्रियों पर भी निर्भर है जो यात्री उस डिब्बे में सफर करने है। इसलिये उन के लिवे

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[श्री आदित्येन्द्र]

इस बात की जरूरत है कि उन्हें बराबर समझाया जाय और बताया जाय कि सफाई की कितनी भारी ग्रावश्यकता है ।

जिस तरह से यह सामाजिक शिक्षा स्टेशनों पर दी जा रही है और यह भी कहा गया है कि चलती हुई ट्रेनों में यह शिक्षा लाउड स्पीकर लगा कर दी जायेगी, मैं समझता हूं कि इस के लिये बहुत सी जगहों पर लाउड स्पीकर की भी जरूरत नहीं है । ग्रगर हम इस तरह का प्रबन्ध कर सकें कि कुछ ग्रादमी डिब्बों में जा कर तीसरे दर्जे के यात्रियों को सामाजिक शिक्षा दे सकें ग्रीर बतला सकें कि उन्हें किस तरह से रहना चाहिये तो हम बहुत कामयाबी हासिल कर सकते हैं ।

अब मैं ग्राप का एक ग्रौर चीज की ग्रोर च्यान आकर्षित करना चाहता हं । इस बजट द्वारा एक नया टैक्स लगाया जा रहा है। मैं मानता हं कि ग्राज टैक्स की भारी ग्राव-श्यकता है क्योंकि द्वितीय पंचवर्षीय मोजना हमारे सामने है और यह योजना प्रथम थंचवर्षीय योजना से लगभग दूगनी से ज्यादा है, इस पर ४८ ग्रारव रुपया खर्च होने की सम्भावना है । यह रुपया हम कहां से लायेंगे ? बैसे ही कहीं से नहीं ग्रा जायेगा. यह टैक्स लगाने से ही ग्रा सकता है। फिर भी मैं माननीय मंत्री जी को इस बात के लिये बधाई देता हं कि उन्हों ने कोई ऐसा टैक्स नहीं लगाया है जिस से जनता पर बहत ज्यादा ग्रसर पड़ता हो । इस समय जो भी कर लगाया गया है वह केवल माल भाडे पर एक द्याना प्रति रुपया सरचाजं के रूप में लिया गया है किन्तु कुछ ऐसी भी ग्रावच्यक वस्तुएं हैं जिन का ग्राम जनता से चनिष्ठ सम्बन्ध है, जैसे खादी, ग्रनाज, चारा, अखबार व किताबें जिन्हें इस सरचार्ज से मक्त कर दिया गया है। ये सब चीजें आम जनता के लाभ की है और इनपर कोई सरचाज नहीं लगाया गया है, इस के लिये हम मंत्री जी को बधाई देना चाहते हैं। किन्तु साथ ही साथ मैं उन का ध्यान एक ऐसी चीज की ग्रोर भी ग्राकर्षित करना चाहता हूं जिस पर सरचाजं लगाने का प्रस्ताव किया गया है ग्रौर वह है नमक। मुझे ग्राशा है कि नमक को भी सरचाजं से मुक्त कर दिया जायेगा तो बहत ग्रच्छा होगा।

माननीय मंत्री जी नं खादी के उपयोग के बारे में भी हमें एक शुभ समाचार दिया है । उन्हों ने अपने भाषण में कहा है कि चौथी श्रेणी के कर्मचारियों की वर्दी में खादी का ज्यादा से ज्यादा प्रयोग किया जायेगा । इस तरह से खादी का उपयोग भी होगा श्रौर इस के फलस्वरूप हमारे देश में इस समय बेकारी की जो विकट समस्या है वह भी घटेगी ।

रेलवे विभाग में हिन्दी का भी उपयोग धीरे धीरे बढ़ाया जा रहा है । हिन्दी की क्लासे खोली गई हैं, प्रौर भी खोली जायेंगी । इस तरह रेलवे कर्मचारियों का घ्यान हिन्दी भाषा को सीखने की ग्रोर दिन प्रति दिन बढ़ता जा रहा है ग्रौर ऐसी ग्राशा की जाती है कि वे शीघ्रता से हिन्दी सीख लेंगे ग्रौर इस प्रकार राष्ट्र भाषा का प्रचार सब जगह हो सकेगा । जिस तरह से हम ग्रागे बढ़ रहे हैं, वह संतोष का विषय है, इस में कोई सन्देह नहीं । किन्तु हमारी प्रगति की इस समय जो गति है, उस से ही हमें संतोष नहीं कर लेना चाहिये बल्कि उस गति को ग्रौर भी ज्यादा तेज करना है ।

[MR. DEPUTY CHAIRMAN in the Chair]

इस गति को तेज करने के लिये जहां हम गवर्नमेंट से अपील करते हैं वहां पर हमें थ्राम जनता से भी अपील करनी चाहिये श्रौर साथ ही साथ जो लोग देश का नेतृत्व करते हैं उन से भी यह कहना चाहिये कि बगैर उन के सहयोग के यह काम आगे नहीं बद्ध सकता है । आज हमारी सरकार बहुत

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कुछ देश की भलाई के लिये तथा जनता की भलाई के लिये करना चाहती है, किन्तु यदि जनता इस काम में अपना पूरा सहयोग नहीं देगी तो किंस तरह से यह काम पूरा हो सकेगा? ग्रतः हम सब का यह कर्तव्य ही जाता है कि हम सरकार को उस के कामों में हर तरह की सहायता और सहयोग दें ताकि हमारा देश जुल्दी से तरक्की कर -सके 1

ग्रीज हम देखते हैं कि यात्रियों के लिये रेलवे ढारा बहुत सी सुविधाएं प्रदान कर दी गई हैं । स्टेशनों पर यात्रियों के बैठनें, नहाने ग्रौर भोजन ग्रादि को सुविधायें पहले से ज्यादा दें दी गई हैं । स्टेशनों पर रेडियो लगां दिये गये हैं, पंखे लगा दिये गये हैं ग्रौर कई तरह को सुविधायें हो गई हैं । ग्रगर हम रेलवे की हर प्रकार से सहायता नहीं करते, सहयोग नहीं देते तो हम ज्यादा तरक्की नहीं कर सकेंगे । ग्रतः यह सब यात्रियों का कर्तव्य हो जाता है कि रेलवे के नियमों का पूर्ण पालन करें ग्रौर उस में सहयोग दें ।

एक बात और है जिस की ओर हमें च्यान देना चाहिये. बात तो छोटी सी है किन्तू बहत जरूरी है। जैसा मैं ने ग्रभी कहा कि स्टेशनों पर यात्रियों को जो पानी दिया जाता है, वह स्वच्छ नहीं होता है । गर्मियों के दिनों में स्टेशनों पर पानी की कमी होती है और ऐसे स्टेशन भी हैं जहां पर पानी मिलता ही नहीं है। यद्यपि पिछले दो सालों से पानी की व्यवस्था में काफी उन्नति हुई है । जहां दो साल पहले स्टेशनों पर पानी पीने को नहीं मिलता था, लोग पानी के लिये तरसते थे, वहां पर ग्रव पानी मिलने लगा है। लेकिन अब भी कुछ स्टेशन ऐसे हैं जहां पर पानी की व्यवस्था नहीं है । ग्रतः माननीय मंत्री जी से यह प्रार्थना है कि जिन स्थानों पर अभी तक पानी की व्यवस्था नहीं है जन स्थानों पर इस की तुरन्त व्यवस्था की जानी चाहिये ग्रौर इस के लिये बजट में ज्यादा रुपया रखा जाना चाहिये ।

मैं यह ग्रावश्यक समझता हूं कि पिछले तीन चार सालीं में हम ने प्रत्येक दिशा में उन्नति को हैं। माननौर्य मंत्री जी नै जो बजट पेश किया है वह पिछले सालीं से ज्यादा प्रगतिशोल है ग्रौर ज्यादा ग्रागे बढ़ा हुआ है। इस बजट से हमें यह आशा होती है कि रेलवे विभाग में जो कुछ कमी रह गई है और जतता की सुविधाओं में जो कमी है, वह इस के द्वारा पूरी हो जायेगी।

ग्रन्तिम बात जो मुझे कहनी है वह यह है कि इस बजट में सामाजिक शिक्षा की ग्रोर विशेष ध्यान दिया गया है । रेजवे कर्मचारियों के बच्चों को टैकनिकल शिक्षा देने के लिये इस बजट में वजीफे देने की व्यवस्था का विचार किया गया है जो बहुत ही उत्तम है । इतनी वात कहने के बाद, मैं फिर रेलवे मिनिस्टर ग्रौर रेलवे प्रशासन को, इतना सुन्दर बजट पेश करने के लिये, बधाई देता हं ।

श्वी थियोडोर बोदरा (बिहार) : उपाध्यक्ष महोदय, रेलवे मि.नेस्टर साहव को सब लोगों ने बधाई दी है। यदि कोई अच्छा काम करे तो उसे बधाई देना भी चाहिये, पर मेरा अपना ख्याल यह है कि मैं उन्हें बधाई देने की कोशिश नहीं कहंगा।

रेलवे बजट में सन् १९५३-५४ की जो रिसीट दिखलाई गई है वह २७४.२ ह करोड़ है और सन् १९५४-५५ में जो रिसीट दिखलाई गई है वह २८६५.७६ करोड़ है यानी १२.४९ करोड़ का इंकीज है और उस में यह वतलाया गया है कि ९.१० करोड़ का सरप्लस है । हमारे रेलवे वजट में यदि ग्राज ९ करोड़ का सरप्लस हो रहा है तो उस का अर्थ यह नहीं लगाना चाहिये कि इस डिपार्टमेंट में या मिनिस्ट्री में काम बढुा ग्रच्छा हो रहा है । जहां तक रिसीट और एक्सपेन्डीचर का सवाल है, आजादी के बाद हर एक डिपार्टमेंट ने तरक्को को है । यदि ग्राज हम एक्साइज डिपार्टमेंट के बारे

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[श्री थियोडोर बोदरा]

• यह कहें कि उस का रेवन्य बहत ज्यादा बढ़ गया है तो उस के साथ ही साथ हम को यह भी कहना पड़ेगा कि लोगों को शराब पिला पिला कर ग्रपना रेवन्य बढाया जा रहा है ग्रीर कहा जा रहा है कि एक्साइज का रेवन्य इतना सरप्लस हो गया है, इतना करोड रुपया ज्यादा ग्रा गया है। तो उसी तरह से यदि ग्राज रेलवे से हम को नौ करोड रुपया सरप्लस होता है तो इस का यह मतलब नहीं कि रेलवे मिनिस्ट्री ग्रच्छा काम कर रही है। मैं तो समझता हं कि हमारी जनता हमारे यात्री जो हैं उन को बहुत कुछ ऐसा काम पड़ गया है कि वे ज्यादा यात्रा करें । हम को देखना है कि हमारी जनता जो कि रूपया देती है उस को क्या सुविधा मिलती है। यह बात ठीक है कि हमारे रेलवे मंत्री ने हिन्दुस्तान की रेलवे को छः सात जोनल सिस्टम में बांट दिया । पर हमारे अपने देखने में जो एयर कंडी इंड डिब्बे में चलते हैं जब उन को डाइनिंग कार में जाना पडता है तो वे कहते हैं कि एयर कंडीशंड डिब्बे में फर्स्ट क्लास के फेयर से ६० या ६० रु० ज्यादा खर्च किया पर डाइनिंग कार में गये तो मालम होता है कि "फड इज नाट सैटिस्फैक्टी" । यदि हम फर्स्ट क्लास में चलते हैं तो यात्रियों से बराबर सुनते हैं कि पहले के जमाने में .जब कि ग्रंग्रेजों का राज्य था तब फर्स्ट क्लास कम्पार्टमट में ज्यादा आराम की कुसियां लगी रहती थीं, ईजी चेयर्स थी ग्रौर बर्थ इतनी चौडी होती थी कि दो स्रादमी सो जाते थे। पर ग्राज कल के फर्स्ट क्लास क्या हैं, यदि उस में पुल लिखा हो आरीर उस को आप पुल कीजिये तो वह पुल होता ही नहीं, वह जमा हुग्रा है । यदि कोई मोटा ग्रादमी फर्स्ट क्लास की बर्थ पर सो जाय तो उस की आधी देह उस में खपती है। जो दुबले पतले आदमी हैं वे तो पूरे समा जाते हैं। पर जो मोटे चौडे हैं वे ग्रगर ऐसी कर्बट बदलें तो इघर गिरना पडता है ग्रौर

वैसी कवंट बदलें तो कम्पार्टमेंट से ठोकर खानी पडती है। सैकंड क्लास को तो हम ने अपनी जिन्दगी में यह देखा कि कभी वह इंटर क्लास बनाया गया, सैकंड क्लास स्पेशल बनाया गया, कभी कुछ बनाया गया ग्रौर इस प्रकार जो र्रानग होती है उस पर कई करोड़ रुपया खर्च हन्ना होगा जिस का कोई ग्रन्दाजा ही नहीं है। ग्रब रही एक सौ ग्यारह यानी तीसरे क्लास की बात । फस्टं क्लास हग्रा, सैंकंड क्लास हग्रा ग्रीर हमारा दर्जा एक सौ ग्यारह में है जिस में न ग्रच्छा खाना, न ग्रच्छा पीने का पानी झौर काउड दुनिया भर ठंस दिया जाता है। हर एक कम्पार्टमेंट में लिखा रहता है कि इस कम्पार्टमेंट में ३३ आदमी बैठेंगे, इस कम्पार्टमेंट में ४० ग्रादमी बैठेंगे, पर वहां देखिये तो ३३ की जगह ३३३ ग्रादमी बैठे हए हैं । मैं मंत्री महोदय से निवेदन करूंगा कि वे जरा आरा छपरा से होते हुए बरारी घाट, हाजीपुर, दरभंगा,. मधुबनी ग्रादि स्थानों पर जा कर देखें कि क्या हालत होती है। दो डिब्बे जहां पर जडे रहते हैं वहां पर भी ग्रादमी खडे रहते हैं। डिब्बों की छत पर लोग बन्दर की तरह बैठे रहते हैं, चढे रहते हैं, पकडे रहते हैं । यह देखने लायक चीज है कि स्रोवर काउडिंग किसे कहते हैं। गंगा के पार मीटर गेज रेलवे कटिहार हो कर जाती है। उस में भी हजारों की भीड रहती है। यदि कम्पार्टमेंट में जगह नहीं होती है तो आप देखेंगे कि लोग ट्रेन की छत पर बैठे हुए हैं, डिब्बों के बाहर खडे हए हैं, दरवाओं पर लटके हए हैं, खिडकी पर लटके हुए हैं। दो डिब्बें जहां पर जुड़ते हैं उस जगह भी लोग खड़े रहते हैं । इस तरह कितने ऐक्सीडेंट होते हैं, कितने लोग गिरते हैं, कितने लोग मरते हैं, इस का कोई अन्दाज ही नहीं है।

फिर हम क्या देखते हैं कि इलाहाबाद ऐसे शहर में जैसे ही गाड़ी स्टाप हुई, जैसे ही कालका मेल आ कर खड़ी हुई, जैसे ही

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तूफान एक्सप्रेस ग्रा कर खड़ी हुई, बेगसे चले ग्राये, भिखारी चले ग्राये, पैसे मांग रहे हैं। इलाहाबाद शहर की बात मैं कह रहा हं । हम नहीं समझते कि ये बेगर्स कैसे प्लेट फार्म पर आते हैं । आप के स्टेशन मास्टर, ग्राप का स्टेशन स्टाफ इस बात को समझता है । ग्राप के टिकट कलेक्टर्स हैं, पैसेंजर गाइडस हैं ग्रीर बहत सा स्टाफ है ग्रीर यह हर स्टेशन पर लिखा रहता है कि प्लेटफार्म प्रेमिसेज पर ग्राने के पहले ग्राप प्लेट फार्म टिकट ले लीजिये । लेकिन फिर भी बेगर्स ग्रा जाते हैं, ग्रीरतें जो ग्राती हैं वे ग्रपने छोटे छोटे बच्चों को ले कर ग्राती हैं ग्रौर बोलती हैं कि छोटा बच्चा है, हम को पैसा दे दो । उन के पास प्लेटफार्म टिकट नहीं रहता है । चाहे ग्राप इलाहाबाद जाइये, चाहे कानपुर जाइये, चाहे ग्रसंसोल जाइये, चाहे कलकत्ता जाइये, चाहे मोगलसराय जाइये, चाहे पटना जाइये, सभी जगह ग्राप देखेंगे कि बेगर्स प्लेटफार्म पर ग्रा रहे हैं। तो हम कैसे बधाई दें रेलवे मिनिस्टी को कि यहां के कर्मचारी जो हैं वे अच्छा काम करते हैं। दिन दहाडे और रात को भी बेगिग हो रही है। सुबह, शाम, दोपहर हर समय ग्राप प्लेटफार्म पर भीख मांगने वाले देखेंगे जिन के पास प्लेटफार्म टिकट नहीं होता है ।

सैनिटरी कंडीशन्स की भी यही हालत है कि जब तक आप को गाड़ी न मिले तब तक आप को स्टेशन पर रहना मुश्किल । इघर देखिये तो मछली सड़ रही है, उघर देखिये तो केले सड़ रहे हैं या आलू सड़ रहे हैं । वहां से दुर्गन्थ निकल रही है । लोग प्रपना मुंह रूमाल से बन्द किये हुए हैं । यदि गाड़ी टाइम से आ गई तो उन की खुश-किस्मती है और उस में चढ़ गये और उस दुर्गंध को भूल गये । उस के बाद आप इलाहा-बाद शहर में देखिये जहां पर दातून कर के लोग कूड़ा करकट फैंकते हैं, चार वजे शाम तक वहां का कूड़ा करकट नहीं उठाया जाता है । वहां पर स्कैंबेंजर्स हैं, सैनिटरी इंस्पेक्टर्स हैं, बहुत से लोग देखन वाले हैं, पर यदि सुबह लोगों ने भ्रपने लोटे में पानी लिया, दातून किया भौर दातून को वहां फैंक दिया तो वह कूड़ा करकट तीन चार बजे शाम तक नहीं उठाया जाता ।

जहां तक करप्शन कमेटी का सवाल है, हमारे क्रुपलानी जी ने तहकीकात की है। ग्राप जाइये शाहपुर पटोरी में जहां से म्राम पासंल किया जाता है. उस स्टेशन पर पोस्टिंग के लिये लोग छः छः दस दस हजार की घुस देते हैं। लोग कहते हैं कि छः महीने में ३६ हजार रु० कमा सकते हैं यदि हमें फलां स्टेशन का स्टेशन मास्टर या बर्किंग आफिस का इंचाजं बना दिया गया। हमारे नेता कृपलानी जी ने इस की इंक्वायरी की ग्रौर हमें ग्रखबारों में यह पढ कर बहत दख हन्ना कि लोग एविडेंस देने के लिये तैयार नहीं होते थे । वे सोचते थे कि हम व्यापारी हैं, यदि आज हम स्टेशन मास्टर के खिलाफ़ गवाही देंगे तो कल हमारा माल रुक जायगा ग्रौर वह सडता पडा रहेगा । यदि चार दिन भी लीची या ग्राम पडा रहे तो कितना माल खराब हो जाता है।

ग्रब रेलवे कांटेक्टर की बात लीजिये । र्टवरदास बल्लभदास एक कांटेक्टर हैं जिन को कि समुचे रेलवे के स्टेशनों का ठेका मिल गया है, दिल्ली से ले कर हावडा तक का ठेका उन्हीं के पास है। मेरा कहना है कि यदि आप को जनता का खयाल है तो द्राप एक-एक, दो-दो, तीन-तीन स्टेश**नों** तक जहां तक वह अपने काम को संभाल सकें वहां तक का ठेका दें । ग्रगर एक ग्रादमी को सारे हिन्दस्तान का ठेका दे दिया जायगा या एक कांट्रेक्टर को पुरा पब्चिमी खंड दे दिया जायगा तो वह ग्रादमी या कांटेक्टर कितना भी आनस्ट हो, चाहे उस के कितने भी ग्रच्छे इंटेनशंस हों, लेकिन वह कभी भी काम को ग्रच्छी तरह से नहीं कर सकता है ग्रौर ग्रपने स्टेशनों का सुपरविजन ग्रच्छी तरह से नहीं कर सकता है । वह यह नहीं देख सकेगा कि उस के आदमी जो स्टेइनों

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🤔 [श्री थियोडोर बोदरा]

⁴पर हैं वे सचनुच में अच्छा खाना देते हैं या नहीं देते हैं । चाहे मटनकरी हो, चाहे और कोई करी हो, चाहे चाय हो या जो भी हो, वह किसी चोज का, किसी बात का कोई मुपरविजन नहीं कर सकेगा । इसलिये मैं झाप से कहता हूं, झाप से घ्रपील करता हूं कि अंगर आप को कैटरिंग के लिये कांट्रेक्ट देना ही है तो आप ऐसा न करें कि किसी सास आदमी को सारे स्टेशन दे दें । किसी खास आदमी को इस तरह से मानोपोली नहीं दें, एक आदमी को उतना ही दिया जाय जितना कि वह संभाल सकता हो ।

रेलवे एक्सीडेंट्स के बारे में हमारी माननीय सदस्या श्रीमती पार्वती कृष्णन ने कल कहा कि रेलवे एक्सीडेंटस के बारे में .इंक्वायरी हई, हमारे माननीय शाहनवाज खां साहब ने इंक्वायरी की लेकिन आज तक यह पता नहीं चल सका कि उन्हों ने क्या रिपोर्ट दी और एक्सीडेंटस कैसे होते हैं। ऐसी भारी भारी चीजों को भी दवा देने हैं । जब हम रेलवे बजट पर वहस कर रहे हैं तो मैं नहीं समझता कि ऐक्सीडेंट जैसी खतरनाक चींज को भी कैसे दबाया ज्य सकता है, क्यों नहीं उस को सब लोगों को बताया जाता है? क्या लोग इस तरह की बात से खवा होंगे ? आखिर जनता क्या कहेगी ? कहेगी कि भाई देखी, रेलवे बजट हो रहा है, सब लोग रेलवे मिनिस्टर को बधाई दे रहे हैं, हमारे पालियामेंट के मेम्बसं उन को बधाई दे रहे हैं लेकिन जनता को इतनी तकलीफ है कि हमारी समझ में नहीं माता है कि वे कैसे बचाई देते हैं।

मब रेलवे सर्विस कमीशन की बात जीजिये। कम से कम मुझे रेलवे सर्विस कमीशन, कलकता, के बारे में जानकारी है श्रौर उसके बारे में मैं कह सकता हूं। होम मिनिस्ट्रो की करफ से बराबर चिट्ठी जाती है शेड्यूल्ड झंइब्ज, शेड्यूल्ड कास्ट ग्रौर बैंकवडं क्लासेज के लिये कछ इम्पलायमेंट में साढे सत्तरह

परसेंट जगह मिलनी चाहिये। जितने भी रेलवे सविस कमीशन, कलकना, से एडवटिजमेंट होते हैं उसमें ये लोग दरस्वास्त पेश करते हैं। मेरी अपनी जानकारी है कि शेडयल्ट टाइज के कैंडीडेरस, शेडयल्ड कास्ट के कैंडीडेंग्स और बैकवर्ड क्लासेज के कैंडीडेटस लोग सिगनलर्स के वास्ते, स्टेशन मास्टर्स के वास्ते, गार्ड स के वास्ते, बुकिंग कलक्स के वास्ते, खलासी के वास्ते, ड्राइवर के वास्ते, ग्रपनी दरख्वास्त पेश करते हैं परन्त ग्राज तक हमारे इलाके किसी स खेडयल्ड कास्ट या चोडयल्ड टाइब्ज कैंडीडेट की चिट्ठी का कोई जवाब तक नहीं याया है और न आज तक कोई भी इंटरव्य का कार्ड तक ग्राया है । इस का नतीजा यह हुआ कि हमारे होम मिनिस्टर साहब को खले तौर पर हर एक डिपार्टमेंट को यह चिट्ठी लिखनी पड़ी है कि शेड्यूल्ड कास्ट, शेडयल्ड टाइब्ज और बैकवर्ड क्लासेज के लिये साढे सत्तरह परसेंट का इम्पलायमेंट रिजर्व होना चाहिये । हमारे रेलवे डिपार्ट-मेंट में शेडयुल्ड कास्ट, शेडयुल्ड ट्राइब ग्रीर बैंकवर्ड क्लास का कोई भी ग्रादमी ऊंची पोस्ट में नहीं है। ग्रगर वे हैं तो किस नौकरी में हैं ? वहीं मेहतर की नौकरी में कि जब गाडी खडी हो जाय तो वहां झाड लगा दें और पाखाने में जा कर फिनायल वगैरह डाल दें। मैं कहता हं कि रेलवे मिनिस्टी में सिर्फ हमारे मंत्री महोदय ही नहीं हैं। हमारे मंत्री महोदय तो इस चार्ट के मताबिक हमारी समझ में मयर सिंहासन पर बैठे हुए हैं, हमारे मिनिस्टर साहब तो सब से ऊंचे में हैं और उन के नीचे न मालम कितने कर्मचारी हैं। ऐसी बात नहीं है कि रेलबे सविस कमीशन, कलकता पर कंट्रोल नहीं हो सकता है । कंटोल हो सकता है लेकिन उसी वक्त में जब कि ग्राप इस काम में दिलचस्पी लें ग्रौर सचमच में देखें कि घोड्युल्ड कास्ट, शेडयल्ड ट्राइब्ज और बैकवर्ड क्लासेज को साढे सत्तरह परसेंट रिजर्बेशन मिलता है या नहीं मिलता है, उन को नौकरी मिलती है या नहीं मिलती है । अगर आप दित-चस्पी लें तो दूसरी बात होगी लेकिन अगर चुपचाप रहेंगे तो यह घांधली होती ही जायगी और एक तरह से उस का परपिचु-एशन होता ही जायगा ।

ग्रब स्टाफ ऐंड लेबर वेलफेयर की वात है। उस में ग्राप लिखते हैं कि क्वार्टर्स बनायेंगे। जमझेदपुर ऐसी जगह में ग्राप जा कर देखिये. टाटानगर में जा कर देखिये. खडग-पूर में जा कर देखिये, वहां क्वार्टर नहीं बने हए हैं, खीलियां बनी हई हैं और वे आज की नहीं बनाई हई हैं, अंग्रेजी सरकार की बनाई हई हैं। जिस तरह से कब्तर खोली में रहते हैं उसी तरह से रेलवे के कर्मचारी खोलियों में रहते हैं और हमारे देखने में बाज तक स्टाफ ऐंड लेबर वेलफेयर के लिये हमारी रेलवे मिनिस्ट्री ने कुछ भी नहीं किया है। सिर्फ वादा करते हैं और वादा करने से तो काम चलता नहीं है । आज एक जेनरल डिस्सैटिसफैक्शन है । आप स्टेशन मास्टर से सुनिये, गाडं से सुनिये, खलासी से स्निये, बुकिंग क्लर्क से स्निये, गैंग कूलीज से सुनिये, हर एक आदमी नाखदा है। लोग कहते हैं कि जेनरल मैनेजर साहब तो साहब हैं, उन के यहां इतनी पैरवी है, डाइरेक्टर साहब के यहां इतनी पैरवी है। वे कहते हैं कि जेनरल मैनेजर साहव तो हमारी नजर में एक साहबजादा हैं। जब वह कभी निकलेंगे तो पर्दा लगे हुए फर्स्ट क्लास सैलन में बैठे बैठे निकल जायेंगे ग्रीर कुछ नहीं देखेंगे ! जब हावड़ा स्टेशन पर निकलेंगे तो पूरे स्टाफ को, स्टेशन मास्टर को झौर हर एक को, पता हो जायगा कि रेलवे के मैनेजर साहब आ रहे हैं और उसी दिन प्लैटफार्म पर झाड़ होगी, उसी दिन प्लैटफार्म घोया जायगा ग्रौर उसी दिन प्लैटफार्म पर फिनायल डाला जायगा और उस दिन हर एक आदमी अपनी अपनी डयटी में सतर्क रहेगा ग्रीर जब रेलवे के मैनेजर साहब चले जायेंगे तो फिर सब उसी तरह से होने लगेगा । ग्राप रूरकेला स्टेशन

पर जा कर देखिये जहां कि रूरकेला स्टील प्लांट लग रहा है। वहां वेटिंग रूम्स में तीन तीन दिन का पाखाना पड़ा रहता है और उस की सफाई नहीं होती है, उस को कोई नहीं देखता है । मैं ने वहां के स्टेशन मास्टर 🛓 से जा कर खुद कहा है कि आप फर्स्ट और सेकेंड क्लास बेटिंग रूम्स को क्यों रखते हैं जब कि वहां तीन तीन दिन से मैला पडा हमा है, माप क्यों नहीं उस को देखते हैं। इस पर उन्हों ने कहा कि साहब हम क्या करें, हम लोगों के यहां कोई स्टाफ ही नहीं है। तो इस तरह से काम नहीं चलेगा। जो आप ने इतने बडे बडे आदमी अपने यहां 🎋 रख रखे हैं उन से कहिये कि साल में दो. चार मतंबा वे निकलें और देखें कि क्या होता है। जब तक कि झाप क्लास फोर झौर क्लास श्री के कर्मचारियों को ज्याद तादाद में नहीं रखेंगे तब तक ग्राप जो काम में बढोतरी हई है उस को नहीं सम्हाल पायेंगे । स्राज काफी ट्रैफिक इंकीज हो रही है और कल या परसों यह ग्रौर इंकीज करेगी तो कैसे इस तरह से आप इस को कोप अप कर सर्केंगे ।

ग्राखिरी बात मैं यह कहना चाहता हं कि हम लोग जब किसी खास बात के लिये क्वेश्चंस पूछते हैं तो हम लोगों से कहा जाता है कि "if there is any : specific case, please write to us, and we will go into the matter. इस सम्बन्ध में मैं माननीय मंत्री महोदय का ध्यान इस आरे खींचना चाहता हं कि हम को एक चिट्ठी मिस्टर के॰ बहादुर, . ग्रसिस्टेंट डाइरेक्टर, इस्टैब्लिशमेंट, रेलवे बोर्डनेलिखी है। वह लिखते हैं: Letter No. 534, dated the 17th September, 1955; "I am directed to" acknowledge receipt of your letter dated 10th September. 1955 to the Minister for Railways ragarding the grievances of the gangmen and coolies of the Engineering Department at Chakradharpur."

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क्स यही एक एनलालेजमेंट की चिट्ठी हम को ग्राई है ग्रौर उस के बाद से ग्राज तक कोई चिट्ठी नहीं ग्राई कि चश्रधरपुर के इंजीनियरिंग डिपार्टनेंट के गैंगमेन ग्रौर कुलियों की जो ग्रीवांसेज उन के यहां मेजी गई हैं उन के बारे में क्या कार्यवाही की गई हैं उन के बारे में क्या कार्यवाही की गई हैं उन के बारे में क्या कार्यवाही की गई हैं उन्हों ने सिर्फ यह लिख दिया कि हस ने ग्राप की चिट्ठी पाई है ग्रौर the matter is being looked into. इस के बाद छ: महीने तक साइलेंस है ग्रौर कोई दूसरी चिट्ठी नहीं भेजी है।

दूसरी चिट्ठी नं० १९७, डटड म मक्टूबर, १९१५ है। उस में भी यह लिखा है कि चकषरपुर के रेलवे इम्पलाईज के बारे में जो ग्रीवांसेज भेजी हैं उन को देख रहे हैं। सिर्फ एक फार्वडिंग लेटर की तरह पर है कि आप की चिट्ठी मिली and the matter is being looked into. यह ग्रापने कुछ नहीं उस के बाद लिखा कि आप ने क्या कार्यवाही की । इस हमारी चिट्ठी को जेनरल मैनेजर, कलकत्ता के पास भेज दिया है तो सिर्फ उस से ही हमारी ग्रीवांसेज स्टाप नहीं होती हैं।

तीसरी चिट्ठी यह है : Letter No. 703, dated the 12th November, 1955, regarding the case of Mr. Sevak Ram, Shed Khalasi, Chakradharpur.

इस चिट्ठी के बारे में भी वही हालत है भौर माज तक कोई जवाब नहीं मिला है कि क्या ऐक्शन इस पर हया है।

चौथी चिट्ठी यह है :Letter No. 479, dated the 25th August, 1955: "Acknowledges the receipt of letter forwarding representations from certain railway employees at Chakradharpur regarding their grievances against the railway authorities, and applications from ,. certain candidates regarding their appointment to class IV posts on the raliways."

इस के बारे में भी ग्रभी तक कोई खबर नहीं मिली है ।

चकथरपुर का एक और मामला है जो कि मैं ग्राप के सामने लाना चाहता हूं। वहां एक रेलवे कांट्रक्टर साहब हैं जिन को कि जो मेल कुली हैं उन को एक रुपया आठ म्राना मजदूरी देनी चाहिये बौर जो फीमेल कुली हैं उन को एक रुपया चार ब्राना मजदूरी देनी चाहिये । इस के बारे में भी ग्राप को लिखा गया है । तो यह कांट्रेक्टर साहब यह करते हैं कि अपने मस्टर रोल पर कुलियों से ठापी यानी थम्ब इम्प्रेशन लगवा लेते हैं ग्रौर एक रुपया ग्राठ ग्राना की जगह एक रुपया देते हैं । रेलवे को तरफ से यह तय है कि जो मेल कुली है उस को एक रुपया ग्राठ ग्राना मिलेगा और जो फीमेल कुली है उस को एक रुपया चार झाना मिलेगा । तो वह मस्टर रोल में मेल कुलीज से एक रुपया आठ आने पर ठापी लगवा लेते हैं और देते है सिर्फ एक रुपया । इसी तरह से जो फीमेल कुलीज हैं उन से एक रुपया चार ग्राने पर ठापी लगवाते हैं और देते हैं सिर्फ १२ आना । तो यह एक ऐसा रेलवे कांट्रैक्टर है जोकि पर डे, पर कुली, आठ ग्राना काट लेता है भौर ये बेचारे मादिवासी खाने को भी मोहताज रहते हैं। हम ने इस बात को भी ग्राप के सामने रखा लेकिन ग्रमी तक मालुम नहीं हो सका कि क्या कार्यवाही की है। हम ने इस बारे में क्वेश्चन भी किया लेकिन अभी तक कुछ नहीं आप ने किया है।

तो ये जो फैक्ट्स एंड फीगसँ हैं उन को मैं ग्राप के सामने रखता हूं। इन सब बातों को देखते हुए तो मैं यह समझता हूं कि ग्राप ने हमारे लिये, खास कर के जो ग्रादिवासी हैं उन के लिये, कुछ नहीं किया है। माफ कीजियेगा, खास कर के जो ग्रादि- मासी लोग हैं वे कहते हैं कि यह लाल बहादुर नहीं हैं । यह तो हमारे लिये काल बहादुर हो गये हैं ।

श्री त्रि॰ दा॰ पुस्तके (मध्य भारत): उपसभापति महोदय. श्रीमान शास्त्री जी के लिये बधाई के शब्द भी कहे गये हैं और अभी हाल ही में ग्राप ने सुना कि हमारे एक मित्र ने उन को एक दूसरी उपाधि भी दे दी है। मैं इन उपाधियों की तरफ देखना नहीं चाहता हं । मैं यह भी जानता हं कि स्वयं शास्त्री जी भी यह नहीं कहेंगे कि उन के रेलवे विभाग में किसी को कोई शिकायत नहीं है। ऐसा कोई इंतजाम इंसान कर भी नहीं सकेगा । हर एक मनष्य-कृति सदोष होती है और इतने बडे विशाल देश में, इतने बडे विशाल काम में तो कुछ दोष रहगे ही । अगर वह काम बिल्कूल निर्दोष हो गया तो फिर हमारे इस इंतजाम की कोई ज़रूरत ही नहीं रहेगी। मैं यह नहीं मानता कि कहीं कहीं कोई गल्तियां नहीं होती हैं लेकिन हम को तो ग्राज इस बजट की तरफ देख कर यह देखना है कि हम उस से गल्तियों को एलिमिनेट कर रहे हैं या नहीं कर रहे हैं और हम तरक्की कर रहे हैं या नहीं कर रहे हैं। यह सब को मानना पडेगा कि हमारी तरक्की हो रही है और हम तकलीफों को कम करते जा रहे हैं और इसलिये मैं शास्त्री जी को हृदय में बधाई देता हूं !

4 P.M.

मैं इस के साथ जनता को भी बधाई दे रहा हूं कि हमारी इतनी ग्रामदनी बढ़ने से ही हमारे ऊपर कर का बोझा भी ज्यादा नहीं बढ़ सका । मुझे रेलवे के इंतजाम के सम्बन्ध में जो थोड़ा बहुत जोनल कमेटियों का ग्रनुभव है उस से मैं यह कह सकता हूं कि हम प्रगति ग्रवश्य कर रहे हैं मगर कुछ बात ऐसी हैं कि जो ऊपर से ही तय होनी हैं । व बातें कौन सी हैं, इसको मैं ग्रर्ज करना चाहता हूं । ग्रभी हमारे यहां कौन सी बात को प्राथमिकता देनी चाहिए, प्रायरिटी देनी चाहिए, इस के बारे में साफ खयाल नहीं मालम होता है। रेलवे के मसाफिरों के सम्बन्ध में या रेलवे के इंतजाम के विषय में तीन. चार बातें ऐसी हैं कि जिन को प्राथमिकता चाहिये, कोई स्टेशन चाहे छोटा हो या बडा दोनों को इन बातों को प्राथ-मिकता देनी चाहिये । पानी का इंतजाम होना चाहिये, लाइट का इंतजाम होना चाहिये । खगर गाडी को झाने में देर हो सो यात्रियों को ग्राराम से बिठाने का इंतजाम होना चाहिये । ग्रगर ग्रोवर काउडिंग दूर करने के लिये कोई इंतजाम होना चाहिये तो पहला इंतजाम यह है कि प्लेटफार्म पर खडे हो कर ही उन को दिखना चाहिये कि गाडी में जगह है कि नहीं । आज सैकहा पीछे १० ऐसे हैं--मैं छोटे कद वालों की ही बात नहीं कहता बडे कद वालों की भी कहता हं--कि प्लेटफार्म पर खड़े रह कर यह नहीं देख सकते कि गाडी के डिब्बे के ग्रन्दर बैठने की जगह है या नहीं । यह इंतजाम जितनी जल्दी हम कर सकें उतना अच्छा हो ।

हम ने यह देखा है कि रेलवे स्टेशनों का क्लासिफिकेशन (विभाग) कुछ इस तरह से किया गया है कि एक मीडियम स्टेशन है, दूसरा लो प्लेटफार्म का स्टेशन है और तीसरा हाई प्लेटफाम का स्टेशन है । बहत दफा यह डिवीजन किस हिसाब से किया गया है यह भी समझ में नहीं आता । बडा शहर है इसलिये बड़ा स्टेशन चौर इसलिये वडा ऊंचा प्लेटफार्म हो, छोटा स्टेशन है, मफस्सिल स्टेशन है, विलेज स्टेशन है इसलिये उस का प्लेटफार्म छोटा हो । तो यह एक ग्रजीब बात लगती है। जितना फिराया एक विलेज के मसाफ़िर ने दिया है उतना ही एक शहर के मसाफिर ने भी दिया है, किराया देने के बाद तो हर एक मुसाफिर के लिये जो ग्रावश्यकता होती है उसे परा करना ही चाहिये । मेडिकल के महकमे से या तालीम के महकमे से हमें यह देखने को मिलता है कि पैसा न देते हुए भी बहुत से लोगों को उन का हक मिलता जाता है, लेकिन यहां

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[श्री त्रि॰ दा॰ पुस्तक]

तो मसाफिर पैसा दे कर अपना हक मांगता है। इसलिये इन चार वातों को पुरा करने की तरफ हमें सब से पहले ध्यान देना चाहिये। इस तरह की पालिसी पर हम अमल करें ग्रीर जो डिवीजन हम ने लो प्लेटफार्म, मीडियम प्लेटफार्म और हायर प्लेटफार्म के किये हैं उन्हें खत्म कर के हम एक ऐसी पालिसी बना लें. एक ऐसा प्लानिंग बना लें कि धीरे धीरे हमारे सारे प्लेटफार्म कम से कम इस लेवल के हों कि प्लेटफार्म में खडे रह कर मसाफिर यह देख सके कि गाडी में उसको जगह मिल सकती है या नहीं। यह शिकायत ज्यादातर बौड गेजपर पाई जाती है। वहां तो एक आदमी को इतनी मुसीबत हो जाती है कि उसे दो एक सीढी चढ कर अन्दर देखना होता है कि गाड़ी में जगह है कि नहीं या फिर नीचे प्लेटफार्म पर उतरना पडता है । इसलिये प्लेटफार्म की तरफ मैं रेलवे बोर्ड का खास तीर से ध्यान दिलाता हं । दसरी बात मझे यह कहनी है कि मैं ने यह देखा है कि बड़े स्टेशन्स के दोनों तरफ रेलवे कर्मचारियों और नौकरों के बवार्टर्स बने होते हैं लेकिन एक तरफ से दूसरी तरफ जाने के लिये या क्वार्टर्स से रटेवान की तरफ आने के लिये कोई पुल का इंतजास नहीं है, इसलिये उन को रेलवे कासिंग करनी होती है जिस के कारण वहां ग्रबसर एविसडैंट होते रहते हैं । इसलिये जहां रैलवे स्टेशन के एक तरफ या दोनों तरफ बवार्टर बने हुए हैं और लोगों को लाइन कास कर के साना पडता है, औरतों ग्रीर बच्चों को इस तरह से ग्राना पड़ता है, ग्रौर कभी कभी सामान लेकर ग्राना होता है तो ऐसे बक्त के लिये ग्रगर एक फुट ग्रोवर बिज बना दिया जाय तो इस से एक्सिडेंट कम होंगे ग्रौर लोगों को सुभीता भी ज्यादा होगा ।

इस के बाद एक और बात मैं कहना चाहता हं इंतजाम की दृष्टि से भी । ग्रवसर बड़े स्टेशनों पर, जंकशन स्टेशनों पर बांच लाइन की तरफ से झाने वाले लोगों का खयाल कम रखा जा रहा है। मेरा तो यह सझाब है कि रेलवे टाइमिंग्स को ऐसा बनाया जाय कि जंकरान स्टेशनों पर कम से कम आधा घंटा तो भी मुसाफिरों को मिलना चाहिये। व्रांच लाइंस से जो लोग डाते हैं कभी कभी तो ऐसा मौका ग्राता है कि ग्राउटर सिग्नल पर गाडी खडी है झौर सामने पंजाब मेल जा रही है। १४ मिनट अगर उस गाडी को रोक दिया जाता तो हमें गाडी मिल जाती ग्रौर दिन भर के लिये वहां रहना नहीं पडता । इसलिये एक या ग्राघे घंटे का माजिन रख कर ही टाइमिग्स को मुकर्रर करना चाहिये । ग्रगर कोई बांच लाइन की गाडी लेट है तो कम से कम १५ मिनट बडी लाइन की गाड़ी रोकनी चाहिये। ये छोटी छोटी बातें हैं लेकिन मकामी लोगों के हाथ में उन को करने का अधिकार नहीं है, मुकामी लोग इस के लिये लाचार मालम होते हैं। यह एक जनरल पालिसी का सवाल है, इस-लिये ये बातें मैं ने आप के सामने ग्रज की है।

मैं फिर माननीय शास्त्री जी को बधाई. देता हूं और मेरे लायक दोस्त जो उस तरफ. बैठे हुए हैं, जिन का फर्ज भी है कि हमारी गलतियों को बतायें, हम उन का स्वागत करते हैं। लेकिन मैं उन को यह विश्वास दिलाता हूं कि इस तरह की तस्वीर हमारे देश के सामने जो ग्राप विला वजह रख रहे हैं वह उतनी बुरी तस्वीर नहीं है जितनी कि ग्राप ने बयान की।

MR DEPUTY CHAIRMAN: Mr. Kishen Chand, can you finish in ten minutes?

SHRI KISHEN CHAND: No, Sir, I' want more time.

SHRI K. S. HEGDE (Madras): I want some 20 minutes, Sir.

MR. DEPUTY CHAIRMAN: I want, to call Mr. Alagesan.

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SHRI B. C. GHOSE: Let Mr. Alagesan speak first.

MR. DEPUTY CHAIRMAN: Mr. Alagesan.

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN) : Mr. Deputy Chairman, I should first of all thank all the hon. Members who have participated in this debate and said such good words about the working of the Railways. It has been observed by one and all that participated in the debate that this year's Railway Budget had been very well received by Parliament, the press and the public. It has given, if I may say so, country-wide satisfaction. Sir, let us pause and look at what this Budget represents. It is not the figures and the other statements of expenses and revenues that are the sole content of this Budget. Of course, they are important and they indicate a lot but as I conceive it, it is the railwaymen ---from the tallest Member of the Railway Board down to the humblest Class IV employee-that come before the bar of Parliament after doing a year's job and waiting to be told whether they have done well or ill. In that view, this great and fine body of railwaymen feel it a great privilege to come before this Parliament and wait on its pleasure. The words that were spoken by hon. Members here are bound to give verv great encouragement to all the railwaymen. It is the cumulative doings of those connected with the Railways that produce the impression that has been given expression to on the floor of this House. He may be a small man, an ordinary train conductor who has been asked to look after the sleeping passengers in third class coach. If he does his job the well, and attends to the needs and conveniences of the . third class passengers, then to that extent, he leaves a mighty impression on the few passengers that may be travelling in that coach. So also, if he is not to be found at the post of his duty, naturally it leaves a bad impression. So it is the cumulative doings that are being weighed by Parliament

svery year on this occasion and that is what I take the Budget to be.

Sir, the whole country has reacted' to the human touch that pervades this Budget. It is to that reaction that Prof. Ranga gave expression when he spoke yesterday. We all know he is a man of the masses and he reacts as they react. Not that he is not a critic of the *Government*. He can be a very hard critic and an unsparing critic too. But he does not suffer from any intellectual sophistry and it is the feelings of the common man that he gave expression to yesterday.

I am however, sorry to find that there' was one jarring note and I was sorrier to find that it shouid have come from an hon. lady Member of this House. But however clear an individual's thinking may be, unfortunately it has to be subjected to and subordinated to the party's thinking. However clear an individual's Judgment may be, it has to tow the line of party judgment and I thought that it was for that reason that that jarring note came from the hon. lady Member.

Sir, the Railways, as Shri Ghose was ' pleased to say, have even over-fulfilled the target set for them in the First Five Year Plan. Naturally a task fulfilled imparts great encoungemant and self-confidence to go further and do mightier tasks. In that view, the Railways are fully geared to face the even mightier and bigger task that awaits them during the Second Five Year Plan period. With the blessings of this House and the other House and of the country as a whole, I have no doubt that railwaymen will rise equal to the occasion and fulfil the coming plan also as they have fulfilled the first one. In this connection, most of the speakers mentioned the hiatus that exists between the magnitude of the work that the Railways have been called upon to do and the resources that have been placed at the disposal of the Railways. Certainly that hiatus or gap is there. We do not have all the resources for fulfilling the big tasks that we have envisaged for our-

[Shri O. V. Alagesan.] selves. There was mention of the Planning Commission. It was said that the Planning Commission should think again and place greater resources at the disposal of the Railways. Sir, I do not want to blame anybody. In fact, the work of finding resources for the Plan as a whole is the job of the House, it is the job of one and all of us. It is not a few people calling themselves the Planning Commission, sitting somewhere that are going to find the resources. If we ask the Planning Commission to find the resources, naturally we have to tell them where the resources are and help them to get those resources. So it is not for me to criticise anybody. But I do feel that the sincere and earnest appeal that has been made to the Planning Commission by several Members of this House will not go unheeded. There is a ray of hope in that this Plan is not a fixed one. It is a flexible one and we may have to adjust things year after year. As has been pointed out, this year the Railways have been allotted to the full what they wanted, and in subsequent years also it has been agreed that the allottment that will be made to the Railways will not be in proportion to the total allotments but it will be to the extent that the Railways will be capable of spending. And as has been pointed out by other speakers, there is this assurance on behalf of the Planning Commission, this indication. This is what the Deputy Chairman of the Planning Commission has said in his letter to the Chairman of the Estimates Committee:

"It is the intention of the Commission to make periodical appraisals of the transport requirements in the light of the developments in the various sectors of the plan and to take steps within the resources available to ensure, as far as possible, that the progress of the plan is not impeded by inadequacy of the rail transport."

I take it, Sir, that this assurance is good, as far as it goes, and at this

stage I do not think we can expect more from the Planning Commission.

After having said this much, I would like next to pass on to some of the points that were made by hon. Members here during the dourse of the debate. Shri Ghose wanted to knowand he expressed his doubt- whether we are able to carry all the traffic that is currently offered. The whole position has been explained in the various papers that have been supplied to the House, showing how we are trying to cope with the task. I should like to inform the House that the position is much better now than what it was before. It cannot be said that cent, per cent we are able to move all the traffic that offers, but it is being done to a very great extent. More than a year back the decision was taken that there should be a 20 per cent, improvement on the loadings on our Railways and all the steps, all the operating improvements and works that were necessary for that purpose were planned and were asked to be executed. They were in the form of lengthening of crossing loops to enable longer goods trains to run, additional trains crossing station loops, improvements in yard facilities, extension of transhipment yards and signalling improvements. All these works have been done and from the 1st of November, 1955 onwards we were able to move much more. Figures were also given. I should just like to give a brief indication of the increased transhipment capacity at the various difficult points which were causing a lot of headache to the railway operating man. These have been stepped up as follows:

At Manduadih, from 120 to 180. And it is going to be stepped up to 200.

At Sawai-Madhopur from 30 to 50.

At Sabarmati, which was another difficult point, from 100 to 150 and so on.

I do not want to weary the House by mentioning all of them.

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Simultaneously, steps were taken to -.see that detentions of wagons in sick Jines, in workshops, in marshalling yards, etc., were reduced and more work taken out of them. I should .like to quote a few figures with reference to the three months, November and December, 1955 and January, 1956. :Some Railways have done very well; the Central Railway has loaded 16 per cent, more in November than in the previous November, that is, November, 1954, on the broad gauge. The Western Railway has loaded 16 per cent, more • on the broad gauge and 20 per cent, more on the metre gauge. To take another instance, in January 1956, the "Western Railway loaded 25 per ctent. more on the broad gauge and 20 per cent, more on the metre gauge. Of course, the averages for all the Railways are a little less than what these percentages indicate. I can give the latest figure which relates to January, 1956. The increase in loadings on the broad gauge for the Railways as a whole is 6⁻⁴ per cent. This is with reference to the broad gauge. For the metre gauge, it is 10-7 per cent, for the Railways as a whole. Here, I would like to mention that but for the human convulsions that took place in the month of January which affected working on the Central and South Eastern Railways more than the other Railways, the performance would have been much better

The word 'Bezwada' was often mentioned with reference to the transport bottleneck. That was on the lips of everyone.

SHRI H. C. DASAPPA: Vijayawada.

SHRI O. V. ALAGESAN: That was on the lips of everyone. I am glad to say, Sir, that this year, there are no arrears of rice loading in that district. All have been moved and the outstanding registrations come to only 285. There were several other improvements also with reference to movement to Saurashtra, with reference to movement across the Ganga *via* Mokameh and so on and so forth. Having been encouraged by the results

ana > the success that attended the efforts ' *iPt were undertaken a year back, the Railway Board has set a fresh target of increased loadings for the next year and that has been set at another 20 per cent, more than the present loadings. The hon. Minister, in his speech, has given some figures which go to show the efficiency of railway operation. I shall give you some further figures with reference to the current year. The unaudited figures received for the period April to November, 1955, show that the wagon miles per wagon day has been put at 46 on the broad gauge and the net ton miles per wagon day at about 571 as against 43:4 and 483 respectively during 1954-55.

SHRI H. N. KUNZRU: What is it on the metre gauge?

SHRI O. V. ALAGESAN: I do not have the figures for the metre gauge.

SHRI H. C. DASAPPA: We want the metre gauge figures.

SHRI O. V. ALAGESAN: Yes, but I am afraid the performance on the metre gauge is not as good as the performance on the broad gauge but the House knows that most of the movement is *via* the broad gauge and that, by and large, proves the efficiency of railway operation. The figures for 1954-55 themselves were an all-time record and they were further improved during the current year. I have got some other figures also but I do not want to weary the House by quoting all those figures.

I shall now pass on to some other questions that were raised by my friend, Shri Ghose. He wanted to know the capital expenditure to which the moratorium will not apply.

SHRI B. C. GHOSE: Will apply.

SHRI O. V. ALAGESAN: I am sorry. Capital expenditure which is subject to moratorium and also the deferred interest.

SHRI B. C. GHOSE: On such capital.

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SHRI O. V. ALAGESAN: On such capital. I have got that information here and it is for the year' J&55-.56," 6-22 crores of rupees and for the year 1956-57 it is estimated at 18-76 crores of rupees. This includes the previous amount. The amount of deferred interest would be about ten lakhs of rupees at the end of 1955-56 and Rs. 51 lakhs at the end of 1956-57. Hereafter, these figures will be shown separately in the Explanatory Memorandum that will be issued year after year and there should be no difficulty in finding out these figures.

Mr. Ghose wanted to know the principle of allocation of surpluses between the Revenue Reserve Fund and the Development Fund. Last year, the surplus was to be put into the Revenue Reserve Fund and this year we have taken a decision to put it in the Development Fund. Evidently, that led him to pose this question. Last year we were very much under the influence of the picture that was before the Convention Committee. The hon. Member was a member of that Convention Committee. As per estimates then worked out, it was feared that the Railways will have deficit after one or two years of the plan and there was a fear that we may not be able to meet our dividend obligations and so, it was decided to put the surplus of last year in the Revenue Reserve Fund. However, now the picture has completely changed and the hon. Member also knows that we have had an assurance from general finance that they will be prepared to lend us money for our Development Fund expenditure. As good fortune would have it, we did not have to go to general finance for financing our Development Fund expenditure and we hope to find all the money that is needed for expenditure under this head. It is for that reason that this year's surplus has been set apart for being funded with the Development Fund.

Mr. Ghose wanted to know the dividend that would be payable in the year 1960-61, that is, at the end of the

Second Five Year Plan. I can only give him a rough estimate and that is put at Rs. 60 crores.

He raised some other questions regarding reorganisation which I do not propose to" go" into at this stage.

The question of the anti-corruption organisation Called the Vigilance Organisation, that we propose to set up on the Railways was raised. It is no doubt the central recommendation,. if I may say so, of the Corruption! Enquiry Committee which went into this matter. Here, Sir, I would like > to sav that the decision that we have taken does not at all go counter to the recommendation of the Corruption Enquiry Committee. In fact, the object being the same, the present method, we hope, will facilitate the attainment of that object even better than what the Corruption Enquiry Committee had in mind. Sir, it is true that they recommended that in the organisations that should be set up on the Railways, the vigilance officer should be drawn from outside the railway service and it is also true that that part of the recommendation, has not been accepted by us. but the same recommendation has been adcepted as far as the central organisation goes and we want to take a man of the Administrative Service. He will not be a railway man; he will be a senior person-and put him at the apex of this Vigilance Organisation. Some misgivings were expressed that even a senior scale officer on the Railway will be too small and he will not be able to take action against his superior officers, .but, as we have worked it out, the organisations on the Railways will not be called upon to tackle cases against gazetted officers; it is the central organisation that will take charge of the cases against gazetted officers and other higher officers.

SHRI P. S. RAJAGOPAL NAIDU: But who investigates primarily? The primary investigation is done at the zonal level and that is why we suggested that he should be an officer from outside the department.

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SHRI O.'V. ALAGESAN: To the central organisation we propose to attach a police officer who will be' of the rank of a D.I.G., and he will be the chief investigating officer under the vigilance officer.

SHRI H. C. DASAPPA: In every zone?

SHRI O. V. ALAGESAN: He will be-under the central set-up and he will see to it that these investigations are carried out properly. There will be drawn both from the police force and from experienced railway men, who will do the investigation work, and if it is found that there is a prima facie case, it is not proposed to delay matters. It is proposed to have full coordination with the S.PJD. and hand over the cases for further processing to the S.P.E. It was thought that this arrangement will achieve the objects that the Railway Corruption Enquiry Committee had in mind, better than the arrangement that they themselves have suggested. I do not think, Sir, that there is any reason to think that we are trying to do something behind the recommendation of the Railway Corruption Enquiry Committee. Perhaps in passing I may mention here that all the recommendations of the Committee were examined in record time and implemented. I would like to ask hon. Members to point out whether such good fortune has befallen any other Report, and it is a matter of great satisfaction to us that we were able to give effect to the recommendations of that Committee of both the Houses of Parliament: which has appointed by this Ministry and which has done such useful work and thrown light on several dark corners to which we had no access before, and rightly a well deserved tribute has been paid to the Chairman and Members of that Committee by the hon. Minister in his Budget .speech.

Then, Sir, I should like to pass on to some remarks made by the hon. Member, Shri Harish Chandra Mathur. I am sorry he is hot here. I was pleasantly surprised to' find that his speech was pitched in a different key altogether this time, and even he had something good to say about the Railways. I take it as a measure of the good work that the Railways have done that we were able to extract a few good words even from such 8 harsh critic as Shri Harish Chandrs Mathur.

SHRI B. C. GHOSE: When it is good, he says good; when it is bad, he says bad.

SHRI O. V. ALAGESAN: He wanted to know the implications of the decisions that were taken, with reference to ex-State Railway officers. I congratulate the ex-State Railway officers for having found such a redoubtable champion in Shri Harish Chandra Mathur, and it was good he realised that nobody stood on prestige with regard to this question. We were able to take a sympathetic view and a fresh view every time a representation was made. Nobody's prestige is involved; there is no question of personal prestige; if at all there is any question of prestige, it is the question of the prestige of more efficient service to the nation, and in that view this matter was considered and very prolonged and very anxious consideration was given to this. I am glad to know that the decisions that were arrived at after such prolonged consideration were acceptable to the champions of the ex-State Railway officers in this House. At least one is here behind me.

SHRI H. C. DASAPPA: We were.

SHRI O. V. ALAGESAN: He wanted to know the formula under which some more officers were fitted into Class I with effect from the date of integration I would briefly state the following in reply to that question. Sir. An equation of posts resulted in certain officers being absorbed in the Class I service and certain others in the Class II service. An *ad* hoc review in consultation with the Home Ministry was however made in **the**

1357 Budget (Railways), 1856-57 [RAJYA SABHA] General Discussion 1358

[Shri O. V. Alagesan.] case of officers absorbed in the Class II service and it was decided that six of these should be deemed to have been absorbed in the Class I service from the date of integration. Of these, one has already been promoted under the normal rules and one is about to be promoted. The orders of promotion for the remaining four have been issued now.

SHRI H. C. DASAPPA: It extends to all ex-State Railway officers?

SHRI O. V. AL AGES AN: Yes, it is not for Jodhpur alone.

Again, Sir, he wanted to know how the declared date has been arrived at for the officers of the ex-State Railways absorbed in the Class I service -about which there is mention in the later portion of the hon. Minister's Budget speech. He also complained that the present method had resulted in some unfairness to the officers. The gazetted posts existing on ex-State Railways were equated to posts of corresponding responsibility on Indian Government Railways in accordance with the directive of the Government in this respect. The officers concerned were placed in the order of seniority and absorbed in the equated gazetted cadre on 1st April 1950 in this order, and the declared date for each officer is the date on which he was deemed to have entered the gazetted cadre. For instance, if a railway had 10 gazetted officers in a department and 8 posts were deemed to be gazetted posts, then, the declared date for each officer is the date on which he became No. 8 on the list. This declared date is the date from which seniority is counted, and for those absorbed in the Class I service it corresponds to the date for increment in the time scale for direct recruits.

Then he referred to agreements entered into by ex-State Governments with the employees. I thought there was not much relevance in that, because the agreement was with reference to the officers of those States | concerned and not *vis-a-vis* the officers of the Indian Government Railways.

Then, Sir, he said that the officers have suffered by loss of seniority, which, I do not think, is correct. Now these officers have wider avenues of promotion opened out for them. On integration 12 officers were in enjoyment of scales of pay of administrative' grades. Today there are 25 ex-State Railway officers in administrative-posts and 3 are being promoted shortly. This excludes 4 who have retired from administrative posts. So I do not think, Sir, this picture is in any way disadvantageous to the: officers of the ex-State Railways.

Then again he pleaded that the-ex-State Railway officers should find a place in the Railway Board. Of course, Sir, we cannot reserve posts for them in the Railway Board, and T do not think any hon. Member will demand that.

SHRI H. C. DASAPPA: Not as Member of the Railway Board, but in the Directorate.

SHRI O. V. ALAGESAN: It is to be> done purely on the basis of merit.....

SHRI H. C. DASAPPA: Surely,

SHRI O. V. ALAGESAN: but I do realise the psychological value of associating ex-State Railway officers— not because they are ex-State Railway officers, but because they have merit-otherwise—in the work of the Railway Board. I am happy to inform my> hon. friend here that two of these-officers have already been taken into' the Board's office.

Sir, I should like to pass on to this very sweet and at the same time bitter-subject of catering. The experiment: of departmental catering has been received very well by the public. It. has been extended on a few stations; two in Northern Railway, in Delhi and Pathankot and one in the North Eastern Railway at Gorakhpur.

1359 Budget (Railways), 1M6-57 [1 MARCH 1956] General Discussion 1360

Wherever this has been introduced it has been well received. I had

occasion to go to Delhi station and I was surprised to find some of the remarks left by people who had occasion to take food there. It has received such appreciation at their hands. I shall give one comment which I saw—of course I do not have Lie text of the comment before me— and it was this. Never before have I seen such quality food being served from railway catering establishments. This was the remark. All sorts of people had written there. There was one University Professor. Another was a Minister of a State Government. All these people have unanimously praised the quality of service of departmental catering.

SHRI BHUPESH GUPTA (West Bengal): The State Ministers would like any dish that comes from you!

SHRI O. V. ALAGESAN: I hope you will also like anything that comes from me quite contrary to your previous practice.

Now, Sir, it is proposed to pursue this experiment and a few more stations will be taken over for departmental catering. The hon. Lady Member here has been pleading that we should not be unjust to caterers. It is farthest from our minds to be unjust to anybody, let alone the caterers who have been, though indifferently, serving the railways over a long period. Now, a complaint was made that more Members of Parliament were not associated with the Catering Committee and with further stages of the decisions. The Corruption Enquiry Committee which went into this question has almost endorsed the conclusions reached by the Catering Committee.

SHRI K. S. HEGDE: Not almost; emphatically. We have emphatically said that.

SHRI T. S. PATTABIRAMAN; There is no lady member there.

SHRI O. V. ALAGESAN: Yes; I was going through the list of members hoping that there may be a lady member but I was considerably disappointed to find that there was no -lady member.

DR. SHRIMATI SEETA PARMA-NAND: When could we expect it?

(Interruption.)

SHRI O. V. ALAGESAN: I need not quote from the report of the Corruption Enquiry Committee; I have it before me here. They have completely endorsed the conclusions reached and they have blessed it and urged the Government to proceed further with departmental catering.

SHRI B. C. GHOSE: What are the stations where it will be taken up now?

SHRI O. V. ALAGESAN: I oan give • the number of stations. I have the list before me.

SHRI B. C. GHOSE: Have you got the names? Not the number.

SHRI K. S. HEGDE: Possibly Calcutta will be one.

SHRI O. V. ALAGESAN: I can pass on the list to the hon. Member.

DR. SHRIMATI SEETA PARMA-NAND: Most of the important stations.

SHRI O. V. ALAGESAN: It looks as though the hon. the- Lady Member feels aggrieved that, the biggest stations are taken aver-by the Railways. Perhaps she thinks that the caterers have inherited a lifelong right over the big stations.

DR. SHRIMATI SEETA PARMA-NAND: I thought I made it clear in my speech.

SHRI O., V. ALAGESAN: I think it will do her good to disabuse her mind 1 of any such wrong idea.

SHRI K. S. HEGDE: On a point off information, Sir. She said that the.-

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[Shi* K. S. Hegde]

¹ 'Southern' Railway is excluded; It is I so. There are "a' large niimbe'r of -stations there where there is official ' catering.

DR. SHRIMATI SEETA . PARMA-- NAND: They were alre'ady there. They • are old.

SHRI O. V. ALAGESAN: Yes; she *i*:imade a complaint like that. Perhaps just as she thinks that the stations are 31 the estate of the caterers, she thinks i that the Southern Railway is my estate. She said that the Railway from which the hon. the Deputy iMinister coities there is no

SHRIK. S. HEGDE: Evidently she is not aware that there are a number -of stations in the Southern Railway where there is departmental catering.

SHRI O. V. ALAGESAN: You take ' her and show that.

DR. SHRIMATI SEETA PARMA-NAND: What are the new stations?

SHRI K. S. HEGDE: Why do you exclude the old stations?

DR. SHRIMATI SEETA PARMA-NAND: Because they are being run; at a loss.

SHRI O. V. ALAGESAN: It will do ' h.er good to enjoy the fine breeze of South India and also taste its fine dishes. Anyhow, it is my sincere hope that even the hon. Lady Member who ploughs a lonely furrow today will join with the rest and get con verted in the course of one year. I >. will give her one gear's time, arid

DR. SHRIMATI SEETA PARMA-! NAND: I think it should be the other i way round.

MR. DEPUTY CHAIRMAN: Have .you included her home town?

DR. SHRIMATI SEETA PARMA-NAND: It is going without any catering arrangement for the last one year.

. MR. DEPUTY CHAIRMAN: You see.

SHRI K. S. HEGDE: You want a contractor or railway catering?

, DR. SHRIMATI SEETA PARMA-NAND: We have got a European stall which is running at a loss.

SHRI B. C. GHOSE: Let the hon. Minister and the Lady Mernber settle their differences first.

, SHRI O. V. ALAGESAN: I shall leave this question of catering. Let me not be sitting in the eating hall for too long.

Then, Sir, Shrimati Parvathi Krishnan wanted to know about the claims position. She very rightly remarked that whatever we pay on the claims is a dead loss. Surely, it is a dead loss but it will be good to note that this dead loss is decreasing year after year. The steps that have been taken in strengthening the security organisation on the Railways have borne fruit and the claims amount which stood at three crores and eighteen and odd lakh's of rupees in the year 1952-53 stands in the year 1954-55 at two crores and fiftynve and odd lakhs of rupees. This represents a decrease of about Rs. 63 lakhs which I think is a good reduction. But we are not complacent on that account. We will persist in the good measures that we have been taking and will see that this is, if not eliminated, reduced to a very great extent. So also the average time taken for the disposal of claims. It has come down from 71 days in 1952-53 to 61 days though there are certain black spots about which I do not want to make any mention now.

The question of overcrowding was mentioned by several hon. Members. In this connection Shri Ghose wanted to have the contradictions between the various sets of figures to be resolved, I find from a back reference

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to the debates that the same contradiction he mentioned once and I ventured to clarify it, but again the same white paper he has chosen to mention. Anyhow, il is a mass of figures and I should not like to take the time of the House by quoting all those things. If the hon. Member can kindly find some time 1 am prepared to sit with him and show that subject to minor variations there is nothing basically wrong with the figures that have been assumed in all these estimates. Sir, the question of overcrowding is really a

4 distressing one. I do not want to minimise the amount of inconvenience that overcrowding represents to the crores and crores of travellers on our railways. Recently a census was taken on various sections of various Railways. It is bad on several brond gauge sections and it is worse on some of the metre gauge Railways, like the metre gauge portion of the Northern Railway and the North Eastern Railway which is entirely metre gauge, and also on some other sections this overcrowding exists. In fact, this point was very forcefully brought out in the speeches of several hon. Members, but we are faced with a situation where, for the present at any rate, we are forced to put up with this not very satisfactory state of affairs. We are doing everything possible within the means at our disposal, with the available coaching stock and locomotives, to mitigate the suffering that results from overcrowding. I can give some figures. From 1st April 1955 to the end of December 1955, 105 passenger trains were strengthened; 56 passenger trains were extended; and 56 new trains were introduced. And it is proposed to further extend trains, strengthen trains, etc. But even with all these, I am afraid, we will be faced with this problem of overcrowding for some time to come.

SHRI B. C. GHOSE: May I seek some information. Sir, from the hon. Minister about the figures I quoted? I want an explanation as to why, for example, in regard to locomotives, if the number of new locomotives is in excess of the locomotives that are sup-

9 R.S.D.--7

posed to have gone overaged over the period, the percentage of overaged locomotives has so much increased at the end of the period than it was at the beginning of the period?

SHRI O. V. ALAGESAN: I am afraid I cannot place my finger on the relevant figures now. As I said, I am prepared to sit with the hon. Member and explain everything to his satisfaction. So, Sir, I do not want to say anything more on this question of overcrowding.

Then, Sir, Shrimati Parvathi Krishnan was saying that we are wasting on passenger amenities. She complained of wastage. I do not know wherefrom she got the impres sion that the Railways are wasting on passenger amenities. The few plat form sheds that we have put up do not cost us much......

SHRI BHUPESH GUPTA: Why are they wasting money on air-conditioned coaches, luxurious platforms and things of that kind?

It is not that kind of passenger amenities that we want.

SHRI O. V. ALAGESAN: ■ I do not know why my hon. friend has gone there! These things which do not cost us much have created great satisfaction among the people. It is true that there is overcrowding, but that does not mean that there is to be no convenience at stations. Taking the First Five Tear Plan period, a sum of Rs. 13-?9 crores was spent on passenger amenities. Place this sum against the Rs. 432 cirores that the First Plan cost and you will find that this sum is neither too big, nor has there been any wastage on this account.

I do not want to take the time of the House. I think I have got only five minutes more. Then, Sir, I was surprised when my friend, Shri Biswanath Das from Orissa, was speaking. How be such a season*"

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fShri O. V. Alagesan.] leader that he is, did not make any mention of what happened in his own State! He found fault with the Railways for a hundred and odd things, but even for courtesy he did not think it proper to say one word against the vandalism that took place in his own home State. I do not want to blame anybody. It has become the order of the day, as many hon. Members pointed out, that when it comes to a question of finding the target for the fury of any section of the community, the Railways come the first and the easiest. It is very unfortunate that national property should be so heedlessly destroyed. As I said, - I do not want to condemn anybody for this. But after this has happened, let us think of ways, devise some means by which it does not recur. Punitive tax was mentioned in this connection. I do not believe that we can reform whole sections of population by punitive measures. This method was very much in vogue when a foreign power was ruling here. But now, Sir, whether we should have recourse to the same method is a question that should be ^ considered by this House and by others who are interested in safeguarding national property. I venture to suggest that the people of Puri will set an example to others, will repent at leisure, and voluntarily contribute for reconstructing the station that they themselves burnt down. It will be a fine example of repentance. It would be a memorial for repentance by a large body of men and atoning for what they have done- in a temporary fit of frenzy. I was more pained about this station because I had occasion to visit the station a few months back. I then suggested' to the railway officers that we should provide more amenities there for the large number of pilgrims who flock to that sacred place. And so my sorrow was all the more when I read in the press that this station had been burnt down. I hope that this station which is held in trust for the lakhs and lakhs of pilgrims who flock to that holy place will be rebuilt by roluu&tary contributions from the

people of that place. I hear somebody remarking that it is a vain hope. I do not think that it will go in vain.

DR. R. P. DUBE (Madhya Pradesh): Wishful thinking.

SHRI O. V. ALAGESAN: I do hope that the people of the placte will rise to the occasion, if only the lead can come from hon. Members like Shei Biswanath Das here.

DR. R. P. DUBE: He is not here to hear you.

SHRI O. V. ALAGESAN: Sir, one other thing. I shall say with regard to Orissa and then close my speech. He was talking of regional distribution ---that workshops, etc. should be regionally distributed, and that each region should derive the benefit of investment by Railways. ' I have got a long list here and most of the hon. Members are pleading for new lines in their own areas-and very rightly too. But most of the lines that we propose to construct fall within Orissa and that is not being unfair to Orissa. I do not want to go through the names of the various railway lines but these railway lines which happen to feed the industrial plants that will be corning into existence-steel, coal, etc. -happen to pass through Orissa and are going to benefit also the people of Orissa.

Sir, I thank the House and the Chair for the indulgence that they have shown.

MESSAGE FROM THE LOK SABHA

THE CONTROL OF SHIPPING (CONTINUANCE) BILL, 1956

SECRETARY: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha: —